

Compliance Status for Hon. NGT order dated: 16/01/2024 in the matter of O.A. 216/2023(WZ)

As per para 3 & 4 Hon. NGT has asked for compliance status of direction issued by Hon. NGT vide order dated: 23/01/2023 in O.A. 109/2022:

Hon. NGT in the matter of O.A. 109/2022 issued directions as below and point wise compliance status is tabulated as below:

No.	Directions	Compliance status
a	<p>We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month.</p> <p>This exercise would be done after giving notice to respondent No. 1 – NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.</p>	<ul style="list-style-type: none"> - This Board has issued first Notice of Direction prior issuance of Interim Environment Damage Compensation and for implementation of Hon. NGT order in time bound manner to NAA vide notice dated: 08/02/2023. Enclosed here as <u>Annexure-1</u>. - After receiving reply from Notified Area Authority for not to impose EDC regarding final directions under section 33A of Water Act-1974 were issued on 20/05/2023 (1) to pay interim EDC of Rs. 25,00,000/- (25 lacs) and (2) for giving study to institute of National Repute for actual damage assessment to finalize EDC amount for which expenditure shall be levied from NAA (3) to submit compliance of Hon.NGT order in the matter of O.A. 109/2022 and (4) To execute above ground pipeline plan before May-2023 and give Action Taken Report. Directions are enclosed here as <u>Annexure-2</u>. - Upon not receiving EDC from Notified Area Authority again Directions were issued vide order dated: 18/11/2023 enclosed here as <u>Annexure-3</u>.
b	<p>As respondent No.1 has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs.25,00,000/- (Rupees Twenty Five Lakhs)</p>	<ul style="list-style-type: none"> - Notified Area Authority merely sent a letter dated: 23/06/2023, stating that they have completed work of above ground pipeline. However, detailed certified Action Taken Report for in this matter was not received with this Letter. - Hence, this Board issued directions to submit certified Action Taken Report with requisite details and certification for discontinue of underground drainage network Directions issued vide order dated: 18/11/2023 are enclosed here as <u>Annexure-3</u>.

c	The compensation amount/penalty amount, which shall be realized from respondent No.1, shall be utilized for restitution of environment in the local area within one year, independent of the obligation of respondent No.1.	<ul style="list-style-type: none"> - NAA has not paid Interim EDC till date hence no further study or assessment could be carried out through reputed institute as well for utilization of restitution of environment. - Notice and Directions were issued for payment of EDC as enclosed here Annexure-1 to 3.
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Action Taken Report for Application sent by Shri Hasmukhbhai Bahecharbhai Parmar:

- Applicant has mentioned date of complaint made by him on which inspection was already carried out by this Board and necessary actions are already taken against M/s Detox India Pvt. Ltd. for observed non-compliances.
- This Board has inspected M/s Detox India Pvt. Ltd. on 04/06/2023 w.r.t telephonic complaint of Shri Hasmukh Parmar and necessary inspection and sampling was carried out. (Annexure-4)
- Further, M/s Detox India Pvt. Ltd. was inspected w.r.t routine monitoring and part of GIDC drain monitoring on 25/06/2023, 26/06/2023, 29/06/2023, 01/07/2023 and 18/07/2023 and various non-compliance were observed. (Annexure-5)
- Considering common facility of M/s Detox India Pvt. Ltd. was issued closure direction under section 33-A of Water Act-1974 with 15th day effect on 11/08/2023. (Annexure-6)
- M/s Detox India Pvt. Ltd. applied for Revocation on 25/08/2023 and submitted compliance status for earlier observed non-compliances and submitted Short Term and Long term action plan. (Annexure-7)
- Considering compliance assurance submitted by unit, officers of Board inspected the unit w.r.t its Revocation application on 31/08/2023. (Annexure-8)
- Unit was issued Trial Revocation for 3 months with certain condition on 20/09/2023. (Annexure-9)
- Unit has paid Rs. 25.80 lacs as interim EDC and submitted Bank Guarantee of Rs. 10 lacs as compliance assurance guarantee valid upto 17/08/2024. (Annexure-10)
- Board is taking all necessary actions against violating industries in the region and EDC is also being imposed on such industries.
- Unit is recently inspected on 09/01/2024 w.r.t its Revocation Extension Application, which is under process. (Annexure-11)

GUJARAT POLLUTION CONTROL BOARD



PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

BYR.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME

WHEREAS, you are Notified Area Authority-Ankleshwar, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board and Notified Area Authority as below:

- a) *We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 - NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.*
- b) *As respondent No.1 (Notified Area Authority) has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs.25,00,000/- (Rupees Twenty Five Lakhs).*

Whereas for the compliance of aforesaid directions of the Hon. NGT this board intends to calculate and quantify the environmental damages for past violations of Notified Area Authority for major incidents of last 5 years

Now, therefore considering Hon. NGT order, I Arun G. Patel, Environment Engineer issues Notice to you prior issuance of Interim Environment Damage Compensation and for implementation of Hon. NGT order in time bound manner under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. To submit action plan for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022.
2. To discontinue existing underground drainage network and to execute above ground pipeline network plan before May-2023.
3. The Board intends to levy interim environment damage compensation based on the formula given by CPCB which is based on days of violation.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

Outward No. 0016/2023/2223

4. Board intends to give study to institute of Repute for the actual damage assessment in this case and expenditure of carrying out this study will be based on "Polluter Pays" principle levied from Notified Area Authority.

You are hereby directed to reply within 15th days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and further appropriate actions will be carried by following for fulfillment of the Hon. NGT order in the matter of O.A. 109/2022 dated: 23.01.2023.

This Notice is issued with approval of competent authority.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
08/02/2023
(ARUN G. PATEL)
ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID:32825/

Date: /02/2023

Issued to:

✓ **THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- **The Managing Director,**
Gujarat Industrial Development Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For information and further necessary action.
- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar..... You are requested to follow up with the concerned to comply above
direction within timeline.

Outward No: 70314/08/02/2023



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") FOR IMPLEMENTATION OF DIRECTIONS OF HON. NATIONAL GREEN TRIBUNAL DATED: 23.01.2023 IN THE MATTER O.A. 109/2022

R.P.A.D.

WHEREAS, you are Notified Area Authority, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board and Notified Area Authority as below:

- We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 - NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.*
- As respondent No.1 (Notified Area Authority) has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs. 25, 00,000/- (Rupees Twenty Five Lakhs).*

Whereas for the compliance of aforesaid directions of the Hon. NGT this board has issued Notice of Direction to Notified Area Authority on 08/02/2023.

Whereas you have submitted reply against issued Notice on 22/02/2023, which is not acceptable.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issues the direction under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

- To Pay interim EDC of Rs. 25,00,000/- (Rupees twenty five lacs) as an Interim Damage Compensation (EDC) by RTGS/NEFT in following account and inform this office after payment through Email with payment details on uh-gpcb-ankl@gujarat.gov.in or nuh-gpcb-ankl@gujarat.gov.in

Outward No. 465/2010/05/2023

A	Name of Payee	GUJARAT POLLUTION CONTROL BOARD
B	Bank Account Number	10325062238
C	Type of Account	CURRENT
D	Bank	STATE BANK OF INDIA
E	Branch	GANDHINAGAR ZONAL BRANCH
F	Branch Address	SECTOR-10/B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010
G	IFSC Code	SBIN0001355

- EDC mentioned in Point 1 is only interim EDC and Board intends to give study to institute of Repute for the actual damage assessment in this case for final EDC amount and expenditure of carrying out this study will be based on "Polluter Pays" principle which shall be levied from Notified Area Authority.
- To submit compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022.
- To discontinue underground drainage network and pumping station and to execute above ground pipeline network plan before May-2023 and inform this Board with ATR.

If the above direction is not complied, you are liable for prosecution under section-41(2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years with fine.

This Notice is issued after approval of competent authority.

**FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD**

Arun G. Patel
20/05/2023
(ARUN G. PATEL)

ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID:32825/

Date: /05/2023

Issued to:

✓ **THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- The Managing Director,
Gujarat Industrial Development
Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For further
necessary action.**

- Regional Officer,
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar.....
You are requested to follow up with
the concerned to comply above
direction within timeline.**

Outward



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") FOR IMPLEMENTATION OF DIRECTIONS OF HON. NATIONAL GREEN TRIBUNAL DATED 23.10.2023 IN THE MATTER O.A. 109/2022.

R.P.A.D.

WHEREAS, you are Notified Area Authority, GIDC of Ankleshwar Industrial Estate; and

WHEREAS, There is a network of underground pipeline for the collection & conveyance of industrial effluent in Ankleshwar Industrial estate; and

WHEREAS, you are nodal agency for Ankleshwar Industrial Estate for maintenance, upcoming & operation of conveyance pipeline; and

WHEREAS, you are empowered to take actions under the Gujarat Industrial Development Corporation Drainage regulations, 1990; and

Whereas Hon. NGT in the matter O.A. 109/2022 "Hasmukhbhai Bahecharbhai Parmar Vs Notified Area Authority of Ankleshwar & Ors" vide order dated: 23.01.2023 has directed this Board to levy EDC from Notified Area Authority after assessing damages and directed Notified Area Authority to pay the EDC and to lay above ground pipeline by May-2023.

WHEREAS this Board has issued Directions to Notified Area Authority for the compliance of points on 20/05/2023 mainly for payment of interim EDC and to submit Action Taken Report w.r.t Hon. NGT directions.

AND WHEREAS Notified Area Authority has neither complied with above direction and has not paid interim EDC of Rs. 25 lakhs nor submitted certified Action Taken report for the compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 till date.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issues the direction under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. To pay interim EDC of Rs. 25,00,000/- (Rupees twenty Five Lacs) as an interim Damage Compensation.
2. NAA shall pay final amount of EDC and expenditure for carrying out the study for past violations as and when communicated to them as per principal of "Polluter Pays".
3. To submit certified Action Taken report for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 for laying above ground pipeline with requisite details and certification for discontinue of under ground drainage network before May-2023 as directed by Hon. NGT.

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

Outward No: 1545/2023

4. Submit New drainage network map with all requisite details like marking of all the pockets, industries above ground pipeline going to particular pocket, etc.

You are hereby directed to reply within 15 days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you for the conduct of the business of your industry, under the Water Act, 1974 for above non-compliance and w.r.t Hon. NGT order in the matter of O.A. 109/2022 dated: 23.01.2023.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
18/11/2023
(ARUN G. PATEL)

ENVIRONMENT ENGINEER

NO: GPCB/ANK-CCA-1021(4)/ID: 32825/

Date: /11/2023

Issued to:

✓ **THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- **The Managing Director,**
Gujarat Industrial Development Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For information and expedite necessary actions please.
- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar..... You are requested to follow up with the concerned to comply above
direction within timeline.

Outward No: 758953 / 18/11/2023



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1	Industry Details DETOX INDIA PRIVATE LIMITED	Outward No: 41180-18/07/2023																																
	Email : zldank@detoxgroup.in	PLOT NO:7921-22-23, GIDC Ankleshwar, , Ankleshwar - 393002																																
	Telephone : 9714712866	DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar																																
	Inspection Id : 739836 (Routine Visit)	Ro Name : Ankleshwar																																
2	Type / Scale / Sector / Status : RED / LARGE / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation																																	
3	Inspection Dt & Time : 04/06/2023 15:45 / Water	Person Contacted : Mr. Indrajit Desai- Safety Officer																																
4	Env Audit Detail : Sch : 1 , N. G. Patel Polytechnic- Civil Engineering , Year : 2017 , On Dt :																																	
	Commissioned Dt : 01/10/2015	Production Start Dt : 31/03/2012																																
		Applicability of CRZ Rules : No																																
5	Water Consumption in Kilo Lts Per Day	Ind : 3330.000 Dom : 20.000 Borewells: 0																																
6	Waste Water generation / Discharge (klpd) :	Ind : 105.000 Dom : 20.000 Tubewells: 0																																
7	Consumer No.(Electric Meter): 62905	Source of Water Supply: Recycled																																
8	Disposal Mode of Industrial / Domestic :	Zero Discharge / Soak Pit																																
9	Discharge Pt / Final Receiving Body (Ultimate): ZERO DISCHARGE UNIT. IN CASE OF EMERGENCY TO FETP. / No generation of industrial wastewater																																	
10	Status of water consent Under the Water Act,1974: H-126054-29/03/2026 Last Inward:264025-15/11/2022[GRT]																																	
11	Effluent Treatment plant (ETP) : Units, if provided and status : ETP Details : CMBR-Course Membrat Bio Reactor,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Lamella Settler,P-Nuetralization,P-Pri Settling Tank,S-Aeration Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,T-Carbon Filter,T-Sand Filter																																	
12	Whether Industry is a member of CETP ? No																																	
13	Boilers=3 , DG Sets=2 , Flue Gas =5, Process =4 , ETP Cap = 5891 , Capacity of All = NA																																	
	APCM Details : Bag Filter,E.S.P,Multi Cyclone ,Scrubber,Water Scrubber																																	
	Fuel Used : Coal,Diesel																																	
	Stack Attached to : *** Not Applicable,.... Any Other,Boiler,D.G. Sets,Hot Air Generator																																	
14	TSDF Name : Safe Enviro Private Limited																																	
15	Lab Charges Pending : Rs. 40320.00	Water Cess Charges Pending : NIL																																
16	Last Env. Form V : 2021-2022	Water Cess Return : 2017-2018																																
		HW Monthly Return : 2023-99																																
17	Last 3 Legal Action :																																	
	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>11/05/2023</td> <td>NOT</td> <td>01/07/2023</td> <td>31A,,</td> <td>737048</td> <td>NOT</td> <td>COM</td> <td>746303</td> </tr> <tr> <td>04/05/2023</td> <td>SCN</td> <td>30/05/2023</td> <td>---</td> <td>736379</td> <td>SCN</td> <td>SCN</td> <td>743655</td> </tr> <tr> <td>13/03/2023</td> <td>NOT</td> <td>17/05/2023</td> <td>33A,,</td> <td>729046</td> <td>NOT</td> <td>AUD</td> <td>742233</td> </tr> </tbody> </table>		Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	11/05/2023	NOT	01/07/2023	31A,,	737048	NOT	COM	746303	04/05/2023	SCN	30/05/2023	---	736379	SCN	SCN	743655	13/03/2023	NOT	17/05/2023	33A,,	729046	NOT	AUD	742233
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04/05/2023	SCN	30/05/2023	---	736379	SCN	SCN	743655																											
13/03/2023	NOT	17/05/2023	33A,,	729046	NOT	AUD	742233																											
	Monthly Patrak Data : Last Return : 202306 HAZD Waste Disposal : 1815.000 (88 Trucks)																																	
	Electricity Units Consumed in month	Water Consumed in month																																
	Production - 2203146, ETP - 472850, APCM - 92852	Meter Reading - 0, Kilo Litre - 41743																																
		Effluent Discharged in month																																
		Meter Reading - 0, Kilo Litre - 0																																



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:32798	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Water Parameter

b	-	Source of Water Supply	Recycled	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	As per crux
h	-	Nos of Samples collected	02	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (32798)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

This unit is inspected w.r.to telephonic complaint from Mr. Hasmukh Parmar regarding colored wastewater lying near M/s Detox india Pvt. Ltd where trucks/tankers are parked outside of the unit. We have immediately visited above mentioned area. During inspection observed near the unit area is observed contaminated brown colored w/w ponding lying. Contaminated wastewater is found @ 100 x 3 meter area outside to main gate of the unit & there is no GIDC storm water drain near the catchment. One contaminated w/w sample is collected from ponding lying outside the premises for analysis purpose. During inspection, same colored patches observed near main gate within premises which was washed out from the main gate of the unit due to rain falling in early morning. Also same colored w/w is observed in unit storm water drain near ETP & spray dryer area and @ 10 nos sludge bags are found lying near storm water drain of ETP area in which seepages observed from this bags. Hence unit is instructed to collect wastewater from lying outside the premises and dispose as per rule and also instructed to which type of waste filled in bags its detail submit & dispose this sludge as per the rules. Additionally, during inspection due to rain falling most of the internal storm water drains are found filled with contaminated brown colored w/w within premises. Unit has provided storm water drain outlet at back side corner of the unit & no any w/w discharge observed from storm water drain outlet during inspection it is found dry. Hence unit is instructed to collect contaminated w/w in internal storm water drain & dispose the same as per the Rule. Written remark is given to the unit as per written instruction note. This unit is specifically visited with reference to aforesaid mentioned complaint and other details are not verified. This inspection is carried out by N.M.Tholiya-APE. 3 day Notice & Photographs are uploaded in doc file. [4736]-12/06/2023

~ RO Comments/Reply :Strict action may be taken.-18/07/2023

I recommend : g. Recommend Strict Action

W.C Notings: -----[4736-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

૪) ભવિષ્યમાં સદર પ્રકારની ઘટના ફરીવાર ન બને તેની પુરતી તકેદારી રાખવી તેમજ આપના એકમની pre monsoon plan રજુ કરવો.

૧) આજરોજ આપના એકમની મુલાકાત ફરિયાદના સંદર્ભમાં લેવામાં આવેલ. મુલાકાત સમયે આપના એકમની બહાર Brown colored wastewater વરસાદના લીધે એકમમાંથી wash out થઈને ગયેલું જોવા મળેલ જેનો તાત્કાલિક ઉઠાવીને નિયમોનુસાર નિકાલ કરવો અને તેની માહિતી આધારસહ રજુ કરવી.

૨) મુલાકાત સમયે આપના એકમની storm water drain માં તેમજ એકમની internal storm water drain માં Brown color નું contaminated w/w એકઠું થયેલું જોવા મળેલ જેને તાત્કાલિક નિયમોનુસાર નિકાલ કરવો અને તેની જાણ આધારસહ રજુ કરવી.

૩) આપના એકમની ETP એરિયાની નજીક પડેલ સ્લજ બેગમાંથી સીપેજ થઈને એકમની સ્ટ્રોમ વોટર ડ્રેઈનમાં ગયેલ હોય સદર સ્લજ કઈ પ્રકારનો છે તેની માહિતી રજુ કરવી અને તેનો આધારસહ નિકાલ કરવો.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
4. Report regarding repairing of CEMS attached with SD. Take necessary steps to control SO2 emission.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
3. OCEMS for boiler stack shows reading of SO2 92.7 ppm which is more than consented quantity.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
2. OCEMS for gaseous parameters attached with spray dryer stack is found not in operation.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
1. Unit is visited with reference to telephonic complaint regarding air pollution.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Compliance NOT Required
૩. મુલાકાત સમયે એકમમા SD સાથેની ચીમની માં લગાવેલ OCEMS બંધ ધ્યાને આવેલ તો તે બાબતે ખુલાસો કરવો તથા જરૂરી સુધારત્મક પગલા લેવા.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	736379(04/05/23)	Still Pending
૪. એકમને પઠવવામા આવેલ SCN-04/05/2023 નો compliance report રજુ કરવો. ; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	736379(04/05/23)	Still Pending
૨. મુલાકાત સમયે એકમમાં solid waste storage area માં floor પર leachate પથરાયેલ જોવા મળેલ તો તે બાબતે ખુલાસો કરવો તથા જરૂરી સુધારત્મક પગલા લેવા.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	736379(04/05/23)	Still Pending
૧. મુલાકાત સમયે એકમમા ATFD ચાલુ જોવા મળેલ પરંતુ તેની સાથે સંકળાયેલ સ્કબર ચાલુ ન હતુ તો તે બાબતે સ્પષ્ટતા કરવી તેમજ સદર સ્કબર માટે અમેડમેન્ટ મેળવવા.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	736379(04/05/23)	Still Pending
MEE/ATFD area માં housekeeping નબરું જોવા મળેલ જેને નિવારવા યોગ્ય પગલા લેવા.; We have uploaded point vise compliance report in extra attachment file. (09/05/2023)	733674(17/04/23)	Still Pending
MEE feed tank area ની dyke wall માં આશરે બે feet જેટલો MEE feed ની slurry જોવા મળેલ જે બાબતે સ્પષ્ટતા કરવી.; We have uploaded point vise compliance report in extra attachment file. (09/05/2023)	733674(17/04/23)	Pending !! Reminded AGAIN
મુલાકાત સમયે MEE/SD salt આશરે 205 MT ખુલ્લામાં સ્ટોર કરેલ જોવા મળેલ જેને closed area માં shift કરવો.; We have uploaded point vise compliance report in extra attachment file. (09/05/2023)	733674(17/04/23)	Partial Compliance
મુલાકાત સમયે 60 TPH boiler સાથે લગાવેલ OCEMS માં SO2 ની માત્ર 192 ppm જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી.; We have uploaded point vise compliance report in extra attachment file. (09/05/2023)	733674(17/04/23)	Partial Compliance
મુલાકાત સમયે spray dryer સાથે લગાવેલ OCEMS માં gaseous display બંધ જોવા મળેલ સદર બાબતે યોગ્ય પગલા ભરી અત્રેની કચેરીને જાણ કરવી.; We have uploaded point vise compliance report in extra attachment file. (09/05/2023)	733674(17/04/23)	Still Pending



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (32798)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-13	@ 7-8 on ph strip / 31	1545-1545	REP	from contaminated w/w internal storm water drain within the unit ~	Brown
2	W-13	@ 7-8 on ph strip / 31	1534-1534	REP	from accumulate contaminated w/w ponding near main gate of the unit ~	Brown

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	14	unloading	SCR	AMM-175,
2	... Any Other	14	mee vent	SCR	AMM-175,
3	... Any Other	10	3nos. mee vent	SCR	AMM-175,
4	... Any Other	14	voc/ ammonia stripper	SCR	AMM-175,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	55	120 TPH (2 x 60 TPH) Common Facility Boiler	YES	ESP, WSC	Coal	650 T/Day	
2	*** Not Applicable	0	Not Applicable	NO	N.A	Not Used/N.A	0	
3	Hot Air Generator	50	2no attached to spray dryer (7.5 MKCal/h)	YES	FIL, MUL, SCR	Coal	50 T/DAY	
4	Boiler	50	Boiler-01 Nos -18.5 TPH EAC	YES	ESP, WSC	Coal	60 T/DAY	
5	D.G. Sets	11	2 X 1000 KVA (STANDBY)	YES	N.A	Diesel	41.66 LIT/Hour	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	54.600-M.T	COL, DCO, CYC, STO, TRA
2	Chemical sludge from waste water treatment	I -35.3	80850.000-M.T	COL, DSS, STO, TRA
3	Spent Solvents	I -20.2	182500.000-M.T	COL, DSI, CYC, STO
4	Chemical sludge from waste water treatment	I -35.3	7000.000-M.T	COL, DSS, STO, TRA
5	Concentration or evaporation residues	I -37.3	301.000-M.T	COL, DSS, TRA
6	Used or Spent Oil	I -5.1	1.201-M.T	COL, CYC, REU, STO
7	Chemical sludge from waste water treatment	I -35.3	7350.000-M.T	COL, DSS, STO, TRA
8	Chemical sludge from waste water treatment	I -35.3	22750.000-M.T	COL, DSS, STO, TRA
9	Spent Carbon or filter medium	I -36.2	48.300-M.T	COL, DSI, CYC, STO, TRA
10	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	ammonia/ voc stripper	54000.000	80250.000 - KLT	54000.000	CCA RENEWAL APPLICATION: 1800 KL/DAY
2	Ammonium Chloride	0.000	300.000 - M.T	0.000	Proposed CETP
3	Copper Carbonate or Copper Sulfate or Copper Hydroxide	0.000	75.000 - M.T	0.000	Proposed CETP
4	copper sulphate recovery plant	0.000	9000.000 - KLT	0.000	NA
5	Magnesium Carbonate	0.000	240.000 - M.T	0.000	Proposed CETP
6	mee / mvr with atfd & centrifuge	54000.000	80250.000 - KLT	54000.000	CCA Renewal : MEE 250*3, 350*3: 1800 KL/Day
7	power generation	4.800	4.800 - MWH	4.800	CCA Renewal: Power generation 4.8 MW X 1
8	recovered ammonium sulphate	0.000	0.000 - M.T	0.000	NA
9	recovery of ammonium sulphate	0.000	0.000 - M.T	0.000	NA
10	spray dryer	15000.000	30000.000 - KLT	15000.000	CCA Renewal: Spray Dryer 250 KL/DAY X 2 NOS
11	steam from 2 x 60 tph boiler	2880.000	5760.000 - M.T	2880.000	CCA Renewal : Boiler 2 x 60 TPH

F Raw material :

18/07/2023

5/6 (Through XGN)



Gujarat Pollution Control Board

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(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Raw Material Name	Capacity - Unit / Month
1	alum	0.000 - M.T
2	carbon	0.000 - M.T
3	coal	0.000 - M.T
4	Fresh caustic	0.000 - M.T
5	Hydrated Limi	0.000 - M.T
6	lime	0.000 - M.T
7	Magnesium Chloride	0.000 - M.T
8	sodium hydroxide	0.000 - M.T
9	spent / fresh caustic	0.000 - M.T
10	spent /fresh sulphuric aci	0.000 - MT3
11	sulphuric acid	0.000 - M.T
12	wastewater	0.000 - KLT

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3350.000	WWG : 125.000	Water Source	Remark
1	Agriculture	30.000	0.000	SIDC	
2	Boiler Feed	2717.000	75.000	SIDC	Water Consumption : Boiler (18.5 TPH) - 45 KLD & 120 TPH Common facility Boiler - 2672 KLD
3	Cooling Water	500.000	0.000	SIDC	176 KLD waste water generated from Cooling which is recirculated along with Boiler Blow down
4	Domestic Purpose	20.000	20.000	SIDC	
5	Others	73.000	20.000	Recycled	Water consumption - Scrubbing : 20 KLD, Lime preparation : 53 KLD
6	Wash Water	10.000	10.000	Recycled	

H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By (MS. ALPA AMRUTBHAI VASAVA)



@ 100 x 3 meter area outside to main gate of the unit & there is no GIDC storm water drain near the catchment.



Colored w/w is observed in unit storm water drain near ETP & spray dryer area and sludge bags are found lying near storm water drain in which seepages observed from this bags.



washed out from the main gate of the unit



GUJARAT POLLUTION CONTROL BOARD

Regional Office - 5009/4, GIDC Estate, Ankleshwar - 393 002. Dist. Bharuch (Gujarat)
Ph. No. : (02646) 222 933 E-mail Id : ro-gpcb-ankl@gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : ૩૨૧૧૪

તારીખ : ૦૪/૦૬/૨૦૨૩

પાણી અધિનિયમ ૧૯૭૪ની કલમ-૨૩, હવા અધિનિયમ ૧૯૮૧ની કલમ-૨૪ અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - ૧૯૮૬ની કલમ-૧૦ હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (૧) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (૨) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (૩) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડપી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના ૧૧:૪૫ તા. ૦૪/૦૬/૨૦૨૩
અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે.

- ૧.
- ૨.
- ૩.

પ્રતિ,

Detox...India...prt... Ltd.
...pvt...na...7921...22-23
...G.I.D.C.,...Ankleshwar
...Dist...Bharuch.....

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

Mrs. Indrajit Desai
(Safety Officer)

સહી :-

અધિકારીનું નામ :-

હોદ્દો :- APE

N. M. Tholiya

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સરનામું: પ્લોટ નં: ૫૦૦૯/૪, જીઆઈડીસી અંકલેશ્વર - ૩૯૩ ૦૦૨, જી.ભરૂચ

ફોન: (૦૨૬૪૬)૨૨૨૯૩૩, Website <http://gpcbxgn.gujarat.gov.in>

Email ID (Regional officer) - ro-gpcb-ankl@gujarat.gov.in, (Unit head) uh-gpcb-ankl@gujarat.gov.in



૪) ભવિષ્યમાં સદર પ્રકારની ઘટના ફરીવાર ન થવે તેની
ચૂલ્કી તાત્કાલિક રીતે નોંધ આપવા બંધનની પ્રે
MONSOON plan વગર કરવો.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

(અધિકારીઓના નામ, હોદ્દો, સહી):

N.T.T. Tholiya (CAPE)

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની રજુઆત: (જે લાગુ પડે તેની સામે જ સહી કરવી)

મુલાકાત દરમિયાન અધિકારીશ્રીઓએ.....૪.....મુદાઓ માટે સ્થળસ્થિતિ/સુચનાઓ/સુધારાત્મક
પગલાં ભરવા જણાવેલ છે જેમા,

(૧) આ સ્થળસ્થિતિ/સુચનાઓ સાથે હું નીચે સહી કરનાર સંપૂર્ણ સહમત છું.

૨૮

(૨) જેમા દર્શાવેલ સ્થળસ્થિતિ/સુચનાઓમાંથી મુદા નં.....સાથે હું નીચે સહી
કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજુઆત છે.

એકમના પ્રતિનિધી/આ નોંધ મેળવનાર નું નામ, હોદ્દો અને સહી:

Indrajit Desai
(Safety officer)

તા.: ૦૫/૦૬/૨૦૨૩



Sample ID:388690 - Analysis Completion:17/06/2023

Common treatment and disposal facilities(CETP, TSD, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51130

TEST REPORT

Test Report No. : 51130

Date: 19/06/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
 2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
 4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA
 5. Quantity of Sample Received : 5 lit
 6. Code No. of the Sample : 388690
 7. Date & Time of Collection & Inwarding : 04/06/2023 , (1545 to 1545) & 06/06/2023
 8. Date of Start & Completion of Analysis : 06/06/2023 & 17/06/2023
 9. Sampling Point : From contaminated w/w internal storm water drain within the unit ~
 10. Flow Details (Remarks) : --
 11. Mode of Disposal : ---
 12. Ultimate Receiving Body : No generation of industrial wastewater
 13. Temperature on Collection : 31 & pH Range on pH Strip :@ 7-8 on pH strip
 14. Carboys Nos for : Barcode & Color & Appearance :Brown
: Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000
 15. Water Consumption & W.W.G (KLPD) : 13 ,Cap No & Weight : ---

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.51
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	800
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	3872
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	204
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	5.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1425
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	686
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	807
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipryrene method without Chloroform Extra	0.1 – 50 mg/l	0.11
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	176

Laboratory Remarks : Approved By:399-lab_399 Dt.: 19/06/2023

R.C.VASAVA,S.O

Note :

- The results relate only to the items sampled and tested.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



Sample ID:388689 - Analysis Completion:17/06/2023

Common treatment and disposal facilities(CETP, TSD, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51129

TEST REPORT

Test Report No. : 51129

Date: 19/06/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
 2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
 4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA
 5. Quantity of Sample Received : 5 lit
 6. Code No. of the Sample : 388689
 7. Date & Time of Collection & Inwarding : 04/06/2023 , (1534 to 1534) & 06/06/2023
 8. Date of Start & Completion of Analysis : 06/06/2023 & 17/06/2023
 9. Sampling Point : from accumulate contaminated w/w ponding near main gate of the unit ~
 10. Flow Details (Remarks) : --
 11. Mode of Disposal : ---
 12. Ultimate Receiving Body : No generation of industrial wastewater
 13. Temperature on Collection : 31 & pH Range on pH Strip :@ 7-8 on pH strip
 14. Carboys Nos for : barcode & Color & Appearance :Brown
: Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000
 15. Water Consumption & W.W.G (KLPD) : 13 ,Cap No & Weight : ---

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.94
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	1000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	15378
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	792
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	12.32
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	5850
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1776
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	3268
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.8
11	Phenolic Compounds	mg/l	4 Amino Antipryrene method without Chloroform Extra	0.1 – 50 mg/l	0.94
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	10
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	686

Laboratory Remarks : Approved By:399-lab_399 Dt.: 19/06/2023

R.C.VASAVA,S.O

Note :

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- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1	Industry Details DETOX INDIA PRIVATE LIMITED	Outward No: 41181-18/07/2023																																
	Email : zldank@detoxgroup.in	PLOT NO:7921-22-23,																																
	Telephone : 9714712866	GIDC Ankleshwar, ,																																
		Ankleshwar - 393002																																
		DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar																																
	Inspection Id : 741883 (Routine Visit)	Ro Name : Ankleshwar																																
2	Type / Scale / Sector / Status : RED / LARGE / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation																																	
3	Inspection Dt & Time : 25/06/2023 19:00 / Water	Person Contacted : Mr. Nayan Khimsuriya, EHS Officer																																
4	Env Audit Detail : Sch : 1 , N. G. Patel Polytechnic- Civil Engineering , Year : 2017 , On Dt :																																	
	Commissioned Dt : 01/10/2015	Production Start Dt : 31/03/2012																																
		Applicability of CRZ Rules : No																																
5	Water Consumption in Kilo Lts Per Day	Ind : 3330.000 Dom : 20.000 Borewells: 0																																
6	Waste Water generation / Discharge (klpd) :	Ind : 105.000 Dom : 20.000 Tubewells: 0																																
7	Consumer No.(Electric Meter): 62905	Source of Water Supply: Recycled																																
8	Disposal Mode of Industrial / Domestic :	Zero Discharge / Soak Pit																																
9	Discharge Pt / Final Receiving Body (Ultimate):	ZERO DISCHARGE UNIT. IN CASE OF EMERGENCY TO FETP. / No generation of industrial wastewater																																
10	Status of water consent Under the Water Act,1974: H-126054-29/03/2026 Last Inward:264025-15/11/2022[GRT]																																	
11	Effluent Treatment plant (ETP) : Units, if provided and status : ETP Details : CMBR-Course Membrat Bio Reactor,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Lamella Settler,P-Nuetralization,P-Pri Settling Tank,S-Aeration Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,T-Carbon Filter,T-Sand Filter																																	
12	Whether Industry is a member of CETP ? No																																	
13	Boilers=3 , DG Sets=2 , Flue Gas =5, Process =4 , ETP Cap = 5891 , Capacity of All = NA																																	
	APCM Details : Bag Filter,E.S.P,Multi Cyclone ,Scrubber,Water Scrubber																																	
	Fuel Used : Coal,Diesel																																	
	Stack Attached to : *** Not Applicable,.... Any Other,Boiler,D.G. Sets,Hot Air Generator																																	
14	TSDF Name : Safe Enviro Private Limited																																	
15	Lab Charges Pending : Rs. 40320.00	Water Cess Charges Pending : NIL																																
16	Last Env. Form V : 2021-2022	Water Cess Return : 2017-2018																																
		HW Monthly Return : 2023-99																																
17	Last 3 Legal Action :																																	
	<table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>11/05/2023</td> <td>NOT</td> <td>01/07/2023</td> <td>31A,,</td> <td>737048</td> <td>NOT</td> <td>COM</td> <td>746303</td> </tr> <tr> <td>04/05/2023</td> <td>SCN</td> <td>30/05/2023</td> <td>---</td> <td>736379</td> <td>SCN</td> <td>SCN</td> <td>743655</td> </tr> <tr> <td>13/03/2023</td> <td>NOT</td> <td>17/05/2023</td> <td>33A,,</td> <td>729046</td> <td>NOT</td> <td>AUD</td> <td>742233</td> </tr> </tbody> </table>		Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No	11/05/2023	NOT	01/07/2023	31A,,	737048	NOT	COM	746303	04/05/2023	SCN	30/05/2023	---	736379	SCN	SCN	743655	13/03/2023	NOT	17/05/2023	33A,,	729046	NOT	AUD	742233
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13/03/2023	NOT	17/05/2023	33A,,	729046	NOT	AUD	742233																											
	Monthly Patrak Data : Last Return : 202306 HAZD Waste Disposal : 1815.000 (88 Trucks)																																	
	<table border="1"> <thead> <tr> <th>Electricity Units Consumed in month</th> <th>Water Consumed in month</th> <th>Effluent Discharged in month</th> </tr> </thead> <tbody> <tr> <td>Production - 2203146, ETP - 472850, APCM - 92852</td> <td>Meter Reading - 0, Kilo Litre - 41743</td> <td>Meter Reading - 0, Kilo Litre - 0</td> </tr> </tbody> </table>		Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month	Production - 2203146, ETP - 472850, APCM - 92852	Meter Reading - 0, Kilo Litre - 41743	Meter Reading - 0, Kilo Litre - 0																										
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Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	- Is the Industry in Operation ??	Yes	
a	- R.O File No	ID:32798	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Water Parameter

b	- Source of Water Supply	Recycled	
c	- W.W.G is EXCEEDING the CCA Limits	Yes	
d	- W.W Disposal as per the Consent Conditions ?	No.	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	- Did u observe ANY ILLEGAL Discharge ??	Yes	
h	- Nos of Samples collected	01	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (32798)

This unit is visited with specific reference of contaminated water flowing in to GIDC storm water drain during rainy time. . During visit it is observed that brown colored contaminated rain water was flowing from storm water drain outlet of the unit leading to GIDC storm water drain ultimately to GIDC SWD near pumping station-C. Unit has provided manual control valve at the final outlet of storm water drain of the unit to prevent contaminated waste water discharge from the unit premises towards GIDC SWD and have provided motor pump for the lifting of contaminated waste water from collection pit provided at final outlet point of SWD of the unit to ETP. During visit internal storm water drain of the unit is found full with contaminated water and provided motor pump is found not in operation and manual valve is found open. Discharge of contaminated rainwater coming from open area of plant premises and leading to Strom water drain of the unit is observed going on from the final outlet of the SWD of the unit. One contaminated rain water sample is collected from the final outlet of storm water drain of the unit for analysis. After inquiring for the why the manual valve is open and provided motor pump is not in operation, contacted person has shut down the manual gate valve and restarted the provided motor pump to stop contaminated w/w discharge from the outlet of SWD of the unit. 3-Day notice with written instruction given to contacted person during visit. 3-Day notice and photograph is uploaded here with as document file.

[402]-27/06/2023

~ RO Comments/Reply :Strict action may be taken-18/07/2023

18/07/2023

2/6 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

I recommend : g. Recommend Strict Action

W.C Notings: -----[402-DEE]~-----[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

2. મુલાકાત સમયે એકમની સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટમાંથી ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.
1. મુલાકાત સમયે આપના એકમની સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટ મારફતે SWDમાં રહેલું contaminated waste water એકમની બહાર જીઆઈડીસી SWDમાં નિકાલ થતું જોવા મળેલ અને ફાઈનલ આઉટલેટ પાસે બનાવેલ collection pitમાં રહેલ મોટર પંપ બંધ જોવા મળેલ સદર બાબતે પુછતાચ કર્યા બાદ એકમમાં હાજર કર્મચારી દ્વારા મોટર પંપ ચાલુ કરેલ અને સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટ સાથે સંકળાયેલ વાલ્વ બંધ કરેલ અને contaminated waste water નિકાલ થતો બંધ કરેલ. આમ એકમમાંથી contaminated waste water નો નિકાલ કરવો નહિ.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૪) ભવિષ્યમાં સદર પ્રકારની ઘટના ફરીવાર ન બને તેની પુરતી તકેદારી રાખવી તેમજ આપના એકમની pre monsoon plan રજુ કરવો.	739836(04/06/23)	Still Pending
૧) આજરોજ આપના એકમની મુલાકાત ફરિયાદના સંદર્ભમાં લેવામાં આવેલ. મુલાકાત સમયે આપના એકમની બહાર Brown colored wastewater વરસાદના લીધે એકમમાંથી wash out થઈને ગયેલું જોવા મળેલ જેનો તાત્કાલિક ઉઠાવીને નિયમોનુસાર નિકાલ કરવો અને તેની માહિતી આધારસહ રજુ કરવી.	739836(04/06/23)	Still Pending
૨) મુલાકાત સમયે આપના એકમની storm water drain માં તેમજ એકમની internal storm water drain માં Brown color નું contaminated w/w એકઠું થયેલું જોવા મળેલ જેને તાત્કાલિક નિયમોનુસાર નિકાલ કરવો અને તેની જાણ આધારસહ રજુ કરવી.	739836(04/06/23)	Still Pending
૩) આપના એકમની ETP એરિયાની નજીક પડેલ સ્લજ બેગમાંથી સીપેજ થઈને એકમની સ્ટ્રોમ વોટર ડ્રેઇનમાં ગયેલ હોય સદર સ્લજ કઈ પ્રકારનો છે તેની માહિતી રજુ કરવી અને તેનો આધારસહ નિકાલ કરવો.	739836(04/06/23)	Still Pending
4. Report regarding repairing of CEMS attached with SD. Take necessary steps to control SO2 emission.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
3. OCEMS for boiler stack shows reading of SO2 92.7 ppm which is more than consented quantity.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
2. OCEMS for gaseous parameters attached with spray dryer stack is found not in operation.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
1. Unit is visited with reference to telephonic complaint regarding air pollution.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Compliance NOT Required
૩. મુલાકાત સમયે એકમમા SD સાથેની ચીમની માં લગાવેલ OCEMS બંધ ધ્યાને આવેલ તો તે બાબતે ખુલાસો કરવો તથા જરૂરી સુધારત્મક પગલા લેવા.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	736379(04/05/23)	Still Pending
૪. એકમને પઠવવામા આવેલ SCN-04/05/2023 નો compliance report રજુ કરવો.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	736379(04/05/23)	Still Pending
૨. મુલાકાત સમયે એકમમાં solid waste storage area માં floor પર leachate પથરાયેલ જોવા મળેલ તો તે બાબતે ખુલાસો કરવો તથા જરૂરી સુધારત્મક પગલા લેવા.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	736379(04/05/23)	Still Pending
૧. મુલાકાત સમયે એકમમા ATFD ચાલુ જોવા મળેલ પરંતુ તેની સાથે સંકળાયેલ સ્ક્રબર ચાલુ ન હતુ તો તે બાબતે સ્પષ્ટતા કરવી તેમજ સદર સ્ક્રબર માટે અમેડમેન્ટ મેળવવા.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	736379(04/05/23)	Still Pending



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (32798)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-13	@ 8 to 9 on ph strip / 31	1905-1905	REP	contaminated rain water sample collected from strom water drain outlet of unit ~ --	Brown

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	14	unloading	SCR	AMM-175,
2	... Any Other	14	mee vent	SCR	AMM-175,
3	... Any Other	10	3nos. mee vent	SCR	AMM-175,
4	... Any Other	14	voc/ ammonia stripper	SCR	AMM-175,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	55	120 TPH (2 x 60 TPH) Common Facility Boiler	YES	ESP,WSC	Coal	650 T/Day	
2	*** Not Applicable	0	Not Applicable	NO	N.A	Not Used/N.A	0	
3	Hot Air Generator	50	2no attached to spray dryer (7.5 MKCal/h)	YES	FIL,MUL,SCR	Coal	50 T/DAY	
4	Boiler	50	Boiler-01 Nos -18.5 TPH EAC	YES	ESP,WSC	Coal	60 T/DAY	
5	D.G. Sets	11	2 X 1000 KVA (STANDBY)	YES	N.A	Diesel	41.66 LIT/Hour	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	54.600-M.T	COL,DCO,CYC,STO,TRA
2	Chemical sludge from waste water treatment	I -35.3	80850.000-M.T	COL,DSS,STO,TRA
3	Spent Solvents	I -20.2	182500.000-M.T	COL,DSI,CYC,STO
4	Chemical sludge from waste water treatment	I -35.3	7000.000-M.T	COL,DSS,STO,TRA
5	Concentration or evaporation residues	I -37.3	301.000-M.T	COL,DSS,TRA
6	Used or Spent Oil	I -5.1	1.201-M.T	COL,CYC,REU,STO
7	Chemical sludge from waste water treatment	I -35.3	7350.000-M.T	COL,DSS,STO,TRA
8	Chemical sludge from waste water treatment	I -35.3	22750.000-M.T	COL,DSS,STO,TRA
9	Spent Carbon or filter medium	I -36.2	48.300-M.T	COL,DSI,CYC,STO,TRA
10	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	ammonia/ voc stripper	54000.000	80250.000 - KLT	54000.000	CCA RENEWAL APPLICATION: 1800 KL/DAY
2	Ammonium Chloride	0.000	300.000 - M.T	0.000	Proposed CETP
3	Copper Carbonate or Copper Sulfate or Copper Hydroxide	0.000	75.000 - M.T	0.000	Proposed CETP
4	copper sulphate recovery plant	0.000	9000.000 - KLT	0.000	NA
5	Magnesium Carbonate	0.000	240.000 - M.T	0.000	Proposed CETP
6	mee / mvr with atfd & centrifuge	54000.000	80250.000 - KLT	54000.000	CCA Renewal : MEE 250*3, 350 * 3: 1800 KL/Day
7	power generation	4.800	4.800 - MWH	4.800	CCA Renewal: Power generation 4.8 MW X 1
8	recovered ammonium sulphate	0.000	0.000 - M.T	0.000	NA
9	recovery of ammonium sulphate	0.000	0.000 - M.T	0.000	NA
10	spray dryer	15000.000	30000.000 - KLT	15000.000	CCA Renewal: Spray Dryer 250 KL/DAY X 2 NOS
11	steam from 2 x 60 tph boiler	2880.000	5760.000 - M.T	2880.000	CCA Renewal : Boiler 2 x 60 TPH

F Raw material :



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Raw Material Name	Capacity - Unit / Month
1	alum	0.000 - M.T
2	carbon	0.000 - M.T
3	coal	0.000 - M.T
4	Fresh caustic	0.000 - M.T
5	Hydrated Limi	0.000 - M.T
6	lime	0.000 - M.T
7	Magnesium Chloride	0.000 - M.T
8	sodium hydroxide	0.000 - M.T
9	spent / fresh caustic	0.000 - M.T
10	spent /fresh sulphuric aci	0.000 - MT3
11	sulphuric acid	0.000 - M.T
12	wastewater	0.000 - KLT

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3350.000	WWG : 125.000	Water Source	Remark
1	Agriculture	30.000	0.000	SIDC	
2	Boiler Feed	2717.000	75.000	SIDC	Water Consumption : Boiler (18.5 TPH) - 45 KLD & 120 TPH Common facility Boiler - 2672 KLD
3	Cooling Water	500.000	0.000	SIDC	176 KLD waste water generated from Cooling which is recirculated along with Boiler Blow down
4	Domestic Purpose	20.000	20.000	SIDC	
5	Others	73.000	20.000	Recycled	Water consumption - Scrubbing : 20 KLD, Lime preparation : 53 KLD
6	Wash Water	10.000	10.000	Recycled	

H Solid Waste

Inspection Team : L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(L.U.Katariya, SSA)



GUJARAT POLLUTION CONTROL BOARD

Regional Office - 5009/4, GIDC Estate, Ankleshwar - 393 002. Dist. Bharuch (Gujarat)
Ph. No. : (02646) 222 933 E-mail Id : ro-gpcb-ankl@gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 32965

તારીખ :

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ ખોટાવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના ૧૬:૦૬. ૨૫/૦૬/૨૦૨૩

અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે.

- 1.
- 2.
- 3.

પ્રતિ,

ડિરેક્ટ હોલ્ડીંગ ૨૫૦ લી.
પ્લોટ નં ૧૬૦૫-૦૨-૨૩
જી.કે.આર્.કોર્પોરેશન સંમલેશ્વર
જિ. ભરૂચ

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

સહી :-

અધિકારીનું નામ :-

હોદ્દો :-

શ્રી નયન શ્રીમદ્ગીર
(EMS OFFICER)

સહી :-
અમલ. જી. તારાગીર
હોદ્દો :-

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સરનામું: પ્લોટ નં: ૫૦૦૯/૪, જીઆઈડીસી અંકલેખર - ૩૯૩ ૦૦૨, જી.ભરૂચ

ફોન: (૦૨૬૪૬)૨૨૨૯૩૩, Website <http://gpcbxgn.gujarat.gov.in>

Email ID (Regional officer) - ro-gpcb-ankl@gujarat.gov.in, (Unit head) uh-gpcb-ankl@gujarat.gov.in



<p>ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી, (અધિકારીઓના નામ, હોદ્દો, સહી):</p>	<p><i>Full. Ket...</i> એમ.યુ. ડાંગરોયા (મિલકત)</p>
<p>મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની રજુઆત: (જે લાગુ પડે તેની સામે જ સહી કરવી)</p>	
<p>મુલાકાત દરમિયાન અધિકારીશ્રીઓએ.....મુદાઓ માટે સ્થળસ્થિતિ/સુચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે જેમા,</p>	
<p>(૧) આ સ્થળસ્થિતિ/સુચનાઓ સાથે હું નીચે સહી કરનાર સંપૂર્ણ સહમત છું.</p>	<p>હા</p>
<p>(૨) જેમા દર્શાવેલ સ્થળસ્થિતિ/સુચનાઓમાંથી મુદા નં.....સાથે હું નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજુઆત છે.</p>	
<p>એકમના પ્રતિનિધી/આ નોંધ મેળવનાર નું નામ, હોદ્દો અને સહી:</p>	<p><i>[Signature]</i> નરમણ ખીમરુડોયા (FHS ઓફિસ)</p>
<p>તા.: ૨૨/૦૬/૨૦૨૩</p>	



Storm water drain is found full with contaminated water and is being discharge outside of the unit premises through final outlet of industrial SWD.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **170**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:389905 - Analysis Completion:06/07/2023

Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51290

TEST REPORT

Test Report No. : 51290

Date: 07/07/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : L.U.Katariya, SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 389905
7. Date & Time of Collection & Inwarding : 25/06/2023 , (1905 to 1905) & 26/06/2023
8. Date of Start & Completion of Analysis : 26/06/2023 & 06/07/2023
9. Sampling Point : contaminated rain water sample collected from storm water drain outlet
10. Flow Details (Remarks) of unit ~ --
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : in to open storm water drain of GIDC leading to C-Pumping station
13. Temperature on Collection drain.
14. Carboys Nos for : No generation of industrial wastewater
: 31 & pH Range on pH Strip :@ 8 to 9 on pH strip
15. Water Consumption & W.W.G (KLPD) : Barcode & Color & Appearance :Brown

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.69
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	1000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	6148
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	1860
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	47.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	3050
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1609
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	2848
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	8.69
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	3.20
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	682

Laboratory Remarks : Approved By:399-lab_399 Dt.: 07/07/2023

R.C.VASAVA,S.O

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** detox india private limited

Outward No: 41182-18/07/2023

Email :
zldank@detoxgroup.in

PLOT NO:7921-22-23,
GIDC Ankleshwar, ,
Ankleshwar - 393002

Telephone :
9714712866

DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 741944 (On Complaint)

Ro Name : Ankleshwar

2 **Type / Scale / Sector / Status :** RED / LARGE / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 **Inspection Dt & Time :** 26/06/2023 13:15 / Water **Person Contacted :** Mr. C.P.Singh- DGM operations

4 **Env Audit Detail :** Sch : 1 , N. G. Patel Polytechnic- Civil Engineering , Year : 2017 , On Dt :

Commissioned Dt : 01/10/2015

Production Start Dt : 31/03/2012

Applicability of CRZ Rules : No

5 **Water Consumption in Kilo Lts Per Day** Ind : 3330.000 Dom : 20.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 105.000 Dom : 20.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** 62905 **Source of Water Supply:** Recycled

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Soak Pit

9 **Discharge Pt / Final Receiving Body (Ultimate):** ZERO DISCHARGE UNIT. IN CASE OF EMERGENCY TO FETP. / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** H-126054-29/03/2026 Last Inward:264025-15/11/2022[GRT]

11 **Effluent Treatment plant (ETP) : Units, if provided and status :**

ETP Details : CMBR-Course Membrat Bio Reactor,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Lamella Settler,P-Nuetralization,P-Pri Settling Tank,S-Aeration Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,T-Carbon Filter,T-Sand Filter

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=3 , DG Sets=2 , Flue Gas =5, Process =4 , ETP Cap = 5891 , Capacity of All = NA**

APCM Details : Bag Filter,E.S.P,Multi Cyclone ,Scrubber,Water Scrubber

Fuel Used : Coal,Diesel

Stack Attached to : *** Not Applicable,.... Any Other,Boiler,D.G. Sets,Hot Air Generator

14 **TSDF Name :** Safe Enviro Private Limited

15 **Lab Charges Pending :** Rs. 40320.00 **Water Cess Charges Pending :** NIL

16 **Last Env. Form V :** 2021-2022 **Water Cess Return :** 2017-2018 **HW Monthly Return :** 2023-99

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
11/05/2023	NOT	01/07/2023	31A,,	737048	NOT	COM	746303
04/05/2023	SCN	30/05/2023	---	736379	SCN	SCN	743655
13/03/2023	NOT	17/05/2023	33A,,	729046	NOT	AUD	742233

Monthly Patrak Data : Last Return : 202306 **HAZD Waste Disposal :** 1815.000 (88 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 2203146, ETP - 472850, APCM - 92852	Meter Reading - 0, Kilo Litre - 41743	Meter Reading - 0, Kilo Litre - 0



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

PCB Id: 32798

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:32798	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Water Parameter

b	-	Source of Water Supply	Recycled	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	1	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (32798)

Unit is visited with referrnce to fish kill incidence. IR and photographs uploaded as PDF [453]-03/07/2023 ~ RO Comments/Reply :Strict action may be taken-18/07/2023

I recommend : g. Recommend Strict Action

W.C Notings: -----[453-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

૨. આપની પ્રિમાઈસિસની અંદર દરેક સ્ટ્રમ વોટર ડ્રેન માં contaminated w/w ભરેલ છે. જુ વરસાદ ના કારણે બહાર નજાય તેની તકેદારી રાખવી.

૧. આજરોજ આપના એકમની નજીક બહારની બાજુમાં આપના એકમના solid waste ના ટ્રકોમાં વરસાદના કારણે contaminate થઈને brown colored w/w leachate થઈ ને જમીન પર પડેલ ધ્યાને આવેલ જે સ્ટ્રોમ વોટર ડ્રેન (GIDC ની) માં જતુ ધ્યાને આવેલ. સદર ટ્રકોને પોતાની પ્રિમાઈસિસમાં ખસેડવા અને આવી ઘટના ભવિષ્યમાં ન બને તેની પૂરતી તકેદારી રાખવી.

Compliance Observed in this Inspections.

18/07/2023

2/5 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
2. મુલાકાત સમયે એકમની સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટમાંથી ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.	741883(25/06/23)	Still Pending
1. મુલાકાત સમયે આપના એકમની સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટ મારફતે SWDમાં રહેલું contaminated waste water એકમની બહાર જીઆઈડીસી SWDમાં નિકાલ થતું જોવા મળેલ અને ફાઈનલ આઉટલેટ પાસે બનાવેલ collection pitમાં રહેલ મોટર પંપ બંધ જોવા મળેલ સદર બાબતે પુછતાય કર્યા બાદ એકમમાં હાજર કર્મચારી દ્વારા મોટર પંપ ચાલુ કરેલ અને સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટ સાથે સંકળાયેલ વાલ્વ બંધ કરેલ અને contaminated waste water નિકાલ થતો બંધ કરેલ. આમ એકમમાંથી contaminated waste water નો નિકાલ કરવો નહિ.	741883(25/06/23)	Still Pending
૪) ભવિષ્યમાં સદર પ્રકારની ઘટના ફરીવાર ન બને તેની પુરતી તકેદારી રાખવી તેમજ આપના એકમની pre monsoon plan રજુ કરવો.	739836(04/06/23)	Still Pending
૧) આજરોજ આપના એકમની મુલાકાત ફરિયાદના સંદર્ભમાં લેવામાં આવેલ. મુલાકાત સમયે આપના એકમની બહાર Brown colored wastewater વરસાદના લીધે એકમમાંથી wash out થઈને ગયેલું જોવા મળેલ જેનો તાત્કાલિક ઉઠાવીને નિયમોનુસાર નિકાલ કરવો અને તેની માહિતી આધારસહ રજુ કરવી.	739836(04/06/23)	Still Pending
૨) મુલાકાત સમયે આપના એકમની storm water drain માં તેમજ એકમની internal storm water drain માં Brown color નું contaminated w/w એકઠું થયેલું જોવા મળેલ જેને તાત્કાલિક નિયમોનુસાર નિકાલ કરવો અને તેની જાણ આધારસહ રજુ કરવી.	739836(04/06/23)	Still Pending
૩) આપના એકમની ETP એરિયાની નજીક પડેલ સ્લજ બેગમાંથી સીપેજ થઈને એકમની સ્ટ્રોમ વોટર ડ્રેઈનમાં ગયેલ હોય સદર સ્લજ કઈ પ્રકારનો છે તેની માહિતી રજુ કરવી અને તેનો આધારસહ નિકાલ કરવો.	739836(04/06/23)	Still Pending
4. Report regarding repairing of CEMS attached with SD. Take necessary steps to control SO2 emission.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
3. OCEMS for boiler stack shows reading of SO2 92.7 ppm which is more than consented quantity.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
2. OCEMS for gaseous parameters attached with spray dryer stack is found not in operation.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Partial Compliance
1. Unit is visited with reference to telephonic complaint regarding air pollution.; We have uploaded point vise compliance report in extra attachment file. (18/05/2023)	737048(11/05/23)	Compliance NOT Required



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (32798)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-13	8-9 on ph strip / 30	1300-1300	REP	w/w sample collected from ponding near hazardous waste truck no gj12 z 1923 located near gidc swd ~	dark brown

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	14	unloading	SCR	AMM-175,
2	... Any Other	14	mee vent	SCR	AMM-175,
3	... Any Other	10	3nos. mee vent	SCR	AMM-175,
4	... Any Other	14	voc/ ammonia stripper	SCR	AMM-175,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	55	120 TPH (2 x 60 TPH) Common Facility Boiler	YES	ESP,WSC	Coal	650 T/Day	
2	*** Not Applicable	0	Not Applicable	NO	N.A	Not Used/N.A	0	
3	Hot Air Generator	50	2no attached to spray dryer (7.5 MKCal/h)	YES	FIL,MUL,SCR	Coal	50 T/DAY	
4	Boiler	50	Boiler-01 Nos -18.5 TPH EAC	YES	ESP,WSC	Coal	60 T/DAY	
5	D.G. Sets	11	2 X 1000 KVA (STANDBY)	YES	N.A	Diesel	41.66 LIT/Hour	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	54.600-M.T	COL,DCO,CYC,STO,TRA
2	Chemical sludge from waste water treatment	I -35.3	80850.000-M.T	COL,DSS,STO,TRA
3	Spent Solvents	I -20.2	182500.000-M.T	COL,DSI,CYC,STO
4	Chemical sludge from waste water treatment	I -35.3	7000.000-M.T	COL,DSS,STO,TRA
5	Concentration or evaporation residues	I -37.3	301.000-M.T	COL,DSS,TRA
6	Used or Spent Oil	I -5.1	1.201-M.T	COL,CYC,REU,STO
7	Chemical sludge from waste water treatment	I -35.3	7350.000-M.T	COL,DSS,STO,TRA
8	Chemical sludge from waste water treatment	I -35.3	22750.000-M.T	COL,DSS,STO,TRA
9	Spent Carbon or filter medium	I -36.2	48.300-M.T	COL,DSI,CYC,STO,TRA
10	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	ammonia/ voc stripper	54000.000	80250.000 - KLT	54000.000	CCA RENEWAL APPLICATION: 1800 KL/DAY
2	Ammonium Chloride	0.000	300.000 - M.T	0.000	Proposed CETP
3	Copper Carbonate or Copper Sulfate or Copper Hydroxide	0.000	75.000 - M.T	0.000	Proposed CETP
4	copper sulphate recovery plant	0.000	9000.000 - KLT	0.000	NA
5	Magnesium Carbonate	0.000	240.000 - M.T	0.000	Proposed CETP
6	mee / mvr with atfd & centrifuge	54000.000	80250.000 - KLT	54000.000	CCA Renewal : MEE 250*3, 350 * 3: 1800 KL/Day
7	power generation	4.800	4.800 - MWH	4.800	CCA Renewal: Power generation 4.8 MW X 1
8	recovered ammonium sulphate	0.000	0.000 - M.T	0.000	NA
9	recovery of ammonium sulphate	0.000	0.000 - M.T	0.000	NA
10	spray dryer	15000.000	30000.000 - KLT	15000.000	CCA Renewal: Spray Dryer 250 KL/DAY X 2 NOS
11	steam from 2 x 60 tph boiler	2880.000	5760.000 - M.T	2880.000	CCA Renewal : Boiler 2 x 60 TPH

F Raw material :



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Raw Material Name	Capacity - Unit / Month
1	alum	0.000 - M.T
2	carbon	0.000 - M.T
3	coal	0.000 - M.T
4	Fresh caustic	0.000 - M.T
5	Hydrated Limi	0.000 - M.T
6	lime	0.000 - M.T
7	Magnesium Chloride	0.000 - M.T
8	sodium hydroxide	0.000 - M.T
9	spent / fresh caustic	0.000 - M.T
10	spent /fresh sulphuric aci	0.000 - MT3
11	sulphuric acid	0.000 - M.T
12	wastewater	0.000 - KLT

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3350.000	WWG : 125.000	Water Source	Remark
1	Agriculture	30.000	0.000	SIDC	
2	Boiler Feed	2717.000	75.000	SIDC	Water Consumption : Boiler (18.5 TPH) - 45 KLD & 120 TPH Common facility Boiler - 2672 KLD
3	Cooling Water	500.000	0.000	SIDC	176 KLD waste water generated from Cooling which is recirculated along with Boiler Blow down
4	Domestic Purpose	20.000	20.000	SIDC	
5	Others	73.000	20.000	Recycled	Water consumption - Scrubbing : 20 KLD, Lime preparation : 53 KLD
6	Wash Water	10.000	10.000	Recycled	

H Solid Waste

Inspection Team : N H PARMAR,SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(N H PARMAR,SSA)

Detox India

This unit is visited with reference to fish kill incidence in river Amravati. During inspection it is observed at up stream side of C pumping station brown colored effluent ponding is observed near GIDC strom water drain. It is also observed that w/w from these ponding is going into GIDC strom water drain. Various such ponding are observed nearby and flow in GIDC strom water drain is also observed. It is found that these effluent ponding are created from Hazardous waste trucks standing near GIDC strom water drain. Left over material in these trucks contaminated the rain water and created effluent ponding near the trucks and which leads to GIDC strom water drain. Then this unit is visited and person contacted has confirmed that all the hazardous waste trucks are used by them for transferring their waste to Safe Enviro TSDF site at Magnad-Jambusar. Unit is directed to take all the hazardous waste trucks within their premises. Photographs attached. Detail fish kill incidence IR is put up in PCB ID-29509 dated 26/06/2023.



Ponding near Haz waste trucks



Ponding near Haz waste trucks



Left over material in trucks



Ponding near Haz waste trucks



Ponding created at various places near the unit



Ponding near GIDC strom water drain



Effluent in GIDC strom water drain



Effluent from ponding leading to GIDC SWD



Natural kotar conveying effluent to GIDC SWD



Natural kotar conveying effluent to GIDC SWD



Ponding near Haz waste trucks



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **179**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:389965 - Analysis Completion:06/07/2023

Common treatment and disposal facilities(CETP, TSD, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51302

TEST REPORT

Test Report No. : 51302

Date: 07/07/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : N H PARMAR,SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 389965
7. Date & Time of Collection & Inwarding : 26/06/2023 , (1300 to 1300) & 27/06/2023
8. Date of Start & Completion of Analysis : 27/06/2023 & 06/07/2023
9. Sampling Point : w/w sample collected from ponding near Hazardous waste truck no
10. Flow Details (Remarks) : GJ12 Z 1923 located near GIDC swd ~
11. Mode of Disposal : yes
12. Ultimate Receiving Body : into GIDC strom water drain
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 30 & pH Range on pH Strip :8-9 on pH strip
: Barcode & Color & Appearance :dark brown
15. Water Consumption & W.W.G (KLPD) : Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.55
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	4000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	50096
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	1212
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	16.8
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	23750
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	7033
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	10125
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipryrene method without Chloroform Extra	0.1 – 50 mg/l	0.18
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	3.60
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2123

Laboratory Remarks : Approved By:399-lab_399 Dt.: 07/07/2023

R.C.VASAVA,S.O

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details DETOX INDIA PRIVATE LIMITED **Outward No: 41262-01/08/2023**

Email : zldank@detoxgroup.in **PLOT NO:7921-22-23,**
GIDC Ankleshwar, ,
Ankleshwar - 393002
Telephone : 9714712866 **DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar**

Inspection Id : 742452 (Routine Visit) **Ro Name : Ankleshwar**

2 Type / Scale / Sector / Status : RED / LARGE / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 29/06/2023 18:30 / Water **Person Contacted :** Mr. Manish Sharma - Asst. Manager

4 Env Audit Detail : Sch : 1 , N. G. Patel Polytechnic- Civil Engineering , Year : 2017 , On Dt :

Commissioned Dt : 01/10/2015 **Production Start Dt :** 31/03/2012 **Applicability of CRZ Rules :** No

5 Water Consumption in Kilo Lts Per Day Ind : 3330.000 Dom : 20.000 **Borewells: 0**

6 Waste Water generation / Discharge (klpd) : Ind : 105.000 Dom : 20.000 **Tubewells: 0**

7 Consumer No.(Electric Meter): **Source of Water Supply:** Recycled

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): ZERO DISCHARGE UNIT. IN CASE OF EMERGENCY TO FETP. / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: H-126054-29/03/2026 Last Inward:264025-15/11/2022[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :
ETP Details : CMBR-Course Membrat Bio Reactor,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Lamella Settler,P-Nuetralization,P-Pri Settling Tank,S-Aeration Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,T-Carbon Filter,T-Sand Filter

12 Whether Industry is a member of CETP ? No

13 Boilers=3 , DG Sets=2 , Flue Gas =5, Process =4 , ETP Cap = 5891 , Capacity of All = NA

APCM Details : Bag Filter,E.S.P,Multi Cyclone ,Scrubber,Water Scrubber
Fuel Used : Coal,Diesel
Stack Attached to : *** Not Applicable,.... Any Other,Boiler,D.G. Sets,Hot Air Generator

14 TSDF Name : Safe Enviro Private Limited

15 Lab Charges Pending : Rs. 24615.00 **Water Cess Charges Pending : NIL**

16 Last Env. Form V : 2021-2022 **Water Cess Return : 2017-2018** **HW Monthly Return : 2023-99**

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
11/05/2023	NOT	01/07/2023	31A,,	737048	NOT	COM	746303
04/05/2023	SCN	30/05/2023	---	736379	SCN	SCN	743655
13/03/2023	NOT	17/05/2023	33A,,	729046	NOT	AUD	742233

Monthly Patrak Data : Last Return : 202306 **HAZD Waste Disposal : 1815.000 (88 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 2203146, ETP - 472850, APCM - 92852	Meter Reading - 0, Kilo Litre - 41743	Meter Reading - 0, Kilo Litre - 0



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:32798	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	Yes	As per crux
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Water Parameter

b	-	Source of Water Supply	Recycled	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	No.	As per crux
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	Yes	As per crux
h	-	Nos of Samples collected	02	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (32798)

Inspection Crux:

General Observation:

This unit is inspected with reference to routine holiday monitoring in GIDC Ankleshwar area considering ongoing rain. Detail IR is attached herewith as document. [692]-21/07/2023

~ RO Comments/Reply :Strict action recommended. -01/08/2023

Water Observation:

Air Observation:

Hazard Observation:

I recommend : g. Recommend Strict Action

01/08/2023

2/6 (Through XGN)



W.C Notings: -----[692-AEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

૨. એકમની SWD outlet area પાસે એકમ વિસ્તારમાં એકત્ર થયેલ contaminated વરસાદી પાણીનો નિયમોનુસાર નિકાલ કરી અત્રે જાણ કરવી.
૩. એકમમાથી કોઈ પ્રકારનું contaminated w/w એકમની બહાર ન જાય તેની તકેદારી રાખવી.
૧. આજરોજ આપના એકમનાં main gate પાસેથી વરસાદી contaminated water જતું જોવા મળેલ જે સંદર્ભે મુલાકાત લેવામાં આવેલ. મુલાકાત સમયે સદર contaminated પાણી એકમની બહાર GIDC SWD માં જતું જણાયેલ તથા તેનો એક નમુનો પૃથ્થાકારણ અર્થે એકત્ર કરેલ છે. સદર બાબતે જરૂરી સુધારાત્મક પગલા લેવા.
૪. એકમની SWD નાં final gate પાસેના sump માં એકત્ર w/w નો એક નમુનો પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.
૫. Monsoon action plan રજુ કરવો તથા તેનો ચુસ્તપણે અમલીકરણ કરવો.
૬. મુલાકાત સમયે CCTV footage રજુ કરેલ ન હોય આજ સાંજના (૧૭:૦૦ કલાકથી ૧૯:૦૦ કલાકના) CCTV footage SWD outlet પાસેના સહીત રજુ કરવા.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૨. આપની પ્રિમાઈસિસની અંદર દરેક સ્ટ્રોમ વોટર ડ્રેન માં contaminated w/w ભરેલ છે. જૂ વરસાદ ના કારણે બહાર નજાય તેની તકેદારી રાખવી.	741944(26/06/23)	Still Pending
૧. આજરોજ આપના એકમની નજીક બહારની બાજુમાં આપના એકમના solid waste ના ટ્રકોમાં વરસાદના કારણે contaminate થઈને brown colored w/w leachate થઈ ને જમીન પર પડેલ ધ્યાને આવેલ જે સ્ટ્રોમ વોટર ડ્રેન (GIDC ની) માં જતુ ધ્યાને આવેલ. સદર ટ્રકોને પોતાની પ્રિમાઈસિસમાં ખસેડવા અને આવી ઘટના ભવિષ્યમાં ન બને તેની પૂરતી તકેદારી રાખવી.	741944(26/06/23)	Still Pending
૨. મુલાકાત સમયે એકમની સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટમાંથી ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.	741883(25/06/23)	Still Pending
૧. મુલાકાત સમયે આપના એકમની સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટ મારફતે SWDમાં રહેલું contaminated waste water એકમની બહાર જીઆઈડીસી SWDમાં નિકાલ થતું જોવા મળેલ અને ફાઈનલ આઉટલેટ પાસે બનાવેલ collection pitમાં રહેલ મોટર પંપ બંધ જોવા મળેલ સદર બાબતે પુછતાય કર્યા બાદ એકમમાં હાજર કર્મચારી દ્વારા મોટર પંપ ચાલુ કરેલ અને સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટ સાથે સંકળાયેલ વાલ્વ બંધ કરેલ અને contaminated waste water નિકાલ થતો બંધ કરેલ. આમ એકમમાંથી contaminated waste water નો નિકાલ કરવો નહિ.	741883(25/06/23)	Still Pending
૪) ભવિષ્યમાં સદર પ્રકારની ઘટના ફરીવાર ન બને તેની પુરતી તકેદારી રાખવી તેમજ આપના એકમની pre monsoon plan રજુ કરવો.	739836(04/06/23)	Still Pending
૧) આજરોજ આપના એકમની મુલાકાત ફરિયાદના સંદર્ભમાં લેવામાં આવેલ. મુલાકાત સમયે આપના એકમની બહાર Brown colored wastewater વરસાદના લીધે એકમમાંથી wash out થઈને ગયેલું જોવા મળેલ જેનો તાત્કાલિક ઉઠાવીને નિયમોનુસાર નિકાલ કરવો અને તેની માહિતી આધારસહ રજુ કરવી.	739836(04/06/23)	Still Pending
૨) મુલાકાત સમયે આપના એકમની storm water drain માં તેમજ એકમની internal storm water drain માં Brown color નું contaminated w/w એકઠું થયેલું જોવા મળેલ જેને તાત્કાલિક નિયમોનુસાર નિકાલ કરવો અને તેની જાણ આધારસહ રજુ કરવી.	739836(04/06/23)	Still Pending
૩) આપના એકમની ETP એરિયાની નજીક પડેલ સ્લજ બેગમાંથી સીપેજ થઈને એકમની સ્ટ્રોમ વોટર ડ્રેઈનમાં ગયેલ હોય સદર સ્લજ કઈ પ્રકારનો છે તેની માહિતી રજુ કરવી અને તેનો આધારસહ નિકાલ કરવો.	739836(04/06/23)	Still Pending



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (32798)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-13	@ 8-9 on ph strip / 29	1835-1835	REP	from contaminated rain water runoff going outside unit from near main gate of the unit. ~	Brownish
2	W-13	@8-9 on ph strip / 29	1840-1840	REP	from contaminated rain water accumulated at sump near final gate of swd outlet of unit.(within unit)	Brownish

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	14	unloading	SCR	AMM-175,
2	... Any Other	14	mee vent	SCR	AMM-175,
3	... Any Other	10	3nos. mee vent	SCR	AMM-175,
4	... Any Other	14	voc/ ammonia stripper	SCR	AMM-175,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	55	120 TPH (2 x 60 TPH) Common Facility Boiler	YES	ESP,WSC	Coal	650 T/Day	
2	*** Not Applicable	0	Not Applicable	NO	N.A	Not Used/N.A	0	
3	Hot Air Generator	50	2no attached to spray dryer (7.5 MKCal/h)	YES	FIL,MUL,SCR	Coal	50 T/DAY	
4	Boiler	50	Boiler-01 Nos -18.5 TPH EAC	YES	ESP,WSC	Coal	60 T/DAY	
5	D.G. Sets	11	2 X 1000 KVA (STANDBY)	YES	N.A	Diesel	41.66 LIT/Hour	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	54.600-M.T	COL,DCCO,CYC,STO,TRA
2	Chemical sludge from waste water treatment	I -35.3	80850.000-M.T	COL,DSS,STO,TRA
3	Spent Solvents	I -20.2	182500.000-M.T	COL,DSI,CYC,STO
4	Chemical sludge from waste water treatment	I -35.3	7000.000-M.T	COL,DSS,STO,TRA
5	Concentration or evaporation residues	I -37.3	301.000-M.T	COL,DSS,TRA
6	Used or Spent Oil	I -5.1	1.201-M.T	COL,CYC,REU,STO
7	Chemical sludge from waste water treatment	I -35.3	7350.000-M.T	COL,DSS,STO,TRA
8	Chemical sludge from waste water treatment	I -35.3	22750.000-M.T	COL,DSS,STO,TRA
9	Spent Carbon or filter medium	I -36.2	48.300-M.T	COL,DSI,CYC,STO,TRA
10	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	ammonia/ voc stripper	54000.000	80250.000 - KLT	54000.000	CCA RENEWAL APPLICATION: 1800 KL/DAY
2	Ammonium Chloride	0.000	300.000 - M.T	0.000	Proposed CETP
3	Copper Carbonate or Copper Sulfate or Copper Hydroxide	0.000	75.000 - M.T	0.000	Proposed CETP
4	copper sulphate recovery plant	0.000	9000.000 - KLT	0.000	NA
5	Magnesium Carbonate	0.000	240.000 - M.T	0.000	Proposed CETP
6	mee / mvr with atfd & centrifuge	54000.000	80250.000 - KLT	54000.000	CCA Renewal : MEE 250*3, 350 * 3: 1800 KL/Day
7	power generation	4.800	4.800 - MWH	4.800	CCA Renewal: Power generation 4.8 MW X 1
8	recovered ammonium sulphate	0.000	0.000 - M.T	0.000	NA
9	recovery of ammonium sulphate	0.000	0.000 - M.T	0.000	NA
10	spray dryer	15000.000	30000.000 - KLT	15000.000	CCA Renewal: Spray Dryer 250 KL/DAY X 2 NOS
11	steam from 2 x 60 tph boiler	2880.000	5760.000 - M.T	2880.000	CCA Renewal : Boiler 2 x 60 TPH

F Raw material :

01/08/2023

5/6 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Raw Material Name	Capacity - Unit / Month
1	alum	0.000 - M.T
2	carbon	0.000 - M.T
3	coal	0.000 - M.T
4	Fresh caustic	0.000 - M.T
5	Hydrated Limi	0.000 - M.T
6	lime	0.000 - M.T
7	Magnesium Chloride	0.000 - M.T
8	sodium hydroxide	0.000 - M.T
9	spent / fresh caustic	0.000 - M.T
10	spent /fresh sulphuric aci	0.000 - MT3
11	sulphuric acid	0.000 - M.T
12	wastewater	0.000 - KLT

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3350.000	WWG : 125.000	Water Source	Remark
1	Agriculture	30.000	0.000	SIDC	
2	Boiler Feed	2717.000	75.000	SIDC	Water Consumption : Boiler (18.5 TPH) - 45 KLD & 120 TPH Common facility Boiler - 2672 KLD
3	Cooling Water	500.000	0.000	SIDC	176 KLD waste water generated from Cooling which is recirculated along with Boiler Blow down
4	Domestic Purpose	20.000	20.000	SIDC	
5	Others	73.000	20.000	Recycled	Water consumption - Scrubbing : 20 KLD, Lime preparation : 53 KLD
6	Wash Water	10.000	10.000	Recycled	

H Solid Waste

Inspection Team : S.B.Patel,SO - Mr rana ravirajsinh p

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

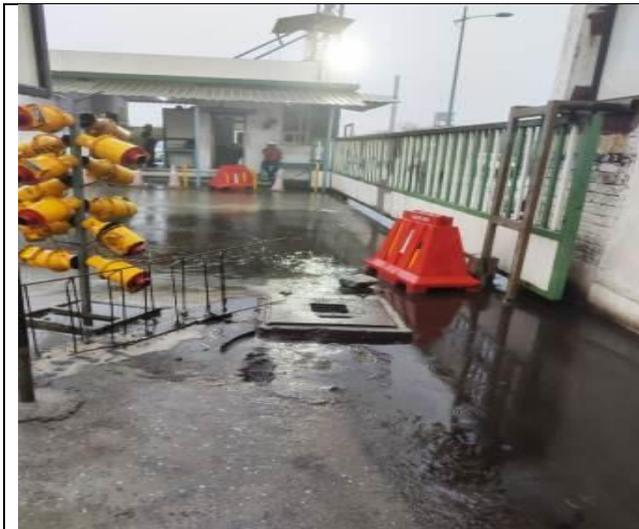
Signature By(S.B.Patel,SO)

Inspection Report

M/s. Detox India Pvt. Ltd

This unit is inspected with reference to routine holiday monitoring in GIDC Ankleshwar area considering ongoing rain. During the inspection, brownish contaminated rain water runoff going outside unit premises through main gate of unit is observed, which goes to GIDC storm water drain outside the unit premises. The Contaminated rain water discharged from this unit first goes near C-pumping station from where it flows into Sarangpur khadi ultimately meeting River Amravati. Unit is instructed to take steps to prevent flow of contaminated rain water going outside unit premises. During the inspection, rain water discharge point located on back side of unit near canteen is observed closed (rain had stopped recently) however contaminated rain water having brownish color is observed in the sump following the gate valve of internal storm water drain. One sample of w/w from contaminated rain water accumulated at sump near final gate of SWD outlet of unit is collected for analysis purpose. Unit has provided recollection pump which was not in operation during inspection. Contaminated rain water accumulation near the SWD outlet area is also observed and unit is instructed to collect and dispose the same as per norms. Unit has not furnished the CCTV recording during inspection so unit is instructed to furnish CCTV footage of 2 hours (17:00 hrs to 19:00 hrs of 29.06.2023 – to check actual opening & closing of gate valve of internal SWD outlet). Written remarks are given to person contacted. Unit is specifically inspected with reference to contaminated rain water discharge other details are not verified. Photographs are attached herewith.

Photographs taken during inspection



Contaminated rain water going outside unit from main gate area of the unit



Internal SWD collection pit with gate valve & pump followed by a holding sump



Contaminated rain water accumulated in SWD outlet area



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **188**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:390236 - Analysis Completion:10/07/2023

Common treatment and disposal facilities(CETP, TSD, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51346

TEST REPORT

Test Report No. : 51346

Date: 11/07/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : S.B.Patel,SO
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 390236
7. Date & Time of Collection & Inwarding : 29/06/2023 , (1835 to 1835) & 30/06/2023
8. Date of Start & Completion of Analysis : 30/06/2023 & 10/07/2023
9. Sampling Point : From contaminated rain water runoff going outside unit from near main
10. Flow Details (Remarks) gate of the unit. ~
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : GIDC SWD
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 29 & pH Range on pH Strip :@ 8-9 on pH strip
: Barcode & Color & Appearance :Brownish
15. Water Consumption & W.W.G (KLPD) : Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.15
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	2000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	4320
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	2450
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	9.52
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1900
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	290
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	1900
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	1
11	Phenolic Compounds	mg/l	4 Amino Antipryrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	6.0
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	435

Laboratory Remarks : Approved By:399-lab_399 Dt.: 11/07/2023

R.C.VASAVA,S.O

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **189**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:390235 - Analysis Completion:10/07/2023

Common treatment and disposal facilities(CETP, TSD, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51345

TEST REPORT

Test Report No. : 51345

Date: 11/07/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : S.B.Patel,SO
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 390235
7. Date & Time of Collection & Inwarding : 29/06/2023 , (1840 to 1840) & 30/06/2023
8. Date of Start & Completion of Analysis : 30/06/2023 & 10/07/2023
9. Sampling Point : From contaminated rain water accumulated at sump near final gate of
10. Flow Details (Remarks) : SWD outlet of unit.(Within unit)
11. Mode of Disposal : --
12. Ultimate Receiving Body : --
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 29 & pH Range on pH Strip :@8-9 on pH strip
Barcode & Color & Appearance :Brownish
15. Water Consumption & W.W.G (KLPD) : Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.60
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	1500
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	5798
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	596
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	10.08
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	2225
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1064
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	1145
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	3
11	Phenolic Compounds	mg/l	4 Amino Antipryrene method without Chloroform Extra	0.1 – 50 mg/l	2.37
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	9.2
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	262

Laboratory Remarks : Approved By:399-lab_399 Dt.: 11/07/2023

R.C.VASAVA,S.O

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details DETOX INDIA PRIVATE LIMITED **Outward No: 41172-18/07/2023**

Email : zldank@detoxgroup.in **PLOT NO:7921-22-23,**
GIDC Ankleshwar, ,
Ankleshwar - 393002
Telephone : 9714712866 **DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar**

Inspection Id : 742751 (Routine Visit) **Ro Name : Ankleshwar**

2 Type / Scale / Sector / Status : RED / LARGE / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 01/07/2023 10:30 / Water **Person Contacted :** Mr. DHARMENDRA CHOTANI - GM

4 Env Audit Detail : Sch : 1 , N. G. Patel Polytechnic- Civil Engineering , Year : 2017 , On Dt :

Commissioned Dt : 01/10/2015 **Production Start Dt :** 31/03/2012 **Applicability of CRZ Rules :** No

5 Water Consumption in Kilo Lts Per Day Ind : 3330.000 Dom : 20.000 **Borewells: 0**

6 Waste Water generation / Discharge (klpd) : Ind : 105.000 Dom : 20.000 **Tubewells: 0**

7 Consumer No.(Electric Meter): 62905 **Source of Water Supply:** Recycled

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): ZERO DISCHARGE UNIT. IN CASE OF EMERGENCY TO FETP. / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: H-126054-29/03/2026 Last Inward:264025-15/11/2022[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :
ETP Details : CMBR-Course Membrat Bio Reactor,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Lamella Settler,P-Nuetralization,P-Pri Settling Tank,S-Aeration Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,T-Carbon Filter,T-Sand Filter

12 Whether Industry is a member of CETP ? No

13 Boilers=3 , DG Sets=2 , Flue Gas =5, Process =4 , ETP Cap = 5891 , Capacity of All = NA

APCM Details : Bag Filter,E.S.P,Multi Cyclone ,Scrubber,Water Scrubber
Fuel Used : Coal,Diesel
Stack Attached to : *** Not Applicable,.... Any Other,Boiler,D.G. Sets,Hot Air Generator

14 TSDF Name : Safe Enviro Private Limited

15 Lab Charges Pending : Rs. 40320.00 **Water Cess Charges Pending :** NIL

16 Last Env. Form V : 2021-2022 **Water Cess Return : 2017-2018** **HW Monthly Return : 2023-99**

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
11/05/2023	NOT	01/07/2023	31A,,	737048	NOT	COM	746303
04/05/2023	SCN	30/05/2023	---	736379	SCN	SCN	743655
13/03/2023	NOT	17/05/2023	33A,,	729046	NOT	AUD	742233

Monthly Patrak Data : Last Return : 202306 **HAZD Waste Disposal : 1815.000 (88 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 2203146, ETP - 472850, APCM - 92852	Meter Reading - 0, Kilo Litre - 41743	Meter Reading - 0, Kilo Litre - 0



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatations

0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	DGVCL	
p	- On East Direction of the location of the Company	Jitali village	
p	- On North Direction of the location of the Company	GIDC-Ankleshwar	
p	- On South Direction of the location of the Company	BEIL-Ankleshwar	
p	- On West Direction of the location of the Company	GIDC-Ankleshwar	
o	- Production since (Date) or Proposed	31/03/2012	
n	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	

General Observation

a	- Is the Industry in Operation ??	Yes	
a	- R.O File No	ID:32798	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	As per Crux.
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	N.A	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

Water Parameter

b	- Source of Water Supply	Recycled	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	No.	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	02	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (32798)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

This unit is inspected with reference to routine round in GIDC Ankleshwar area considering heavy rain going on. During the inspection, rain water discharge point located on back side of unit near canteen is observed open and contaminated rain water having dark brown color and pH @ 7-8 on pH strip is observed discharge into GIDC storm water drain. The discharge valve was full open and contaminated rain water discharge at heavy rate through provided pipeline (@ 1.5 ft dia) is going on. One sample of same discharge is going on. During inspection heavy rain was going on. Unit has provided recollection pump and online pH meter at same rain water discharge point. Online pH was showing 7.5 pH and recollection pump was not in operation. During the inspection, contaminated rain water runoff (color – dark brown , pH – 7-8 on pH strip) also going outside premises through main gate of unit , which discharged to GIDC storm water drain. The Contaminated rain water discharged from this unit first goes near C-pumping station from where it was flowing into Sarangpur khadi followed by River Amravati. Unit is instructed to clarify regarding such contaminated rain water discharge. Written remarks are given to person contacted. Unit is specifically inspected with reference to contaminated rain water discharge other details are not verified. Photographs are uploaded as pdf. [697]-06/07/2023

~ RO Comments/Reply :Considering AR of samples collected during monitoring on 4/6/2023, 25/6/2023, 26/6/2023, 29/6/2023 and 1/7/2023 strict action is recommended.-18/07/2023

I recommend : g. Recommend Strict Action

W.C Notings: -----[697-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

મુલાકાત સમયે final storm water discharge point તથા મુખ્ય ગેટ પાસે થી w/w ના નમુના લીધેલ છે.

મુલાકાત સમયે એકમના પાછળના ભાગમાં આવેલ storm water final outlet point પાસેથી contaminated storm water નો discharge જોવા મળેલ તથા એકમના મુખ્ય ગેટ પરથી પણ contaminated storm water નો discharge એકમની બહાર થતો જોવા મળેલ તો તે બાબતે ખુલાસો કરવો તથા rain water cross contamination ન થાય તેના માટે ચુસ્ત પગલા લેવા.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૨. આપની પ્રિમાઈસિસની અંદર દરેક સ્ટ્રમ વોટર ડ્રેન માં contaminated w/w ભરેલ છે. જૂ વરસાદ ના કારણે બહાર નજાય તેની તકેદારી રાખવી.	741944(26/06/23)	---
૧. આજરોજ આપના એકમની નજીક બહારની બાજુમાં આપના એકમના solid waste ના ટ્રકોમાં વરસાદના કારણે contaminate થઈને brown colored w/w leachate થઈ ને જમીન પર પડેલ ધ્યાને આવેલ જે સ્ટ્રોમ વોટર ડ્રેન (GIDC ની) માં જતુ ધ્યાને આવેલ. સદર ટ્રકોને પોતાની પ્રિમાઈસિસમાં ખસેડવા અને આવી ઘટના ભવિષ્યમાં ન બને તેની પ્રતી તકેદારી રાખવી.	741944(26/06/23)	---
૨. મુલાકાત સમયે એકમની સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટમાંથી ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.	741883(25/06/23)	Still Pending
૧. મુલાકાત સમયે આપના એકમની સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટ મારફતે SWDમાં રહેલું contaminated waste water એકમની બહાર જીઆઈડીસી SWDમાં નિકાલ થતું જોવા મળેલ અને ફાઈનલ આઉટલેટ પાસે બનાવેલ collection pitમાં રહેલ મોટર પંપ બંધ જોવા મળેલ સદર બાબતે પુછતાચ કર્યા બાદ એકમમાં હાજર કર્મચારી દ્વારા મોટર પંપ ચાલુ કરેલ અને સ્ટ્રોમ વોટર ડ્રેઈનનાં આઉટલેટ સાથે સંકળાયેલ વાલ્વ બંધ કરેલ અને contaminated waste water નિકાલ થતો બંધ કરેલ. આમ એકમમાંથી contaminated waste water નો નિકાલ કરવો નહિ.	741883(25/06/23)	Still Pending



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (32798)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-13	@ 7-8 on ph strip / 30	1040-1040	REP	contaminated rain water runoff going o/s premises through main gate of unit. ~	Dark Brown
2	W-13	@ 7-8 on ph strip / 30	1035-1035	REP	contaminated rain water runoff from final storm water drain outlet point ~	Dark Brown

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	14	unloading	SCR	AMM-175,
2	... Any Other	14	mee vent	SCR	AMM-175,
3	... Any Other	10	3nos. mee vent	SCR	AMM-175,
4	... Any Other	14	voc/ ammonia stripper	SCR	AMM-175,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	55	120 TPH (2 x 60 TPH) Common Facility Boiler	YES	ESP, WSC	Coal	650 T/Day	
2	*** Not Applicable	0	Not Applicable	NO	N.A	Not Used/N.A	0	
3	Hot Air Generator	50	2no attached to spray dryer (7.5 MKCal/h)	YES	FIL, MUL, SCR	Coal	50 T/DAY	
4	Boiler	50	Boiler-01 Nos -18.5 TPH EAC	YES	ESP, WSC	Coal	60 T/DAY	
5	D.G. Sets	11	2 X 1000 KVA (STANDBY)	YES	N.A	Diesel	41.66 LIT/Hour	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	54.600-M.T	COL, DCO, CYC, STO, TRA
2	Chemical sludge from waste water treatment	I -35.3	80850.000-M.T	COL, DSS, STO, TRA
3	Spent Solvents	I -20.2	182500.000-M.T	COL, DSI, CYC, STO
4	Chemical sludge from waste water treatment	I -35.3	7000.000-M.T	COL, DSS, STO, TRA
5	Concentration or evaporation residues	I -37.3	301.000-M.T	COL, DSS, TRA
6	Used or Spent Oil	I -5.1	1.201-M.T	COL, CYC, REU, STO
7	Chemical sludge from waste water treatment	I -35.3	7350.000-M.T	COL, DSS, STO, TRA
8	Chemical sludge from waste water treatment	I -35.3	22750.000-M.T	COL, DSS, STO, TRA
9	Spent Carbon or filter medium	I -36.2	48.300-M.T	COL, DSI, CYC, STO, TRA
10	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	ammonia/ voc stripper	54000.000	80250.000 - KLT	54000.000	CCA RENEWAL APPLICATION: 1800 KL/DAY
2	Ammonium Chloride	0.000	300.000 - M.T	0.000	Proposed CETP
3	Copper Carbonate or Copper Sulfate or Copper Hydroxide	0.000	75.000 - M.T	0.000	Proposed CETP
4	copper sulphate recovery plant	0.000	9000.000 - KLT	0.000	NA
5	Magnesium Carbonate	0.000	240.000 - M.T	0.000	Proposed CETP
6	mee / mvr with atfd & centrifuge	54000.000	80250.000 - KLT	54000.000	CCA Renewal : MEE 250*3, 350*3: 1800 KL/Day
7	power generation	4.800	4.800 - MWH	4.800	CCA Renewal: Power generation 4.8 MW X 1
8	recovered ammonium sulphate	0.000	0.000 - M.T	0.000	NA
9	recovery of ammonium sulphate	0.000	0.000 - M.T	0.000	NA
10	spray dryer	15000.000	30000.000 - KLT	15000.000	CCA Renewal: Spray Dryer 250 KL/DAY X 2 NOS
11	steam from 2 x 60 tph boiler	2880.000	5760.000 - M.T	2880.000	CCA Renewal : Boiler 2 x 60 TPH

F Raw material :

18/07/2023

4/5 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Raw Material Name	Capacity - Unit / Month
1	alum	0.000 - M.T
2	carbon	0.000 - M.T
3	coal	0.000 - M.T
4	Fresh caustic	0.000 - M.T
5	Hydrated Limi	0.000 - M.T
6	lime	0.000 - M.T
7	Magnesium Chloride	0.000 - M.T
8	sodium hydroxide	0.000 - M.T
9	spent / fresh caustic	0.000 - M.T
10	spent /fresh sulphuric aci	0.000 - MT3
11	sulphuric acid	0.000 - M.T
12	wastewater	0.000 - KLT

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3350.000	WWG : 125.000	Water Source	Remark
1	Agriculture	30.000	0.000	SIDC	
2	Boiler Feed	2717.000	75.000	SIDC	Water Consumption : Boiler (18.5 TPH) - 45 KLD & 120 TPH Common facility Boiler - 2672 KLD
3	Cooling Water	500.000	0.000	SIDC	176 KLD waste water generated from Cooling which is recirculated along with Boiler Blow down
4	Domestic Purpose	20.000	20.000	SIDC	
5	Others	73.000	20.000	Recycled	Water consumption - Scrubbing : 20 KLD, Lime preparation : 53 KLD
6	Wash Water	10.000	10.000	Recycled	

H Solid Waste

Inspection Team : Acharya Ravikumar j, AEE

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Acharya Ravikumar j, AEE)



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **196**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:390653 - Analysis Completion:15/07/2023

Common treatment and disposal facilities(CETP, TSD, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51392

TEST REPORT

Test Report No. : 51392

Date: 17/07/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : Acharya Ravikumar j, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 390653
7. Date & Time of Collection & Inwarding : 01/07/2023 , (1040 to 1040) & 04/07/2023
8. Date of Start & Completion of Analysis : 05/07/2023 & 15/07/2023
9. Sampling Point : contaminated rain water runoff going O/s premises through main gate of
10. Flow Details (Remarks) unit. ~
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : GIDC storm water drain
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 30 & pH Range on pH Strip :@ 7-8 on pH strip
: Barcode & Color & Appearance :Dark Brown
15. Water Consumption & W.W.G (KLPD) : Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.07
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	600
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1364
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	2172
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	33.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	600
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	350
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	1598
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	1
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	0.19
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	347

Laboratory Remarks : Approved By:399-lab_399 Dt.: 17/07/2023

R.C.VASAVA,S.O

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **197**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:390652 - Analysis Completion:15/07/2023

Common treatment and disposal facilities(CETP, TSD, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51391

TEST REPORT

Test Report No. : 51391

Date: 17/07/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar, Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : Acharya Ravikumar j, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 390652
7. Date & Time of Collection & Inwarding : 01/07/2023 , (1035 to 1035) & 04/07/2023
8. Date of Start & Completion of Analysis : 05/07/2023 & 15/07/2023
9. Sampling Point : contaminated rain water runoff from final storm water drain outlet point
10. Flow Details (Remarks) : ~
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : GIDC storm water drain
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 30 & pH Range on pH Strip :@ 7-8 on pH strip
Barcode & Color & Appearance :Dark Brown
15. Water Consumption & W.W.G (KLPD) : Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.12
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	500
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	2472
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	644
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	14.56
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1150
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	738
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	1218
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	1.26
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	276

Laboratory Remarks : Approved By:399-lab_399 Dt.: 17/07/2023

R.C.VASAVA,S.O

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7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details DETOX INDIA PRIVATE LIMITED **Outward No: 41263-01/08/2023**

Email : zldank@detoxgroup.in **PLOT NO:7921-22-23,**
GIDC Ankleshwar, ,
Ankleshwar - 393002
Telephone : 9714712866 **DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar**

Inspection Id : 745014 (Routine Visit) **Ro Name : Ankleshwar**

2 Type / Scale / Sector / Status : RED / LARGE / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 18/07/2023 14:00 / Water **Person Contacted :** Mr. Dharmendra Chothani, GM

4 Env Audit Detail : Sch : 1 , N. G. Patel Polytechnic- Civil Engineering , Year : 2017 , On Dt :

Commissioned Dt : 01/10/2015 **Production Start Dt :** 31/03/2012 **Applicability of CRZ Rules :** No

5 Water Consumption in Kilo Lts Per Day Ind : 3330.000 Dom : 20.000 **Borewells: 0**

6 Waste Water generation / Discharge (klpd) : Ind : 105.000 Dom : 20.000 **Tubewells: 0**

7 Consumer No.(Electric Meter): **Source of Water Supply:** Recycled

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): ZERO DISCHARGE UNIT. IN CASE OF EMERGENCY TO FETP. / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: H-126054-29/03/2026 Last Inward:264025-15/11/2022[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :
ETP Details : CMBR-Course Membrat Bio Reactor,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Lamella Settler,P-Nuetralization,P-Pri Settling Tank,S-Aeration Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,T-Carbon Filter,T-Sand Filter

12 Whether Industry is a member of CETP ? No

13 Boilers=3 , DG Sets=2 , Flue Gas =5, Process =4 , ETP Cap = 5891 , Capacity of All = NA

APCM Details : Bag Filter,E.S.P,Multi Cyclone ,Scrubber,Water Scrubber
Fuel Used : Coal,Diesel
Stack Attached to : *** Not Applicable,.... Any Other,Boiler,D.G. Sets,Hot Air Generator

14 TSDF Name : Safe Enviro Private Limited

15 Lab Charges Pending : Rs. 24615.00 **Water Cess Charges Pending : NIL**

16 Last Env. Form V : 2021-2022 **Water Cess Return : 2017-2018** **HW Monthly Return : 2023-99**

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
11/05/2023	NOT	01/07/2023	31A,,	737048	NOT	COM	746303
04/05/2023	SCN	30/05/2023	---	736379	SCN	SCN	743655
13/03/2023	NOT	17/05/2023	33A,,	729046	NOT	AUD	742233

Monthly Patrak Data : Last Return : 202306 **HAZD Waste Disposal : 1815.000 (88 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 2203146, ETP - 472850, APCM - 92852	Meter Reading - 0, Kilo Litre - 41743	Meter Reading - 0, Kilo Litre - 0



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:32798	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Water Parameter

b	-	Source of Water Supply	Recycled	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	No.	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	Yes	
h	-	Nos of Samples collected	02	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (32798)



Inspection Crux:

General Observation:

Unit is visited during routine monitoring in GIDC Ankleshwar having heavy rainfall. During monitoring it is observed that brown colored contaminated rain water flowing from the main gate of the unit. One sample of this contaminated rain water is collected for analysis. During inspection of unit it is observed that spray drying activity and MEE plant is found in operation. Unit has stored @ 350 MT of MEE salt / Spray drying salt in jumbo bags which are lying in open. Due to heavy rain leachate generated from jumbo bags are leading to units storm water drain and also going on main road through main gate. During inspection it is observed that that storm water drain outlet is found open and contaminated rain water is going into GIDC storm water drain at back side of the unit. One water sample is collected from storm water drain outlet. It is also observed that the pump provided at SWD outlet to send back the effluent to ETP is found not in operation. 3-Day notice with written instruction given during inspection along with photographs attached here with as document file. [402]-23/07/2023
~ RO Comments/Reply :Strict action may be taken.-01/08/2023

Water Observation:

Air Observation:

Hazard Observation:

I recommend : g. Recommend Strict Action

W.C Notings: -----[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

1. મુલાકાત સમયે એકમ વિસ્તારમાં @ 350 MT જેટલો MEE salt / Spray drying salt જમ્બો બેગોમાં ભરીને ખુલ્લામાં રાખેલો હોવાથી હાલમાં વરસી રહેલ વરસાદમાં સોલ્ટ ઓગળીને વરસાદી પાણી contaminated થતું જોવા મળેલ. સદર contaminated વરસાદી પાણી એકમના મુખ્ય દરવાજા નીચેથી તથા એકમની પાછળ આવેલ વરસાદી પાણીના નિકાલ કરવા માટે બનાવેલ આઉટલેટ મારફતે એકમની બહાર જીઆઈડીસીની સ્ટોર્મ વોટર ડ્રેઈનમાં નિકાલ થતો જોવા મળેલ. જે આગળ જતા ઓવરફ્લો થઈને સારંગપુર ખાડી મારફતે અમરાવતી નદીમાં જાય છે.
4. મુલાકાત સમયે contaminated વરસાદી પાણીનાં બે નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.
2. ખુલ્લામાં રાખેલ Spray drying salt કવર્ડ શેડમાં સુરક્ષિત રીતે સંગ્રહ કરવો અને તેનો નિયમાનુસાર નિકાલ કરી અત્રેની ઓફિસને આધારસહ જાણ કરવી.
3. મુલાકાત સમયે સ્ટોર્મ વોટર ડ્રેઈનનાં આઉટલેટ પાસેના કલેક્શન પીટમાં રાખેલ મોટર પંપ બંધ જોવા મળેલ અને આઉટલેટ મારફતે contaminated વરસાદી પાણીનો નિકાલ થતો જોવા મળેલ. સદર બાબતે પંપ નિયમિતપાને ચલાવવો.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
મુલાકાત સમયે final storm water discharge point તથા મુખ્ય ગેટ પાસે થી w/w ના નમુના લીધેલ છે.	742751(01/07/23)	Still Pending
મુલાકાત સમયે એકમના પાછળના ભાગમાં આવેલ storm water final outlet point પાસેથી contaminated storm water નો discharge જોવા મળેલ તથા એકમના મુખ્ય ગેટ પરથી પણ contaminated storm water નો discharge એકમની બહાર થતો જોવા મળેલ તો તે બાબતે ખુલાસો કરવો તથા rain water cross contamination ન થાય તેના માટે ચુસ્ત પગલા લેવા.	742751(01/07/23)	Still Pending
૨. એકમની SWD outlet area પાસે એકમ વિસ્તારમાં એકત્ર થયેલ contaminated વરસાદી પાણીનો નિયમોનુસાર નિકાલ કરી અત્રે જાણ કરવી.	742452(29/06/23)	Still Pending
૩. એકમમાથી કોઈ પ્રકારનું contaminated w/w એકમની બહાર ન જાય તેની તકેદારી રાખવી.	742452(29/06/23)	Still Pending
૧. આજરોજ આપના એકમનાં main gate પાસેથી વરસાદી contaminated water જતું જોવા મળેલ જે સંદર્ભે મુલાકાત લેવામાં આવેલ. મુલાકાત સમયે સદર contaminated પાણી એકમની બહાર GIDC SWD માં જતું જણાયેલ તથા તેનો એક નમુનો પૃથ્થાકારણ અર્થે એકત્ર કરેલ છે. સદર બાબતે જરૂરી સુધારાત્મક પગલા લેવા.	742452(29/06/23)	Still Pending
૪. એકમની SWD નાં final gate પાસેના sump માં એકત્ર w/w નો એક નમુનો પૃથ્થકારણ અર્થે એકત્ર કરેલ છે.	742452(29/06/23)	Still Pending
૫. Monsoon action plan રજુ કરવો તથા તેનો ચુસ્તપણે અમલીકરણ કરવો.	742452(29/06/23)	Still Pending
૬. મુલાકાત સમયે CCTV footage રજુ કરેલ ન હોય આજ સાંજના (૧૭:૦૦ કલાકથી ૧૯:૦૦ કલાકના) CCTV footage SWD outlet પાસેના સહીત રજુ કરવા.	742452(29/06/23)	Still Pending
૨. આપની પ્રિમાઈસિસની અંદર દરેક સ્ટ્રમ વોટર ડ્રેન માં contaminated w/w ભરેલ છે. જ વરસાદ ના કારણે બહાર નજાય તેની તકેદારી રાખવી.	741944(26/06/23)	Still Pending
૧. આજરોજ આપના એકમની નજીક બહારની બાજુમાં આપના એકમના solid waste ના ટ્રકોમાં વરસાદના કારણે contaminate થઈને brown colored w/w leachate થઈ ને જમીન પર પડેલ ધ્યાને આવેલ જે સ્ટ્રોમ વોટર ડ્રેન (GIDC ની) માં જતુ ધ્યાને આવેલ. સદર ટ્રકોને પોતાની પ્રિમાઈસિસમા ખસેડવા અને આવી ઘટના ભવિષ્યમા ન બને તેની પ્રતી તકેદારી રાખવી.	741944(26/06/23)	Still Pending



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (32798)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-13	@ 7 to 8 on ph strip / 31	1410-1410	REP	contaminated rain water sample collected from strom water drain outlet of unit ~ --	Brown
2	W-13	@ 7 to 8 on ph strip / 31	1400-1400	REP	from contaminated rain water runoff going outside unit from near main gate of the unit. ~ --	Brown

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	14	unloading	SCR	AMM-175,
2	... Any Other	14	mee vent	SCR	AMM-175,
3	... Any Other	10	3nos. mee vent	SCR	AMM-175,
4	... Any Other	14	voc/ ammonia stripper	SCR	AMM-175,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	55	120 TPH (2 x 60 TPH) Common Facility Boiler	YES	ESP, WSC	Coal	650 T/Day	
2	*** Not Applicable	0	Not Applicable	NO	N.A	Not Used/N.A	0	
3	Hot Air Generator	50	2no attached to spray dryer (7.5 MKCal/h)	YES	FIL, MUL, SCR	Coal	50 T/DAY	
4	Boiler	50	Boiler-01 Nos -18.5 TPH EAC	YES	ESP, WSC	Coal	60 T/DAY	
5	D.G. Sets	11	2 X 1000 KVA (STANDBY)	YES	N.A	Diesel	41.66 LIT/Hour	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	54.600-M.T	COL, DCO, CYC, STO, TRA
2	Chemical sludge from waste water treatment	I -35.3	80850.000-M.T	COL, DSS, STO, TRA
3	Spent Solvents	I -20.2	182500.000-M.T	COL, DSI, CYC, STO
4	Chemical sludge from waste water treatment	I -35.3	7000.000-M.T	COL, DSS, STO, TRA
5	Concentration or evaporation residues	I -37.3	301.000-M.T	COL, DSS, TRA
6	Used or Spent Oil	I -5.1	1.201-M.T	COL, CYC, REU, STO
7	Chemical sludge from waste water treatment	I -35.3	7350.000-M.T	COL, DSS, STO, TRA
8	Chemical sludge from waste water treatment	I -35.3	22750.000-M.T	COL, DSS, STO, TRA
9	Spent Carbon or filter medium	I -36.2	48.300-M.T	COL, DSI, CYC, STO, TRA
10	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	ammonia/ voc stripper	54000.000	80250.000 - KLT	54000.000	CCA RENEWAL APPLICATION: 1800 KL/DAY
2	Ammonium Chloride	0.000	300.000 - M.T	0.000	Proposed CETP
3	Copper Carbonate or Copper Sulfate or Copper Hydroxide	0.000	75.000 - M.T	0.000	Proposed CETP
4	copper sulphate recovery plant	0.000	9000.000 - KLT	0.000	NA
5	Magnesium Carbonate	0.000	240.000 - M.T	0.000	Proposed CETP
6	mee / mvr with atfd & centrifuge	54000.000	80250.000 - KLT	54000.000	CCA Renewal : MEE 250*3, 350 * 3: 1800 KL/Day
7	power generation	4.800	4.800 - MWH	4.800	CCA Renewal: Power generation 4.8 MW X 1
8	recovered ammonium sulphate	0.000	0.000 - M.T	0.000	NA
9	recovery of ammonium sulphate	0.000	0.000 - M.T	0.000	NA
10	spray dryer	15000.000	30000.000 - KLT	15000.000	CCA Renewal: Spray Dryer 250 KL/DAY X 2 NOS
11	steam from 2 x 60 tph boiler	2880.000	5760.000 - M.T	2880.000	CCA Renewal : Boiler 2 x 60 TPH

F Raw material :

01/08/2023

5/6 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Raw Material Name	Capacity - Unit / Month
1	alum	0.000 - M.T
2	carbon	0.000 - M.T
3	coal	0.000 - M.T
4	Fresh caustic	0.000 - M.T
5	Hydrated Limi	0.000 - M.T
6	lime	0.000 - M.T
7	Magnesium Chloride	0.000 - M.T
8	sodium hydroxide	0.000 - M.T
9	spent / fresh caustic	0.000 - M.T
10	spent /fresh sulphuric aci	0.000 - MT3
11	sulphuric acid	0.000 - M.T
12	wastewater	0.000 - KLT

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3350.000	WWG : 125.000	Water Source	Remark
1	Agriculture	30.000	0.000	SIDC	
2	Boiler Feed	2717.000	75.000	SIDC	Water Consumption : Boiler (18.5 TPH) - 45 KLD & 120 TPH Common facility Boiler - 2672 KLD
3	Cooling Water	500.000	0.000	SIDC	176 KLD waste water generated from Cooling which is recirculated along with Boiler Blow down
4	Domestic Purpose	20.000	20.000	SIDC	
5	Others	73.000	20.000	Recycled	Water consumption - Scrubbing : 20 KLD, Lime preparation : 53 KLD
6	Wash Water	10.000	10.000	Recycled	

H Solid Waste

Inspection Team : N H PARMAR,SSA - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(N H PARMAR,SSA)

205 Photographs



Brown coloured contaminated rain water flowing from the main gate of the unit.



@ 350 MT of MEE / Spray drying salt in jumbo bags which are lying in open.



Due to heavy rain leachate generated from jumbo bags are leading to units storm water drain



Most of the unit premises is found with brown coloured contaminated rain water and storm water drain outlet is found open and contaminated rain water is going into GIDC storm water drain at back side of the unit.



Sample ID:391900 - Analysis Completion:03/08/2023

Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51631

TEST REPORT

Test Report No. : 51631

Date: 03/08/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
 2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
 4. Sample Collected By : N H PARMAR,SSA
 5. Quantity of Sample Received : 5 lit
 6. Code No. of the Sample : 391900
 7. Date & Time of Collection & Inwarding : 18/07/2023 , (1410 to 1410) & 19/07/2023
 8. Date of Start & Completion of Analysis : 19/07/2023 & 03/08/2023
 9. Sampling Point : contaminated rain water sample collected from storm water drain outlet
 10. Flow Details (Remarks) of unit ~ --
 11. Mode of Disposal : Yes
 12. Ultimate Receiving Body : in to GIDC open storm water drain leading to pumping station-C.
 13. Temperature on Collection : No generation of industrial wastewater
 14. Carboys Nos for : 31 & pH Range on pH Strip :@ 7 to 8 on pH strip
Barcode & Color & Appearance :Brown
 15. Water Consumption & W.W.G (KLPD) : Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.02
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	600
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	4052
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	332
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	24.64
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1375
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1002
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	921
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	1.63
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	16.4
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	202

Laboratory Remarks : Approved By:399-lab_399 Dt.: 03/08/2023

R.C.VASAVA,S.O

Note :

- The results relate only to the items sampled and tested.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **207**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:391899 - Analysis Completion:03/08/2023

Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 51630

TEST REPORT

Test Report No. : 51630

Date: 03/08/2023

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : N H PARMAR,SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 391899
7. Date & Time of Collection & Inwarding : 18/07/2023 , (1400 to 1400) & 19/07/2023
8. Date of Start & Completion of Analysis : 19/07/2023 & 03/08/2023
9. Sampling Point : From contaminated rain water runoff going outside unit from near main
10. Flow Details (Remarks) gate of the unit. ~ --
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : in to GIDC open storm water drain leading to pumping station-C.
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 31 & pH Range on pH Strip :@ 7 to 8 on pH strip
: Barcode & Color & Appearance :Brown
15. Water Consumption & W.W.G (KLPD) : Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.40
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	500
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	4320
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	364
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	21.84
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1470
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1108
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	1112
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	0.57
12	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	252

Laboratory Remarks : Approved By:399-lab_399 Dt.: 03/08/2023

R.C.VASAVA,S.O

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



208 GUJARAT POLLUTION CONTROL BOARD

Annexure-6

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY R.P.A.D.

CLOSURE DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE WATER ACT] AS AMENDED FROM TIME TO TIME

WHEREAS you are having an industrial plant at **Plot No: 7921-22-23, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH.**

AND WHEREAS Gujarat Pollution Control Board has granted you consent under the provisions of water Act-1974 by its Consent Order No. H -126054 valid up to 29/03/2026 for operation of your common facility for treatment and disposal of waste water received through various industries (using spray dryer, MEE and ETPs) with various conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on **04/06/2023, 25/06/2023, 26/06/2023, 29/06/2023, 01/07/2023 & 18/07/2023** under section-23 of the Water Act by the authorized officer of the Board it has been noticed that:

1. Unit is inspected w.r.t complaint regarding colored wastewater lying near M/s Detox India Pvt. Ltd on 04/06/2023 and during inspection near the unit area is observed contaminated brown colored waste water ponding lying.
2. Contaminated wastewater is found @ 100 x 3 meter area outside to main gate of the unit & there is no GIDC storm water drain near the catchment.
3. One contaminated waste water sample is collected from ponding lying outside the premises and analysis report of the sample shows parameter SS: 792 mg/l, COD: 3268 mg/l, BOD: 686 mg/l, O & G: 0.8 mg/l, Sulphide: 10 mg/l, NH₃-N: 12.32 mg/l, Chloride: 5850 mg/l, Sulphate: 1776 mg/l.
4. During inspection, same colored patches observed near main gate within premises which was washed out from the main gate of the unit due to rain falling in early morning and same colored w/w is observed in unit storm water drain near ETP & spray dryer area and @ 10 nos sludge bags are found lying near storm water drain of ETP area in which seepages observed from this bags.
5. During inspection due to rain falling most of the internal storm water drains are found filled with contaminated brown colored w/w within premises.
6. Unit is inspected on 25/06/2023 with specific reference of contaminated water flowing in to GIDC storm water drain during rainy time and it is observed that brown colored contaminated rain water was flowing from storm water drain outlet of the unit leading to GIDC storm water drain ultimately to GIDC SWD near pumping station-C.
7. Unit has provided manual control valve at the final outlet of storm water drain of the unit to prevent contaminated waste water discharge from the unit premises

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Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

Outward No: 79051/2023

towards GIDC SWD and have provided motor pump for the lifting of contaminated waste water from collection pit provided at final outlet point of SWD of the unit to ETP. However, internal storm water drain of the unit is found full with contaminated water and provided motor pump is found not in operation and manual valve is found open.

8. Discharge of contaminated rainwater coming from open area of plant premises and leading to Storm water drain of the unit is observed going on from the final outlet of the SWD of the unit.
9. One contaminated rain water sample is collected from the final outlet of storm water drain of the unit and analysis report shows parameter pH: 8.69, SS: 1860mg/l, COD: 2848 mg/l, BOD: 682 mg/l, NH3-N: 47.6 mg/l, Sulphide: 3.20 mg/l, Chloride: 3050 mg/l, Sulphate: 1609 mg/l, Phenolic compounds: 8.69 mg/l.
10. Unit is visited on 26/06/2023 with reference to fish kill incidence and during inspection it is observed at upstream side of C pumping station brown colored effluent ponding is observed near GIDC storm water drain.
11. It is also observed that w/w from these ponding is going into GIDC storm water drain. Various such ponding are observed nearby and flow in GIDC storm water drain is also observed. It is found that these effluent ponding are created from Hazardous waste trucks standing near GIDC storm water drain. Left over material in these trucks contaminated the rain water and created effluent ponding near the trucks and which leads to GIDC storm water drain. Person contacted in unit has confirmed that all the hazardous waste trucks are used by them for transferring their waste to Safe Enviro TSDF site at Magnad Jambusar.
12. Analysis Report of the waste water sample collected from ponding near Hazardous waste truck no GJ12 Z 1923 located near GIDC SWD shows parameter pH: 8.55, SS: 1212 mg/l, COD: 10125 mg/l, BOD: 2123 mg/l, NH3-N: 16.8 mg/l, Sulphide: 3.60 mg/l, Chloride: 23750 mg/l, Sulphate: 7033 mg/l, Phenolic compounds: 0.18 mg/l
13. Unit is again visited on 29/06/2023 with reference to routine holiday monitoring in GIDC Ankleshwar area considering ongoing rain and brownish contaminated rain water runoff going outside unit premises through main gate of unit is observed, which goes to GIDC storm water drain outside the unit premises.
14. The Contaminated rain water discharged from this unit first goes near C-pumping station from where it flows into Sarañpur khadi ultimately meeting River Amravati.
15. Analysis report of the sample collected from contaminated rain water runoff going outside unit from near main gate of the unit shows parameter SS: 2450 mg/l, O & G: 1 mg/l, COD: 1900 mg/l, BOD: 435 mg/l, Sulphide: 6 mg/l, NH3-N: 9.52 mg/l, Sulphate: 290 mg/l, Chloride: 1900 mg/l
16. During the inspection, rain water discharge point located on back side of unit near canteen is observed closed (rain had stopped recently) however contaminated rain water having brownish color is observed in the sump following the gate valve of internal storm water drain.



210 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

17. One sample of waste water from contaminated rain water accumulated at sump near final gate of SWD outlet of unit is collected and analysis report of the same shows parameter SS: 596 mg/l, O & G: 3 mg/l, COD: 1145 mg/l, BOD: 262 mg/l, Sulphide: 9.2 mg/l, NH₃-N: 10.08 mg/l, Sulphate: 1064 mg/l, Chloride: 2225mg/l, Phenolic compounds: 2.37 mg/l
18. Unit has provided recollection pump which was not in operation during inspection. Contaminated rain water accumulation near the SWD outlet area is also observed.
19. Unit has not furnished the CCTV recording during inspection for 2 hours (17:00 hrs to 19:00 hrs of 29.06.2023 - to check actual opening & closing of gate valve of internal SWD outlet).
20. Unit is again visited on 01/07/2023 with reference to routine round in GIDC Ankleshwar area considering heavy rain going on, rain water discharge point located on back side of unit near canteen is observed open and contaminated rain water having dark brown color and pH @ 7-8 on pH strip is observed discharge into GIDC storm water drain.
21. The discharge valve was full open and contaminated rain water discharge at heavy rate through provided pipeline (@ 1.5 ft dia) is going on.
22. Analysis report of the sample collected from contaminated rain water runoff from final storm water drain outlet point shows parameter pH: 8.12, SS: 644 mg/l, BOD: 276 mg/l, COD: 1218 mg/l, Sulphate: 735 mg/l, NH₃-N: 14.56 mg/l, Chloride: 1150 mg/l, Phenolic compounds: 1.26 mg/l.
23. Unit has provided recollection pump and online pH meter at same rain water discharge point. Online pH was showing 7.5 pH and recollection pump was not in operation.
24. During the inspection, contaminated rain water runoff (color - dark brown, pH - 7-8 on pH strip) also going outside premises through main gate of unit, which discharged to GIDC storm water drain which further leading near C-pumping station from where it was flowing into Sarangpur khadi followed by River Amravati
25. Analysis report of the sample collected from contaminated rain water runoff going outside premises through main gate of unit shows parameter O & G: 1 mg/l, SS: 2172 mg/l, BOD: 347 mg/l, COD: 1598 mg/l, Chloride: 600 mg/l, Sulphate: 350 mg/l, NH₃-N: 33.6 mg/l, Phenolic compounds: 0.19 mg/l.
26. Unit is visited on 18/07/2023 during routine monitoring in GIDC Ankleshwar having heavy rainfall and it is observed that brown colored contaminated rain water flowing from the main gate of the unit.
27. Analysis report of the sample collected from contaminated rain water runoff going outside unit from near main gate of the unit shows parameter COD: 1112 mg/l, BOD: 252 mg/l, Suspended Solids: 364 mg/l, Ammonical Nitrogen: 21.84 mg/l, Chloride: 1470 mg/l, Sulphate: 1108 mg/l, Phenolic compound: 0.57 mg/l.
28. It is observed that spray drying activity and MEE plant is found in operation. Unit has stored @ 350 MT of MEE salt / Spray drying salt in jumbo bags which are lying in open and due to heavy rain leachate generated from jumbo bags are

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leading to units storm water drain and also going on main road through main gate.

29. During inspection it is observed that that storm water drain outlet is found open and contaminated rain water is going into GIDC storm water drain at back side of the unit. It is also observed that the pump provided at SWD outlet to send back the effluent to ETP is found not in operation
30. Analysis report of the sample from storm water drain outlet shows parameter COD: 921 mg/l, BOD: 202 mg/l, Ammonical Nitrogen: 24.64 mg/l, SS: 332 mg/l, Chloride 1375 mg/l, Sulphate: 1002 mg/l, Phenolic compound: 1.63 mg/l.
31. Unit is not complying with CC&A condition 2.2 to maintain ZLD.
32. Unit has failed to take any precautions to stop discharge of contaminated waste water into storm water drain further leading near pumping station-C which flows into Sarangpurkhadi followed by Amravati River causing pollution in river.

AND WHEREAS the non-compliance as narrated above, observed in your industry is contributing to the pollution problem in Ankleshwar area.

AND WHEREAS on site written remarks were given during inspections & directed to comply within stipulated time period. However, you have submitted reply on 21/07/2023, 01/08/2023 & 09/08/2023 which is not acceptable as your industry is found discharging contaminated effluent frequently on 04/06/2023, 25/06/2023, 26/06/2023, 29/06/2023, 01/07/2023 & 18/07/2023 which is ultimately polluting Amravati River.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control board issue the direction under Section 33(A) of the Water Act - 1974 as under:

1. To prohibit the manufacturing activity on **15th day** at **Plot No: 7921-22-23, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH.**
2. To stop operation of D.G. set and CPP on 15th day (if any).
3. To close the operation of your industrial plant on the above mentioned site on 15th day.
4. To direct the concerned authority to stop supply of electricity and water on 15th day.
5. This order will be effective with **15th day.**
6. To submit Bank Guarantee of Rs. 10 Lac for compliance assurance at the time of revocation.
7. **Interim Environment Damage Compensation (EDC) may be decided and communicated by board later on. Unit shall pay interim EDC as and when communicated by board at the time of revocation.**



212 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

IF the above direction is not complied on 15th day, you are liable for prosecution under Section 41(2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

IF any person aggrieved by aforesaid direction, you may file an appeal under Section 33-B of the Water (Prevention and Control of Pollution) Act, 1974 before National Green Tribunal within thirty days from the date of this order.

This letter is issued with the approval of the competent authority.

**For and on behalf of
Gujarat Pollution Control Board**

Arjun G. Patel
11/08/2023
(Arun G. Patel)
ENVIRONMENT ENGINEER

NO: GPCB/ANK/CCA-1360(10)/ID-32798/

Dated: /08/2023

Issued to:

✓ M/s. DETOX INDIA PRIVATE LIMITED
PLOT NO: 7921-22-23,
GIDC ESTATE ANKLESHWAR,
DIST: BHARUCH, GUJARAT.

COPY TO:

1. The Dy. Engineer (O&M)

Dakshin Gujarat Vij Company Ltd (DGVCL),
GIDC Sub-Division, DGVCL,
Plot No. U/4/2, opp: GIDC Police Station,
GIDC Ankleshwar, Dist. Bharuch.....

I am directed to request you to disconnect supply of **ELECTRICITY** (except single phase) with **15th day effect** from the date of issue of this order to the industrial plant of M/s. DETOX INDIA PRIVATE LIMITED, PLOT NO: 7921-22-23, GIDC ESTATE ANKLESHWAR, DIST. BHARUCH & intimate to us accordingly.

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Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

Outward No: 75065621/08/2023

2. The Chief Officer

Ankleshwar Notified Area
Plot No.618/619,
GIDC Ankleshwar,
Dist: Bharuch

I am directed to request you to disconnect supply of **WATER** with 15th day effect from the date of issue of this order to the industrial plant of **M/s. DETOX INDIA PRIVATE LIMITED**, PLOT NO: 7921-22-23, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

3. Regional Officer

Gujarat pollution Control Board,
Regional Office,
Ankleshwar..... to follow up for compliance of this direction & send IR/AR.

**For and on behalf of
Gujarat Pollution Control Board**

Arun G. Patel
11/08/2023
(Arun G. Patel)

ENVIRONMENT ENGINEER

Outward No:750656, 11/08/2023

1360

214

Annexure-7

331



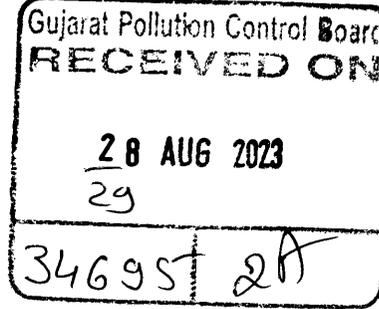
DETOX INDIA

operated by VEOLIA

GPCB ID: 32798

28th August, 2023

To,
The Unit head
(Ankleshwar Division)
Gujarat Pollution Control Board
Sector 10 -A, Parayavarn Bhavan
Gandhinagar 382 010



SUB : REVISED SUBMISSION OF APPLICATION FOR REVOCATION OF CLOSURE ORDER ON DATED 11/08/2023
REF : 1) YOU'RE LETTER NO.: GPCB/ANK/CCA-1360(10)/ID-32798/750656, Dated 11/08/2023
2) Online Query dated: 28.08.2023

Respected Sir,

This has reference to the above subject matter; we are herewith submitting application for revocation of referred closure order.

Sr No		Particulars
1.	-	Application form D7 of Revocation
2.	Annexure - I	Remedial Measure Action Taken
3.	Annexure - II	Notarized undertaking of compliance of closure Director
4.	Annexure - III	Bank Guarantee
5.	Annexure - IV	Form -20
6.	Annexure - V	Form -21
7.	Annexure-VI	Compliance report of recommendation given by Auditor
8.	Annexure-VII	Form-V
9.	Annexure-VIII	Electric Power disconnection letter
10.	Annexure-IX	Water Supply disconnection letter
11.	Annexure-X	Undertaking (Rs. 300) for liability of trial run revocation expiry

We have already disconnected electric power supply & water Supply. Letter from concern authorities are enclosed. Moreover, We have uploaded compliance report of directions (point 1-32) in closure order under the tag Extra Document if Require by ROH. We have also complied with query raised on XGN.

REC'D @

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

31/08

**DETOX INDIA**operated by  VEOLIA

We humbly request you to accept our compliances and revoke the closure order.

Thanking you,
Yours Faithfully,

For, Detox India Private Limited

Authorized Signatory

Copy to

1) **Regional Office, Gujarat Pollution Control Board – Ankleshwar**

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122


DETOX INDIA

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FORM NO. D7
Application for the cancellation of Industry Closure Order

(Necessary in both case, Immediate and within 15 days closures order)

1. Complete Name and Address of the Industry :- **M/s. Detox India Private Limited,
Plot No. 7921,7922,7923,
GIDC Estate Ankleshwar,
Tal-Ankleshwar,
Dist. Bharuch,
State: Gujarat, India.**
2. GPCB ID :- **32798**
3. Closure Order date and Letter No. :- **GPCB/ANK/CCA-1360(10)/ID-
32798/750656, Dated 11/08/2023**
4. Date of Disconnection of Electrical Power :- **Electrical power disconnection letter enclosed as
Annexure-VIII**
5. Date of Disconnection of Water Supply :- **Water Supply disconnection letter enclosed as
Annexure-IX**
6. Details of action taken to prevent and resolve pollution (as per given format) Ann—(A) Attached

Sr. No	Reasons for Closure to Industry	Action Taken	Date of Completion of Action	Approximate dates of completion of Actions which may take more than seven days
1.	As per Closure Order Vide Letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, Dated 11/08/2023	Attached as Annexure - I	23.08.2023	--

7. Affidavit (Duly notarized on Rs 300/- Stamp Paper) has to be submitted to GPCB, for the list of actions to be taken [that may take more than seven days for completion] with date of completion. Also affidavit has to be submitted for ensuring strict follow up of instructions by the industry, as per CCA order of GPCB under Water Act 1974, Air act 1981 and Hazardous waste Act 2008 : - **Attached as Annexure - II**
8. Bank Guarantee (if needed) : - **Attached as Annexure – III**
9. Present status of CCA and its date of expiry :-

Detox India Private Limited

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- Consent Order No: AWH-113467, Date of Issue 15/09/2021 Valid Up To 29/03/2026
 - CCA-Amendment vide letter no. GPCB/ANK/CCA-1360(7)/ID-32798/603734, Date of Issue 18/10/2021 VALID UP TO 29/03/2026
 - CCA-Amendment Order No. H-126054 vide letter no. GPCB/ANK/CCA-1360(9)/ID-32798/743716, Date Of Issue 02/06/2023 Valid Up To 29/03/2026
10. Time period of water Cess deposited:- **Not Applicable**
 11. Pollution testing (sample analysis charge) fees are paid or pending as on date :- **Yes, regularly, within time frame.**
 12. If area belongs to water scarcity zone, if yes, then from where industry is getting or pending as on date :- **No**
 13. Details of closures Orders issued form GPCB in last two years: - **No. (This is a first Closure Order)**
 14. Whether industry has filled form -20 of last Month or not :- **Yes. Attached as Annexure – IV**
 15. Whether industry has filled form -21 of last year or not :- **Yes. Attached as Annexure – V**
 16. Environment Audit report (if needed) :- **Yes**
 - 1) Fulfillment report of last year's Environment Audit Report: **Attached as Annexure-VI**
 - 2) Existing year's Environment Audit consent letter: **Environment Audit report for Year October-2022 to March-2023 is done by R.N.G. Patel Institute of Technology.**
 17. Whether Environment statement (Form – V, EP Act) has been filled or not: **Yes. Attached as Annexure-VII**

For, Detox India Private Limited

Authorized Signatory

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

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To,

The Unit Head
(Ankleshwar Division)
Gujarat Pollution Control Board,
Paryavaran Bhavan, Sector 10-A
Gandhinagar 382 010

Kind Attn.: Shri Arun G. Patel (Environment Engineer).

Sub: Content Of Compliance Against Your Closure Order

Ref: Closure Order Vide Letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, Dated 11/08/2023

Respected Sir,

This has reference to the above-mentioned subject matter; we are submitting herewith point wise compliance of each remark as under...

Sr. No.	Reasons for Closure to Industry	Compliance
1.	Unit is inspected w.r.t complaint regarding coloured WASTEWATER LYING NEAR M/S DETOX INDIA Pvt. Ltd on 04/06/2023 and during inspection near the unit area is observed contaminated brown coloured waste water ponding lying.	We have neutralized the small small patches of ponding water and taken back manually the brown colored wastewater LYING OUTSIDE TO THE MAIN GATE of the unit and sent to further treatment within premises.
2.	Contaminated wastewater is found @ 100 x 3 meter area OUTSIDE TO MAIN GATE of the unit & there is no GIDC storm water drain near the catchment.	We have constructed the plinth protection of the wall to eliminate chances of contaminated water to go outside the factory premises.
3.	One contaminated waste water sample is collected from ponding lying outside the premises and analysis report of the sample shows parameter SS: 792 mg/l, COD: 3268 mg/l, BOD: 686 mg/l, O & G: 0.8 mg/l, Sulphide: 10 mg/l, NH3-N: 12.32 mg/l, Chloride: 5850 mg/l, Sulphate: 1776 mg/l.	We are attaching some Photographs are annexed as Appendix-I for your ready reference.
4.	During inspection, same-coloured patches observed NEAR MAIN GATE within premises which were washed out from the main gate of the unit. Due to rain falling in early morning and same coloured w/w is observed in unit storm water drain NEAR ETP & SPRAY DRYER AREA .	We have immediately, neutralized the patches (Near Main Gate) , contain it & material was collected, Stored & it will be disposed to TSDf Site. We have taken back contaminated brown colored wastewater lying in storm water drain NEAR ETP & SPRAY DRYER AREA for further treatment within premises.

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	<p>10 nos sludge bags are found lying near storm water drain of ETP area in which seepages observed from these bags.</p>	<p>We have collected contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.</p> <p>We strictly follow monsoon action plan as submitted to your good office vide letter no. DIPL/CORR/SITE/2023/28 dated 16.06.2023.</p> <p>We are maintaining our housekeeping on a daily basis as a priority good practice. So as to avoid any repetition of any such incident.</p> <p>We have constructed shed for the storage of said waste. Salt bags were immediately shifted to the designated shed area.</p> <p>We spoke to -BEIL Infrastructure Limited, Maurya Enviro Project Pvt. Ltd. and E-Coli Waste Management Pvt. Ltd. However, they denied as their site may have limitation for storage.</p> <p>However, we had temporary covered our open area spray drying salt with tarpaulin and a temporary shed so that the rainwater does not get contaminated during rain and we will ensure that water does not go outside the premises.</p> <p>We are attaching some Photographs are annexed as Appendix-II of our plant premises for your ready reference.</p>
5.	<p>During inspection due to rain falling most of the internal storm water drains are found filled with contaminated brown coloured w/w within premises.</p>	<p>Because of heavy rainfall during the period of visit the run off from the inside the plant was flowing quite heavily.</p> <p>Hence, water level increased and consequently flowing into storm water drain.</p>
6.	<p>Unit is inspected on 25/06/2023 with specific reference of contaminated water storm water drain during rainy time and it is observed that contaminated rain water was flowing from storm water drain brown OUTLET OF THE Unit leading to GIDC storm water drain ultimately to GIDC SWD NEAR PUMPING STATION-C.</p>	<p>Because of heavy rainfall during the period of visit the run off from the inside the plant was flowing quite heavily.</p> <p>Hence, water level increased up to finished floor level of the sludge shed and consequently contaminated the rain water.</p> <p>It may be flowing through leakages into boundary wall as well as storm water drain. However, all the holes/leaks are sealed so as to avoid any such reoccurrence</p>
7.	<p>Unit has provided manual control valve at the FINAL OUTLET of storm water drain of the unit to prevent contaminated waste water discharge from the unit premises towards GIDC SWD and have provided motor pump for the lifting of contaminated waste water from collection pit provided at final outlet point of SWD of the unit to ETP.</p>	<p>Due to heavy rain, we have opened the storm water drain valve as per advance valve opening information through the intimation letters for opening valve mentioning along with the result of stormwater analysis and mail communication to GPCB.</p> <p>We always intimate the Board before opening the valve. First we monitor the outlet water parameters before opening the valve and then discharge it if the result meets norms.</p> <p>If in case the parameter is found exceeding, we take the contaminated water into the ETP system for further</p>



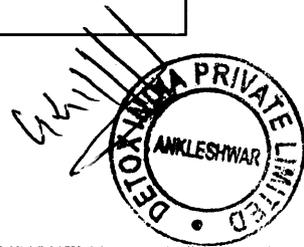
	<p>However, internal storm water drain of the unit is found full with contaminated water and provided motor pump is found not in operation and manual valve is found open.</p>	<p>treatment to maintain Zero liquid Discharge (ZLD) in our unit.</p> <p>At the time of visit the reprocess pump motor got tripped due to water reached up to motor terminal that's why the pump was not in operation. The same was repaired immediately and put back in operation.</p>
8.	<p>Discharge of contaminated rainwater coming from open area of plant premises and leading to Strom water drain of the unit is observed going on from the final outlet of the SWD of the unit.</p>	<p>We have taken back contaminated wastewater lying in storm water drain further treatment within premises. We have collected contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.</p>
9.	<p>One contaminated rain water sample is collected from THE FINAL OUTLET of storm water drain of the unit and analysis report shows parameter pH: 8.69, SS: 1860 mg/l, COD: 2848 mg/l, BOD: 682 mg/l, NH3-N: 47.6 mg/l, Sulphide: 3.20 mg/l, Chloride: 3050 mg/l, Sulphate: 1609 mg/l, Phenolic compounds: 8.69 mg/l.</p>	
10.	<p>Unit is visited on 26/06/2023 with reference to fish kill incidence and during inspection it is observed at upstream side of C pumping station brown coloured effluent ponding is observed near GIDC storm water drain.</p>	<p>We have immediately, neutralized the ponded water , contain it & material is collected, Stored & it will be disposed to TSDF Site.</p>
11.	<p>It is also observed that w/w from these ponding is going into GIDC storm water drain. Various such ponding is observed nearby and flow in GIDC storm water drain is also observed.</p> <p>It is found that these effluent ponding are created from Hazardous waste trucks standing near GIDC storm water drain. Left over material in these trucks contaminated the rain water and created effluent ponding near the trucks and which leads to GIDC storm water drain. Person contacted in unit has confirmed that all the hazardous waste trucks are used by them for transferring their waste to Safe Enviro TSDF site at Magnad Jambusar.</p>	<p>The Salt empty truck was parked outside of our premises without our knowledge by the transporter. We have cleaned all the parked trucks taken and moved at respective locations. We will ensure that the same thing will not happen again near to our premises</p>
12.	<p>Analysis Report of the waste water sample collected from ponding hear Hazardous waste truck no GJ12 Z 1923 located near GIDC SWD shows parameter pH: 8.55, SS: 1212 mg/l, COD: 10125 mg/l, BOD: 2123 mg/l, NH3-N: 16.8 mg/l, Sulphide: 3.60 mg/l,</p>	



	Chloride: 23750 mg/l, Sulphate: 7033 mg/l, Phenolic compounds: 0.18 mg/l	
13.	Unit is again visited on 29/06/2023 with reference to routine holiday monitoring in GIDC Ankleshwar area considering ongoing rain and brownish contaminated rain water runoff going outside unit premises through MAIN GATE OF UNIT is observed, which goes to GIDC storm water drain outside the unit premises.	Because of Holiday we have a labour shortage and were not able to do the road cleaning which is a major cause of observation. We will ensure good housekeeping on site. We have RCC Roads with curb within the premises and we will ensure they are regularly cleaned to avoid any rain water contamination during rain. Normally we keep Storm water outlets in close condition during any day and as per shared practice with your good office.
14.	The Contaminated rain water discharged from this unit first goes near C- pumping station from where it flows into Sarangpur khadi ultimately meeting River Amravati.	We are taking back all the contaminated storm water collected near the storm water drain outlet for further Reprocess/treatment in the plant.
15.	Analysis report of the sample collected from contaminated rain water runoff going outside unit from main gate of the unit shows parameter SS:2450 mg/l, O & G: 9.52 mg/l, COD: 1900 mg/l, BOD: 435 mg/l, Sulphide: 6 mg/l, NH3-N: 290 mg/l, Chloride: 1900 mg/l	We have neutralized the small small patches of ponding water and taken back contaminated water (NEAR MAIN GATE) into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
16.	During the inspection, rain water discharge point located on BACK SIDE OF UNIT NEAR CANTEEN is observed closed (rain had stopped recently) however contaminated rain water having brownish colour is observed in the sump following the gate valve of internal storm water drain.	Normally we keep Storm water outlets in close condition during any day and as per shared practice with your good office. We have taken back all the contaminated storm water (BACK SIDE OF UNIT NEAR CANTEEN & SUMP NEAR FINAL GATE) collected near the storm water drain outlet for further Reprocess/treatment in the plant.
17.	One sample of waste water from contaminated rain water accumulated at SUMP NEAR FINAL GATE of SWD outlet of unit is collected and analysis report of the same shows parameter SS: 596 mg/l, O & G: 3 mg/l, COD: 1145 mg/l, BOD: 262 mg/l, Sulphide: 9.2 mg/l, NH3-N: 10.08 mg/l, Sulphate: 1064 mg/l, Chloride: 2225mg/l, Phenolic compounds: 2.37 mg/l	We have collected contaminated water (NEAR CANTEEN & SUMP NEAR FINAL GATE) into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit. We strictly monitor and maintain all the preventive measures required for not allowing the runoff contaminated water outside the premises as per the Monsoon Action Plan.
18.	Unit has provided recollection pump which was not in operation during inspection. Contaminated rain water accumulation near the SWD outlet area is also observed.	Pump is not for continuous operation but operates based on the level inside the pit. At the time of visit the level is not sufficient up to pump suction point.
19.	Unit has not furnished the CCTV recording during inspection for 2 hours (17:00 hrs to 19:00 hrs of 29.06.2023 - to check actual opening & closing of gate valve of internal SWD outlet).	The size of the video is very high and due to that we are unable to share it with you. CCTV recording is available at premises and at any time we are open to show you the same.



20.	Unit is again visited on 01/07/2023 with reference to routine round in GIDC Ankleshwar area considering heavy rain going on, rain water discharge point located on BACK SIDE OF UNIT NEAR canteen is observed open and contaminated rain water having dark brown color and pH @ 7-8 on pH strip is observed discharge into GIDC storm water drain.	During the GPCB official visit there has been heavy rainfall in our area during those days. Due to that we have opened the storm water drain valve as per advance valve opening information through the intimation letters for opening valve mentioning along with the result of stormwater analysis and mail communication to GPCB.
21.	The discharge valve was full open and contaminated rain water discharge at heavy rate through provided pipeline (@ 1.5 ft dia) is going on.	
22.	Analysis report of the sample collected from contaminated rain WATER RUNOFF FROM FINAL STORM water drain outlet point shows parameter pH: 8.12, SS: 644 mg/l, BOD: 276 mg/l, COD: 1218 mg/l, Sulphate: 735 mg/l, NH3-N: 14.56 mg/l, Chloride: 1150 mg/l, Phenolic compounds: 1.26 mg/l.	
23.	Unit has provided recollection pump and online pH meter at same rain water discharge point. Online pH was showing 7.5 pH and recollection pump was not in operation.	Pump is not for continuous operation but operates based on the level inside the pit. At the time of visit the level is not sufficient up to pump suction point.
24.	During the inspection, contaminated rain water runoff (color - dark brown, pH- 7-8 on pH strip) also going outside premises through MAIN GATE of unit, which discharged to GIDC storm water drain which further leading near C-pumping station from where it was flowing into Sarangpur khadi followed by River Amravati	We have observed rainwater contamination mainly due to SD shed Roof sheet leakages and Coal truck tyre movement with moist coal dust after unloading. We have completed roof sheet leakage arresting work along with ensuring cleaning of every truck tyre to avoid cross contamination.
25.	Analysis report of the sample collected from contaminated rain water runoff going outside premises THROUGH MAIN GATE OF UNIT SHOWS PARAMETER O & G: 1 mg/l, SS: 2172 mg/l, BOD: 347 mg/l, COD: 1598 mg/l, Chloride: 600 mg/l, Sulphate: 350 mg/l, NH3-N: 33.6 mg/l, Phenolic compounds: 0.19 mg/l.	We have taken back the said contaminated wastewater lying in storm water drain for further treatment within premises. We have collected contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
26.	Unit is visited on 18/07/2023 during routine monitoring in GIDC Ankleshwar having heavy rainfall and it is observed that brown colored contaminated rain water flowing from the main gate of the unit.	We have observed rainwater contamination due to sludge truck tyre movement. We have immediately started cleaning of every truck tyre to avoid cross contamination.
27.	Analysis report of the sample collected from contaminated rain water runoff going outside unit from NEAR MAIN GATE of the unit shows parameter COD: 1112 mg/l,	We have Immediately neutralized the small small patches of ponding water and taken back the said contaminated (MAIN GATE) wastewater for further treatment within premises.



	BOD: 252 mg/l, Suspended Solids: 364 mg/l, Ammonical Nitrogen: 21.84 mg/l, Chloride: 1470 mg/l, Sulphate: 1108 mg/l, Phenolic compound: 0.57 mg/l.	We have collected contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
28.	observed that spray drying activity and MEE plant is found in operation. Unit has stored @350 MT of MEE salt/Spray drying salt in jumbo bags which are lying in open and due to heavy rain leachate generated from jumbo bags are leading to units storm water drain and also going on main road through main gate.	There was an excess amount of MEE salt/Spray drying salt @350 MT stored within premises. We spoke to -BEIL Infrastructure Limited, Maurya Enviro Project Pvt. Ltd. and E-Coli Waste Management Pvt. Ltd. However, they denied as their site may have limitation for storage. But we had temporary covered our open area spray drying salt with tarpaulin so that the rainwater does not get contaminated during rain and we will ensure that water does not go outside the premises. We have constructed shed for the storage of said waste. Salt bags were immediately shifted to the designated shed area. We are attaching some photographs as Appendix-III for your ready reference.
29.	During inspection it is observed that storm water drain outlet is found open and contaminated rain water is going into GIDC storm water DRAIN AT BACK SIDE OF THE UNIT. It is also observed that the pump provided at SWD outlet to send back the effluent to ETP is found not in operation	Due to heavy rain, we have opened the storm water drain valve as per advance valve opening information through the intimation letters for opening valve mentioning along with the result of stormwater analysis and mail communication to GPCB. During the visit, the seal of the pump was damaged, so the pump was not in operation for a short time, but we immediately changed the seal and started the pump and we have taken water back into the system for further treatment.
30.	Analysis report of the sample from storm water DRAIN OUTLET SHOWS PARAMETER COD: 921 mg/l, BOD: 202 mg/l, Ammonical Nitrogen: 24.64 mg/l, SS: 332 mg/l, Chloride 1375 mg/l, Sulphate: 1002 mg/l, Phenolic compound: 1.63 mg/l.	We assure you that we will maintain a dry and empty drain.
31.	Unit is not complying with CC&A condition 2.2 to maintain ZLD.	We always complying with CC&A condition 2.2 to maintain ZLD except Rain water discharge.
32.	Unit has failed to take any precautions to stop discharge of contaminated waste water into storm water drain further leading near pumping station-C which flows into Sarangpur khadi followed by Amravati River causing pollution in river.	Normally we keep Storm water outlets in close condition during any day and as per shared practice with your good office. We strictly monitor and maintain all the preventive measures required for not allowing the runoff contaminated water outside the premises as per the Monsoon Action Plan

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Moreover, we are continuously making serious efforts to comply with various conditions given by the board.

We submit herewith undertaking on Rs. 300/- stamp paper for corrective action taken for the non-compliance.

We also submit herewith **Bank Guarantee for Rs. 10,00,000/- (Large Scale unit) - valid up to one year** towards performance guarantee of our unit.

We hope you will be satisfied from above clarification & may humbly request you to revoke the closure order & oblige.

Thanking you,
Yours faithfully,
For Detox India Private Limited



AUTHORIZED SIGNATORY

Encl.:
Appendix-I to III

CC. TO.:
RO office, Ankleshwar

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

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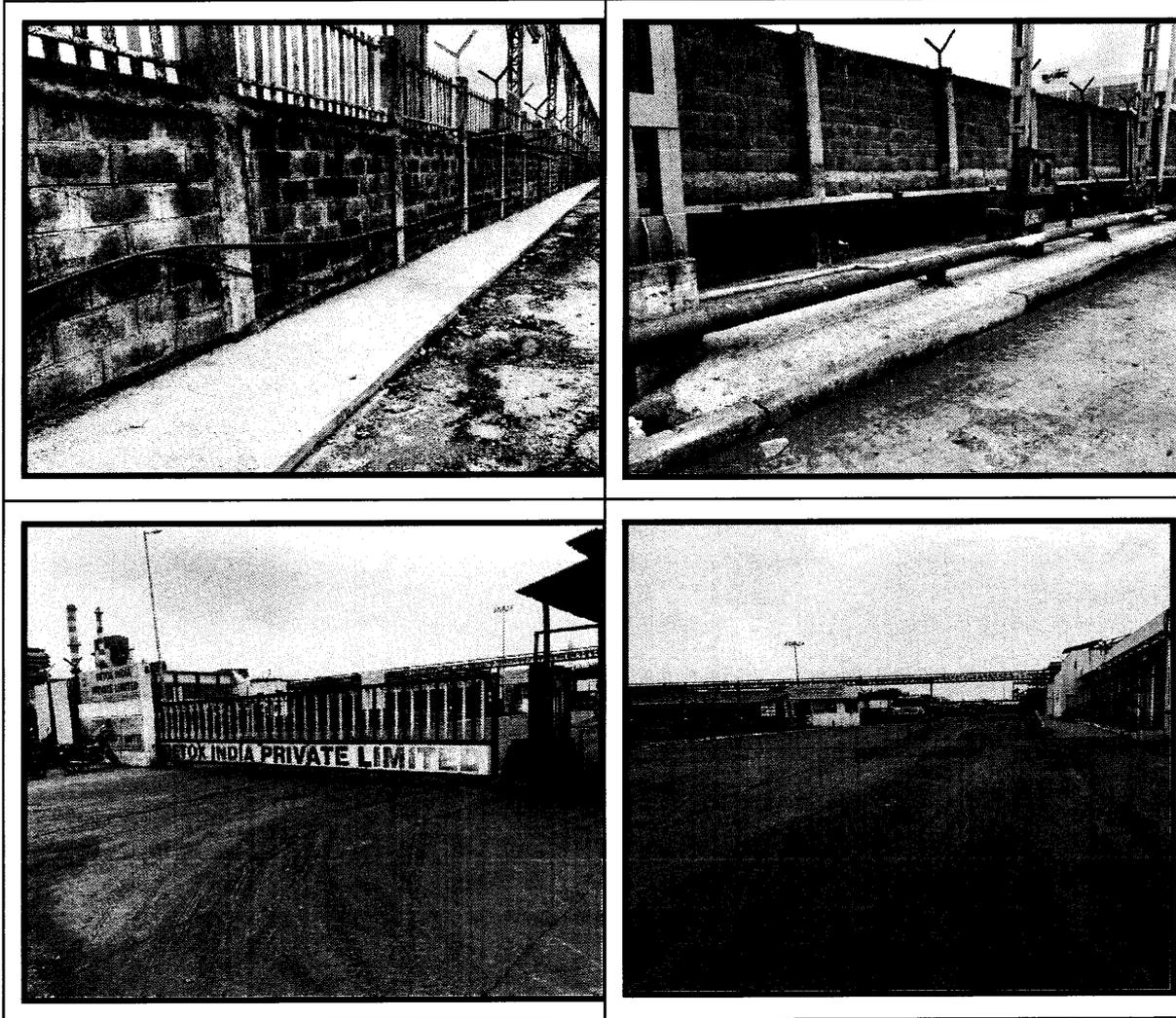


Appendix -I

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Plinth Protection & Main Gate



Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

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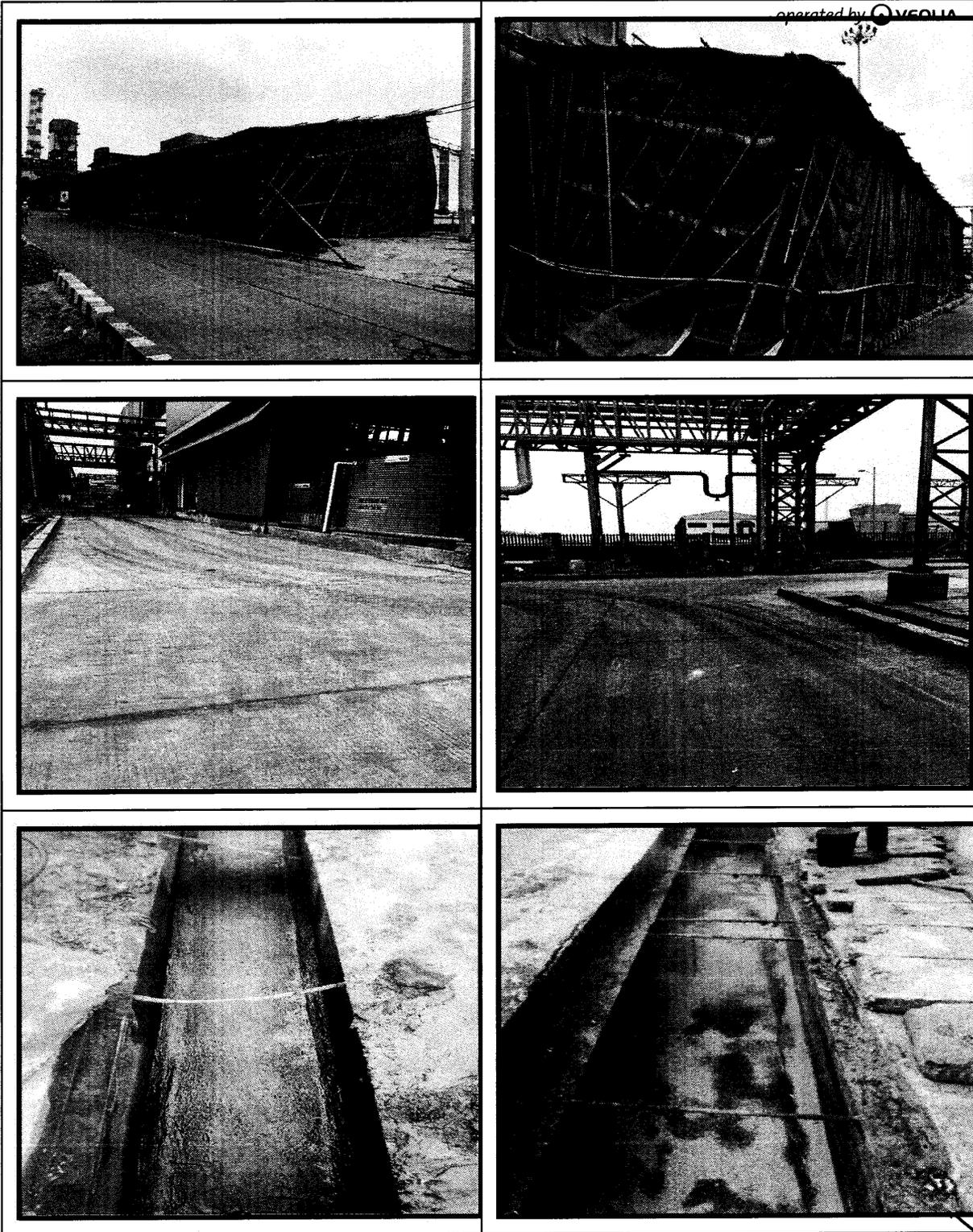
Appendix -II



Housekeeping, Drain Cleaning & Shed Construction

DETOX INDIA

operated by VSO/IA



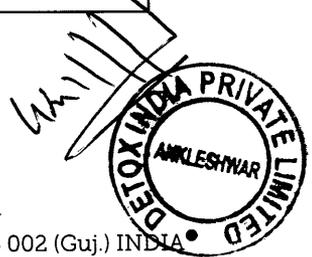
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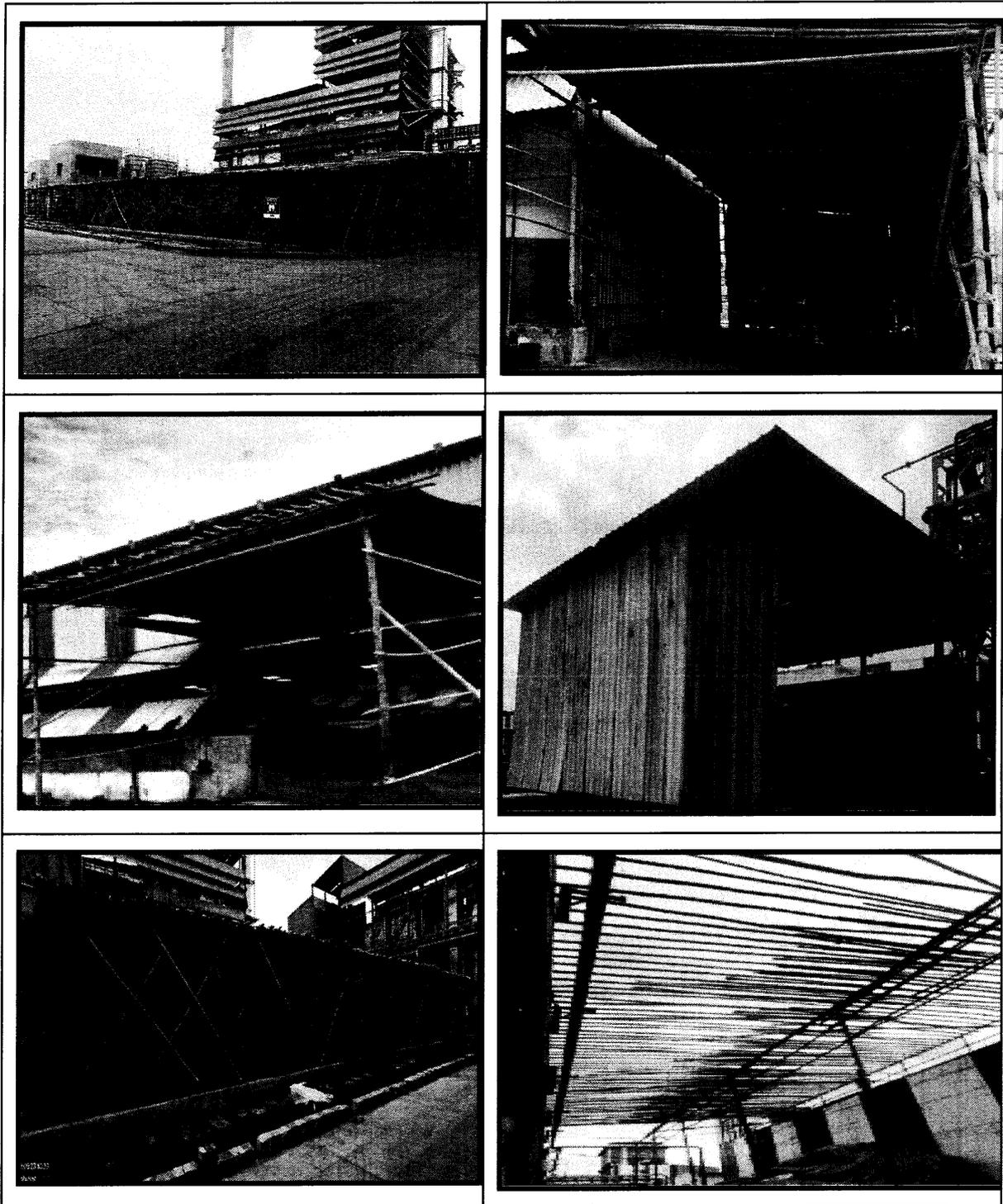




Appendix -III

DETOX INDIA

SD Salt covered with Shed & Additional Shed Constructed Near MEE & UG & Under Construction



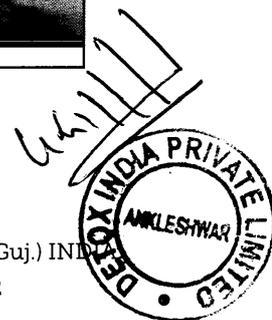
Detox India Private Limited

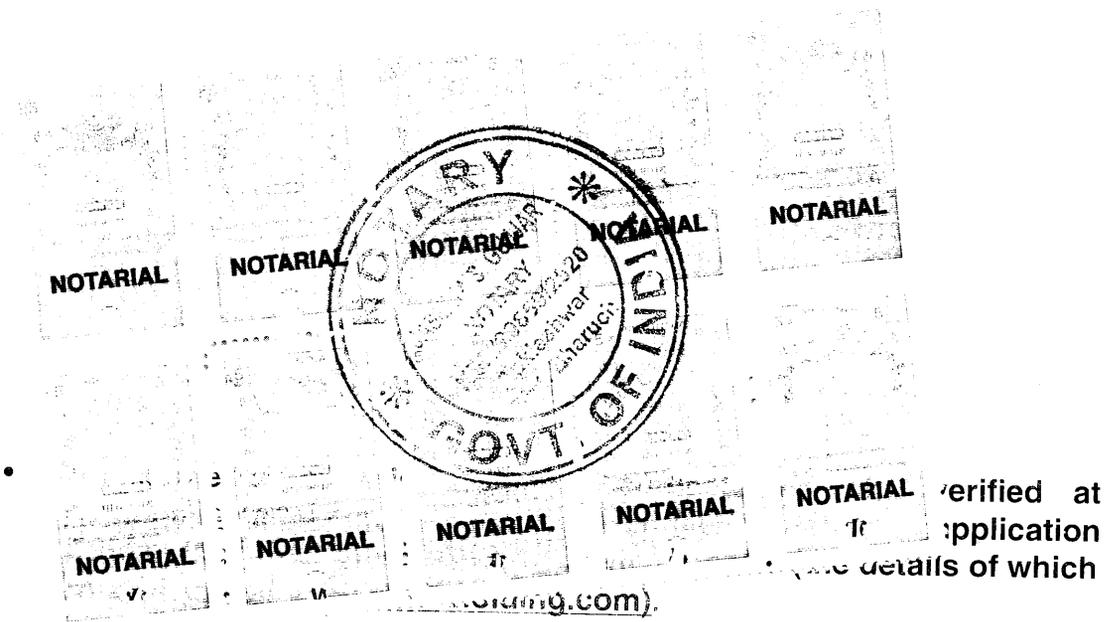
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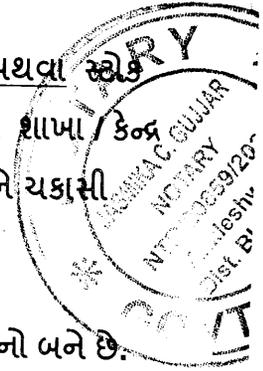




- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સૂચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈસ્ટેમ્પિંગ" મોબાઈલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.



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UNDERTAKING

I, **Yogesh Gupta**, Authorized person of **M/s. Detox India Private Limited**, located at Plot No. 7921,7922,7923, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India & office at K.G. Chambers, Udhana Darwaja, Ring Road, Surat- 395002 hereby solemnly undertake as below-

- We shall monitor the quality of storm water to be drained out from designated points.
- Contaminated waste water from Storm Water Drain (SWD) is being subjected to in house Evaporation Facility. It shall be collected in catch point and allowed into the ETP & MEE system for further treatment (Zero liquid Discharge -ZLD) in our unit.
- In case of excess/heavy/extreme rain or rain water : We shall adhere strictly to the SOP for discharge storm water in to GIDC's SWD. We always intimate the Board before opening the valve. First, we monitor the outlet water parameters before opening the valve and then discharge it if the result meets norms. If in case the parameter is found exceeding, we take the contaminated water into the ETP system for further treatment to maintain Zero liquid Discharge (ZLD) in our unit.
- For small pondings, we collect rain water and neutralize the same, take back for further treatment within premises.
- For small patches, it shall be contained by neutralizing agent and collected, Stored & disposed to TSDF Site.
- We carry out cleaning all truck tires to avoid contamination. Trucks shall be parked at designated parking area.
- We shall store Hazardous waste at designated storage area i.e. under roof.
- We shall maintain good housekeeping in our unit.

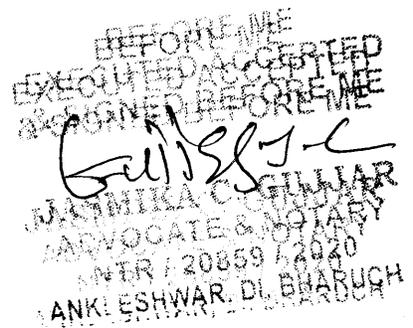
Moreover, we are continuously making serious efforts to comply with various conditions given by the Board in the CC&A.

What is stated above is true to the best of my knowledge and belief.

For **Detox India Private Limited**



Mr. Yogesh Gupta
(Authorized Person)



23109

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Date: 18-08-2023
Ref: 0052NDDG00012724

To,
CHAIRMAN, GUJARAT POLLUTION CONTROL BOARD,
PARYAVARA BHAVAN, SECTOR 10 A,

GANDHINAGAR
GUJARAT
INDIA
382010

Sub: Issuance of Bank Guarantee

Dear Sir/Madam,

Please find enclosed Bank Guarantee issued by ICICI Bank Limited ("ICICI Bank") favoring yourself on behalf of: DETOX INDIA PRIVATE LIMITED, 501 DETOX HOUSE, 5TH FLOOR, RING ROAD,, SAGRAMPURA MIRA MODI NISERI,, SURAT, GUJARAT, INDIA, 395002 ("Bank Guarantee") with the tenor details in period as requested by you. For ease of reference the details have been reproduced as below:

0052NDDG00012724 18-08-2023	17-08-2024	17-08-2024	INR	10,00,000.00
--------------------------------	------------	------------	-----	--------------

We confirm that the officials who have signed the above Bank Guarantee are authorized to sign such documents on behalf of ICICI Bank. You may verify genuineness of the Bank Guarantee from any branch of ICICI Bank in your own interest

In the event of invocation, we request you to please ensure compliance with the terms and conditions of the Bank Guarantee in order to ensure timely payment. You are requested to ensure specific interaction with respect to the following in the invocation claim letter -

- Bank Guarantee Number
- Expiry/Claim Expiry Date
- Claim Amount
- Designated Bank branch for submission of invocation claim
- Any declaration / certification that may be required as part of the guarantee text
- Any other requisite document including the original Bank Guarantee.

Please note that ICICI Bank shall not be liable under the Bank Guarantee upon a copy of the claim letter as mentioned above.

Thanking you,

Yours faithfully,



For ICICI Bank Limited
Authorized Signatory

ROHIT CHAUHAN
491486
DEPUTY MANAGER

ICICI Bank Limited
Anjan Shikha, Lal Bungalow,
Achwa Lines, Surat - 395 007,
Gujarat, India.

Website www.icicibank.com
CIN : L65190GJ1994PLC021012

Regd. Office: ICICI Bank Tower, Near Chakli Circle,
215 Ring Road, Vadodara 390 007,
India.
Corp. Office: ICICI Bank Towers, Bandra-Kurla
Complex, Mumbai 400051, India.

SC Form No. 09524500001272601 No. 854766
Issuance Date: August 15, 2023

BANK GUARANTEE
ICICI Bank Limited
(Incorporated in India)



34 Tribunal/Disputes with law.

35 5. We, ICICI Bank Limited, further agree with the beneficiary shall have the fullest liberty without
36 our consent and without accepting in any manner our obligation here under to vary any of the
37 terms and conditions of the said Agreement or to extend time of performance by the said
38 Company (s) from time to time or to postpone for any time or from time to any of the power
39 exercisable by the beneficiary against the said Company(s) and to forbear or enforce any of the
40 terms and conditions relating to the said agreement and we shall not be relieved from our
41 liability by reason of any such variation or extension being granted to the said Company (s) or
42 for any forbearance, act or omission on the part of beneficiary or any indulgence by the
43 beneficiary to the said Company(s) or by any such matter or thing whatsoever which under the
44 law relating to statutes which would but for this provision have effect of so relieving us.

45 6. The beneficiary shall, as far as possible, assess and quantify the actual loss / damage suffered
46 before invocation and invoke the guarantee accordingly if it is / was not possible for the
47 beneficiary to furnish the actual loss / damage suffered at the time of invocation then, the bank
48 shall pay the amounts in terms of invocation by the beneficiary. The beneficiary shall,
49 nevertheless, at least after receipt of the guarantee money from the Bank, assess and finally
50 quantify the actual loss / damage and while settling the accounts of the Company viz M/s.
51 DETOX INDIA PVT. LTD., shall pay the residual dues payable to the Company (all relating to the
52 contract in respect of which the guarantee has been issued and at least to the extent of
53 payments made by the Bank) for through the Bank and shall not pay the dues, in any event
54 directly to the Company.

55 7. We ICICI Bank Limited hereby undertake not to revoke this guarantee during its currency
56 except with the previous consent of the beneficiary in writing.

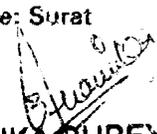
57 Notwithstanding anything to the contrary contained herein

58 1. Our liability under this Guarantee shall not exceed Rs.10,00,000/- (Rupees Ten Lakh Only).
59 This Bank Guarantee shall be valid up to 17/03/2024 and

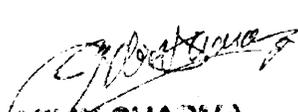
60 2. We are liable to pay the guarantee amount or any part thereof under this bank guarantee only
61 and only if you serve upon us written claim or demand on or before 17/03/2024 (the date of
62 expiry) Guarantee.

63 Date: 13-08-2023

64 Place: Surat


ANAMIKA DUBEY
TEAM LEADER (392399)




MILIN SHARMA
AREA OPERATION MANAGER
TRANSACTION BANKING GROUP
(90053627)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

Regd. Office: ICICI Bank Ltd., ICICI Bank Tower, Near Chakli Circle, Old Pedra Road, Vadodara, Pin code- 390 007, Gujarat
Phone : +91-265-6722286, CIN L65190GJ1994PLC021012

Annexure-IV Monthly return-July-2023

Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2023

1. Name & address of Industry : DETOX INDIA PRIVATE LIMITED,
GIDC Ankleshwar,
Ankleshwar - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC :
Ankleshwar

PCB ID : 32798

2. Phone No. : 9714712866

3. Date of commencement of Manufacturing process : 01/10/2015

4. CTEs No. & Date : CEE-120389,15/04/2029

5. CCA No. & Date of Expiry : H-126054, 29/03/2026

6. Water Cess (with Interest) paid up to which Period : 2017-2018

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources) in KL : Meter Reading=0,Kilo Litre=23723

Water Cess Cooling Boiler/Dom/BIO Degrable/Non BIO Degrable : 22011 / 1229 / 421 / 62

9. Electricity consumed in PRODUCTION : 1762409 ETP/CETP : 401643 APCM : 85234

9A. Stack attached to : Boiler,D.G. Sets,Hot Air Generator,*** Not Applicable,.... Any Other

10. Fuel consumed during the month : Coal

11. Products : ammonia/ voc stripper,mee / mvr with atfd & centrifuge,spray dryer

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : ETP

14. HAZ Waste Disposal(in Metric Tonne): Land Filling Waste to TSDF=265.000,INC. Waste for Incineration=729.000,Trucks despatched=34

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	6245.000-M.T	
GAS		PM Boiler	28.200-NM3	
GAS		PM Spray Dryer	75.400-NM3	
PRD	242832	ammonia/ voc stripper	863.000-M.T	
PRD	242833	mee / mvr with atfd & centrifuge	9984.000-M.T	
PRD	242835	spray dryer	8110.000-M.T	

N I C

Date : 22/08/2023

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Company Seal

Authorised Signatory

Yours Faithfully

Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July, 2023

Online Manifest Prepared

MF ID- Date	Truck No- Date	TSDF Name	H.W Remark / Qty
2158161- 31/07/2023	GJ16AU5725- 31/07/2023		salt from evaporation 7.010 MTS (35.3)
2158139- 31/07/2023	GJ16AV1082- 31/07/2023		salt from evaporation 6.410 MTS (35.3)
2157102- 30/07/2023	GJ16AU5725- 30/07/2023		salt from evaporation. 7.500 MTS (35.3)
2156627- 29/07/2023	GJ16AU5725- 29/07/2023		SALT FROM EVAPORATION 6.240 MTS (35.3)
2156628- 29/07/2023	GJ16AV1082- 29/07/2023		SALT FROM EVAPORATION 5.880 MTS (35.3)
2156269- 29/07/2023	GJ16AV1150- 29/07/2023		Solvent from VOC Stripper 32.520 MTS (20.2)
2155524- 28/07/2023	GJ16AW1687- 28/07/2023		salvant from voc stripper 31.200 MTS (20.2)
2155510- 27/07/2023	GJ16AV1082- 27/07/2023		salt from evaporation 7.260 MTS (35.3)
2154730- 27/07/2023	GJ16AW0197- 27/07/2023		solvent from voc stripper 28.200 MTS (20.2)
2154290- 26/07/2023	GJ16AV9162- 26/07/2023		Solvent from VOC stripper 29.300 MTS (20.2)
2154718- 26/07/2023	GJ16AU5725- 26/07/2023		salt from evaporation 8.580 MTS (35.3)
2154719- 26/07/2023	GJ16AU4233- 26/07/2023		salt from evaporation 8.120 MTS (35.3)
2153920- 26/07/2023	GJ16AW1871- 26/07/2023		solvent from voc stripper 32.500 MTS (20.2)
2151912- 26/07/2023	GJ16AV9092- 26/07/2023		Solvent from VOC Stripper 29.320 MTS (20.2)
2153461- 25/07/2023	GJ16AU5725- 25/07/2023		salt from evaporation 7.260 MTS (35.3)
2153122- 24/07/2023	GJ16AU4233- 24/07/2023		Salt from evaporation. 8.460 MTS (35.3)
2152353- 23/07/2023	GJ16AU5725- 23/07/2023		Salt from evaporation. 6.630 MTS (35.3)
2151960- 22/07/2023	GJ16AU5725- 22/07/2023		salt from evaporation 6.550 MTS (35.3)
2151958- 22/07/2023	GJ16AV1082- 22/07/2023		SALT FROM EVAPORATION 8.650 MTS (35.3)

N I C

Date : 22/08/2023

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Company Seal

Authorised Signatory

Yours Faithfully

Monthly Report from Industry
Gujarat Pollution Control Board

Form No D2
July , 2023

2151296- 21/07/2023	GJ05AT2900- 21/07/2023		Salt from evaporation 5.770 MTS (35.3)
2149900- 20/07/2023	GJ16AV9342- 20/07/2023		solvent from voc stripper 26.200 MTS (20.2)
2148793- 20/07/2023	GJ16AW1610- 20/07/2023		salvont from voc stripper 30.200 MTS (20.2)
2149863- 20/07/2023	GJ16AW2483- 20/07/2023		Salvant from voc stripper 32.200 MTS (20.2)
2147473- 20/07/2023	GJ16AU5121- 20/07/2023		solvent from voc stripper 29.200 MTS (20.2)
2150131- 20/07/2023	GJ16AU5725- 20/07/2023		Salt from evaporation 6.080 MTS (35.3)
2150146- 20/07/2023	GJ16AV1082- 20/07/2023		Salt from evaporation 6.050 MTS (35.3)
2148663- 20/07/2023	GJ16AV9235- 19/07/2023		Solvent from VOC Stripper 26.700 MTS (20.2)
2148297- 18/07/2023	GJ16AW3166- 18/07/2023		Salvant from voc stripper 29.320 MTS (20.2)
2147472- 17/07/2023	GJ16AV9290- 17/07/2023		solvent from voc stripper 28.700 MTS (20.2)
2147462- 17/07/2023	GJ05AT2900- 17/07/2023		Salt from evaporation. 8.050 MTS (35.3)
2147100- 17/07/2023	GJ16AV9029- 17/07/2023		solvent from voc stripper 29.200 MTS (20.2)
2146381- 17/07/2023	GJ16AV5678- 17/07/2023		Solvent from VOC Stripper 30.200 MTS (20.2)
2146854- 17/07/2023	GJ16AW0461- 17/07/2023		Solvent from VOC Stripper 31.500 MTS (20.2)
2146950- 15/07/2023	GJ16AU5725- 15/07/2023		Salt from Evaporation 8.190 MTS (35.3)
2146314- 15/07/2023	GJ05AT2900- 15/07/2023		Salt from evaporation. 8.120 MTS (35.3)
2146284- 14/07/2023	GJ25T7236- 14/07/2023		salt from evaporation 7.300 MTS (35.3)
2146255- 14/07/2023	GJ16AV2961- 14/07/2023		salt from evaporation 6.930 MTS (35.3)
2146114- 14/07/2023	GJ16AV1082- 14/07/2023		SALT FROM EVAPORATION 6.840 MTS (35.3)
2145554- 13/07/2023	GJ16AU5725- 13/07/2023		salt from evaporation 7.330 MTS (35.3)
2144768- 12/07/2023	GJ05AT2900- 12/07/2023		salt from evaporation. 6.450 MTS (35.3)

N I C

Date : 22/08/2023

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Company Seal

Authorised Signatory

Yours Faithfully

Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

July , 2023

2144032-12/07/2023	GJ05BT7557-12/07/2023		salt from evaporation 7.320 MTS (35.3)
2143986-11/07/2023	GJ12AY5102-11/07/2023		Salt from evaporation. 11.880 MTS (35.3)
2143917-11/07/2023	GJ12AY5120-11/07/2023		salt from evaporation. 12.460 MTS (35.3)
2142487-10/07/2023	GJ16AW2483-10/07/2023		solvent from voc stripper 33.200 MTS (20.2)
2142150-09/07/2023	GJ12AY5102-09/07/2023		salt from evaporation 9.370 MTS (35.3)
2142178-09/07/2023	GJ12AW0046-09/07/2023		salt from evaporation. 9.750 MTS (35.3)
2142121-08/07/2023	GJ12AY5111-08/07/2023		salt from evaporation. 10.030 MTS (35.3)
2142094-08/07/2023	GJ05BT7557-08/07/2023		Salt from evaporation. 6.590 MTS (35.3)
2142061-08/07/2023	GJ16Z8098-08/07/2023		Salt from Evaporation 6.610 MTS (35.3)
2142046-08/07/2023	GJ05BT7557-08/07/2023		salt from evaporation. 6.590 MTS (35.3)
2140862-08/07/2023	GJ16AU4427-08/07/2023		Solvent from VOC Stripper 29.200 MTS (20.2)
2140731-07/07/2023	GJ16AV8076-07/07/2023		solvent from voc stripper 32.110 MTS (20.2)
2140742-07/07/2023	GJ16AW1657-07/07/2023		solvent from voc stripper 30.200 MTS (20.2)
2140859-07/07/2023	GJ16AW1871-07/07/2023		Solvent form VOC Stripper 32.100 MTS (20.2)
2140700-06/07/2023	GJ16Z8098-06/07/2023		salt from evaporation 8.240 MTS (35.3)
2140618-06/07/2023	GJ12AY5111-06/07/2023		Salt from evaporation 13.490 MTS (35.3)
2140373-06/07/2023	GJ16AW1687-06/07/2023		Solvent from voc stripper 30.200 MTS (20.2)
2140017-06/07/2023	GJ16AV9092-06/07/2023		Solvent from VOC Stripper 29.200 MTS (20.2)
2136764-01/07/2023	GJ16AW2483-01/07/2023		SOLVONT FROM VOC STRIPPER 33.200 MTS (20.2)

N I C

Date : 22/08/2023

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Company Seal

Authorised Signatory

Yours Faithfully

Form No. 21
GUJARAT POLLUTION CONTROL BOARD
"Paryavaran Bhavan", Sector - 10 A,
GANDHINAGAR - 382 010.

ANNUAL REPORT FROM INDUSTRY

(To be submitted Online (XGN) by each industrial unit on or before 31st March 2023 in respect of Calendar Year ended on previous 31st December 2022

1.	GPCB ID No.	32798
2.	Name & Address of the Unit	M/s. Detox India Private Limited, Plot No. 7921-22-23, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India.
3.	Phone Nos.	(M): 8826111544
4.	CCA No., Date & Validity (Copy of the CCA should be enclosed)	- Consent Order No: AWH-113467, Date Of Issue 15/09/2021, Valid Up To 29/03/2026 - CCA-Amendment Vide Letter No. GPCB/ANK/CCA-1360(7)/Id-32798/603734, Date Of Issue 18/10/2021, Valid Up To 29/03/2026 - CCA-Amendment Order No. H-126054 Vide Letter No. GPCB/ANK/CCA-1360(9)/ID-32798/743716, Date Of Issue 02/06/2023, Valid Up To 29/03/2026

5. Production :

Sr. No.	Name of the Products	Consented (CCA) Quantity per month	Total produced during the previous year	Total produced during the year	Name of the supporting document or record.
1.	2.	3.	4.	5.	6.
1.	Common effluent treatment Plant For MEE Condensate & Scrubbing solution for in-house treatment)	2.1 MLD	-	572701 KL/Annum	MIS Data
2.	Ammonia/VOC Stripping	1800 KL/Day	-	16613 KL/Annum	Monthly Return updated on XGN
3.	MEE/MVR with ATFD & Centrifuge	1800 KL/Day	-	259267 KL/Annum	Monthly Return updated on XGN
4.	MVR	150	-	-	



		KL/Day			
5.	Conventional ETP (2 Stage Aeration with MBR & RO)	1620 KL/Day	-	-	
6.	Spray Dryer (to achieve Zero discharge)	2 nos. X 250 KL/Day	-	166261.8 KL/Annum	Monthly Return updated on XGN
7.	Steam Boiler	18.5 TPH X 1 no Boiler	-	-	-
8.	Power Generation	1 no X 4.8 MW=4.8 MW though back pressure turbine	-	2730 MW per Annum	Monthly Return updated on XGN
9.	Integrated Common Boiler Facility	120 TPH (6 TPH X 2 nos)	-	-	-
10.	Boiler water preparation unit	900 KL/Day	-	-	-
11.	MVR only for treatment of Boiler water preparation plant RO Reject	1 no. X 300 KL/Day	-	-	-

6. Raw Materials (RM) :

Sr.No.	Name of the Products	Name of the Raw Materials	Consented (CCA) or calculated quantity per year	Total consumed during the year	Name of the supporting document or record
1.	2.	3.	4.	5.	6.
1	Effluent Treatment	Caustic lye	15 MT/month	556 MT/Annum	MIS data
2		Sulphuric acid	1800 KL/month	10325 KL/Annum	MIS data
3		Lime	1680 MT/month	1438 MT/Annum	MIS data

7. Utilities :

Sr.No.	Name of the Utility	Consented (CCA) Quantity per year.	Total consumed during the year	Name of the supporting document or record
1.	2.	3.	4.	5.



1.	Electric Power	-	36955044 Unit	Monthly Return updated on XGN
2.	Captive Power	4.8 MWH	2729 Unit	Monthly Return updated on XGN
3.	Water	3340 KL/Day	468465 KL/Annum	Monthly Return updated on XGN
4.	Bio Coal	-	-	-
5.	Lignite	-	-	-
6.	Baggas	-	-	-
7.	Diesel Oil (others)	1000 Ltr/Day	11739 Ltr/Annum	Monthly Return updated on XGN
8.	Gas (Natural Gas)	-	-	-
9.	Others -Coal	435 MT/Day	123592 MT/Annum	Monthly Return updated on XGN

Wastes Generation & Disposal during the year : Not Applicable

Sr. No	Name of the Waste	State (S,L,G)	Consented Quantity	Total Quantity of wastes generated reused and treated during the year			Type& capacity of Treatment facility at site (ETP, APCM etc.)	Out side Disposal facility for treated waste (place of disposal)	Total Wastes disposed during the year.
				Generated	Reused at site	Treated			
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1	Spent Waste Oil	L	3.43 Lit/Day	-	-	-	-	-	-
2	Spent Carbon	S	0.138 MT/Day	-	-	-	-	-	-
3	ETP Sludge	S	20 MT/Day	-	-	-	-	-	855 MT/Annum
4	Pre-treatment Sludge	S	21 MT/Day	-	-	-	-	-	
5	Empty Bags	-	9 Nos./Day	-	-	-	-	-	-
6	Discarded Barrels	-	4 Nos./Day	-	-	-	-	-	-
7	Ammonium Sulphate waste	S	0.86 MT/Day	-	-	-	-	-	-
8	Salts from forced evaporation on system (SD)	S	65 MT/Day	-	-	-	-	-	32598



9	Salts from forced evaporation system (MEE + ATFD)	S	231 MT/Day	-	-	-	-	-	MT/Annunum
10	Solvent from VOC stripper/ Separated organic material from raw effluent	L	500 KL/Day	-	-	-	-	-	16656 KL/Annunum
11	Gypsum	S	23.72 MT/Day	-	-	-	-	-	-
12	Fly ash from Boiler ESP	S	22.9 MT/Day	-	-	-	-	-	7382 MT/Annunum

9. Details of Disposal of Treated Effluent:

Sr.No.	Name of the Waste stream	Total quantity of treated effluent disposed during the year				
		Disposed on land by		Directly disposed to GIDC or municipal drain or Sea.	Disposed to CETP by	
		Gardening etc.	Disposal outside		Tankers	Pipeline
1.	2.	3	4	5	6	7
1	Domestic	-	-	-	-	-
2	Gardening	-	-	-	-	-
3	Process	-	-	-	-	-
4	Washing	-	-	-	-	-
5	Boiler	-	-	-	-	-
6	Cooling	-	-	-	-	-
	Others Scrubber	-	-	-	-	-

10. Details of Solid/Gaseous wastes after treatment:

Sr No	Name of the Waste	Total Quantity disposed during the year							
		Sent for co-processing	Sent to TSDF or Re-cycler	Incinerated at		Evaporated at		Vented through flue gas stack	Vented through process gas scrubber
				Own site	Common facility	Own site	Common facility		
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.		-	-	-	-	-	-	-	-
2.		-	-	-	-	-	-	-	-



3		-	-	-	-	-	-	-	-
4		-	-	-	-	-	-	-	-
5		-	-	-	-	-	-	-	-

11. Details of Disposal of Spent Solvents, Acids or Alkalis after use:

Not Applicable

Sr.No.	Name of the Solvent, Acid or Alkali	Total Quantity disposed during the year.					
		Solvent distillation at			Spent Acid or Alkali Re-use or treatment at		
		Own site	Other site	Sale to Actual Users	Own Site	Other site	Sale to Actual users
1	2	3	4	5	6	7	8
	-	-	-	-	-	-	-

12. Other Details:

- (1) CMEE Membership No., Date, Place & booked quantity (membership certificate should be attached): Not Applicable
- (2) TSDF Membership No., Date & Place (a) Detox India Private Limited (Certificate No. 1200001850)
(b)
(c)
- (3) CHWI Membership No., Date & Place (a) Detox India Private Limited (Certificate No. 1200001850)
(b)
(c)
- (4) Consent No. & Date of Reuser/Recycler etc. : Not Applicable

Sr.No.	Name, Address & Phone Nos. of Reuser/Recycler etc.	Consent No. & Date from GPCB/CPCB./ Other SPCB (For transboundary movement)	Total Quantity sent to them	
			Name of the Waste	Total Quantity sent during the year.
1.	2.	3.	4.	5.
1	-	-	-	-

(5) Wastes' Transporters Details:

Sr No	Name, Address & Phone Nos. of the Transporters	Vehicle Registration Nos. of Trucks/ Tankers & capacity	Used to carry wastes		Having Authorization from GPCB?	GPS system implemented?	Online manifests implemented?	Log-book maintained?
			Name of the waste	To carry at which place for disposal				
1.	2.	3.	4.	5.	6	7	8.	9.
1.	SEP Logistics, GandhidhamKut	11 Tankers Capacity of	ConcentratedWast	Ankleshwar	NA as per	Yes	No	Yes



	ch	24 KL each	eWater		HOWM Rules, 2016			
2.	Reliable Bulk Carrier, Surat	7 Tankers Capacity 6 of 30 KL & 1 of 12 KL	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
3.	Shree Subhmurti Enterprise, Bharuch	3 Tankers Capacity 2 of 24 KL & 1 of 29 KL	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
4.	Dhara Roadlines, Bharuch	8 Tankers Capacity of 30 KL each	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
5.	Maa sharda, Ankleshwar	4 Tankers Capacity of 21 KL each	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016	Yes	No	Yes
6.	Yes Corporation, Ankleshwar	4 Tankers Capacity 2 of 24 KL & 2 of 20KL	ConcentratedWasteWater	Ankleshwar	NA as per HOWM Rules, 2016		No	Yes

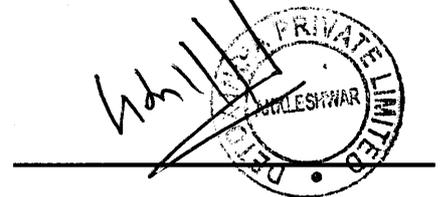
13. Need of Upgradation, if any:

Looking to the above production and wastes generation or/and future planning to increase production, mention any up gradation or addition of pollution control measures necessary in respect of - **Not Applicable**

1. ETP
2. Fuel change or use
3. APCM
4. Scrubbing system for process gases
5. Noise control.
6. Solvent Recovery Unit
7. Any other

Limited

For **Detox India Private**



Note : Any false information or suppression of information may lead to cancellation of all types of permissions from the Board.



DETOX INDIA
operated by **VEOLIA**

GPCB ID - 32798

Ref: DIPL/CORR/2023/16

Date: 31/07/2023

To,
Deputy Environment Engineer,
Unit Head Ankleshwar,
Gujarat Pollution Control Board,
Paryavaran Bhavan, Sector 10-A
Gandhinagar - 382010

Sub: Compliance report of the recommendations given by the Schedule-I Environment Auditor for the period October-March-2023.

Sir,
Please find point wise compliance report of the recommendations given by Schedule-I Environment Auditor during October-March-2023 audit period:

Sr. No.	Recommendations	DIPL Compliance
1	It is recommended to improve housekeeping of roads within the factory near the Boiler area.	We are strictly maintaining housekeeping of roads within the boiler area. Here we are attaching the photographs for the same as an Annexure-1 for your ready reference
2	It is recommended to paint the staircase of the safety office.	Noted. We will paint the staircase of the safety office as soon as possible.
3	It is recommended to grow more plantations inside the industry.	We have already used vacant areas for plantation purposes in the industry. Here we are attaching the photographs for the same as an Annexure-2 for your ready reference.

We hope the above mentioned compliance report is in line with your requirements.

Thanking you,
For, **Detox India Private Limited, Ankleshwar.**

My 2
Authorized signatory
ENCL: As above

Detox India Private Limited

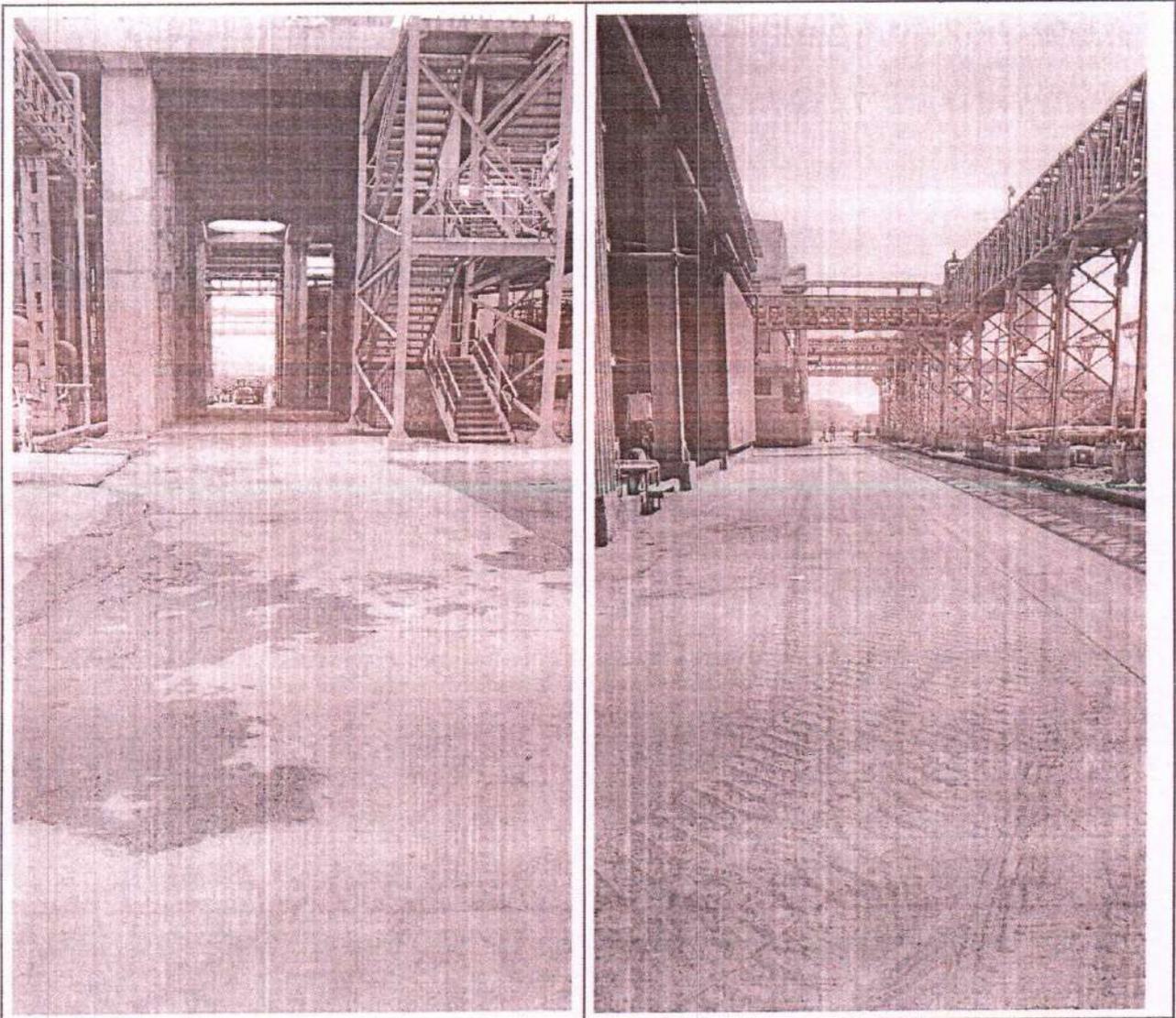
(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

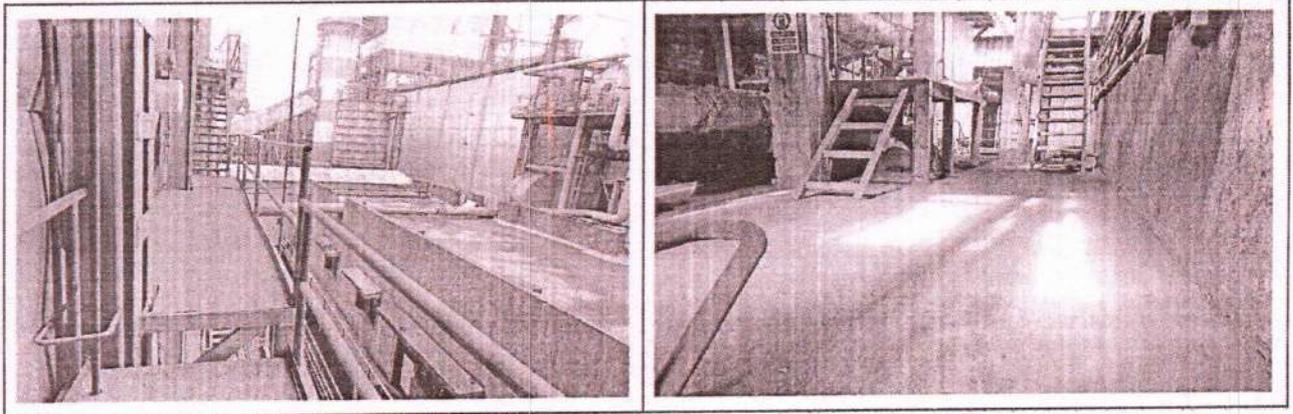
Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

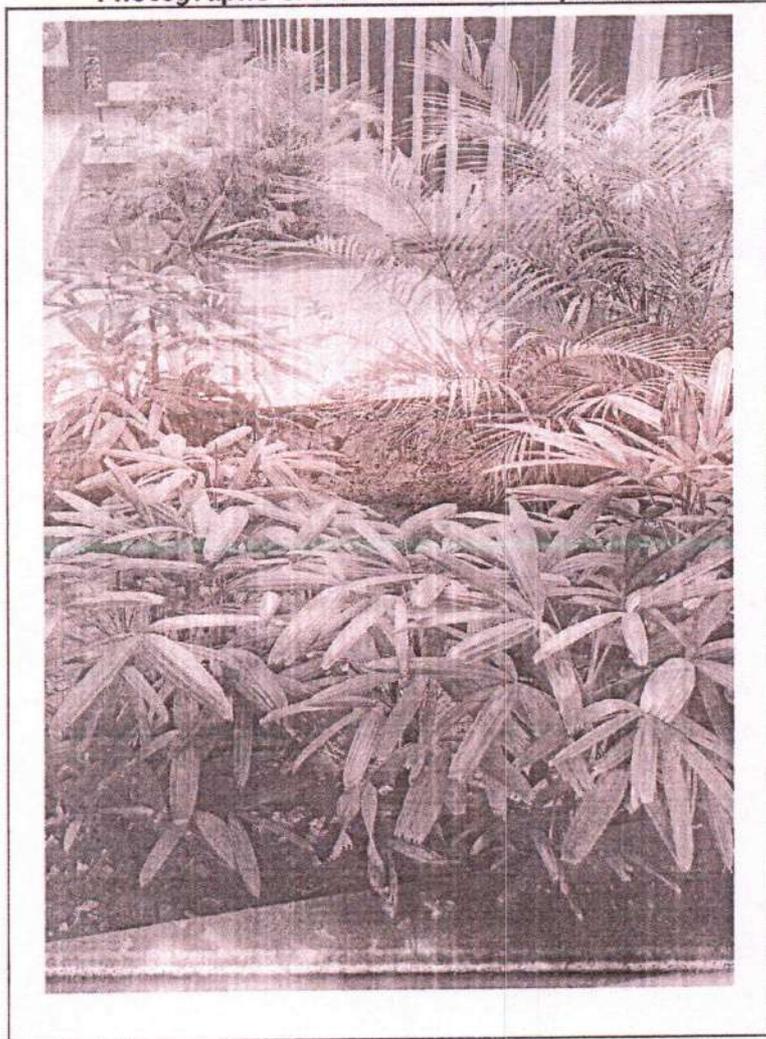
Ph : +91 261 2351248, 2346181. E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

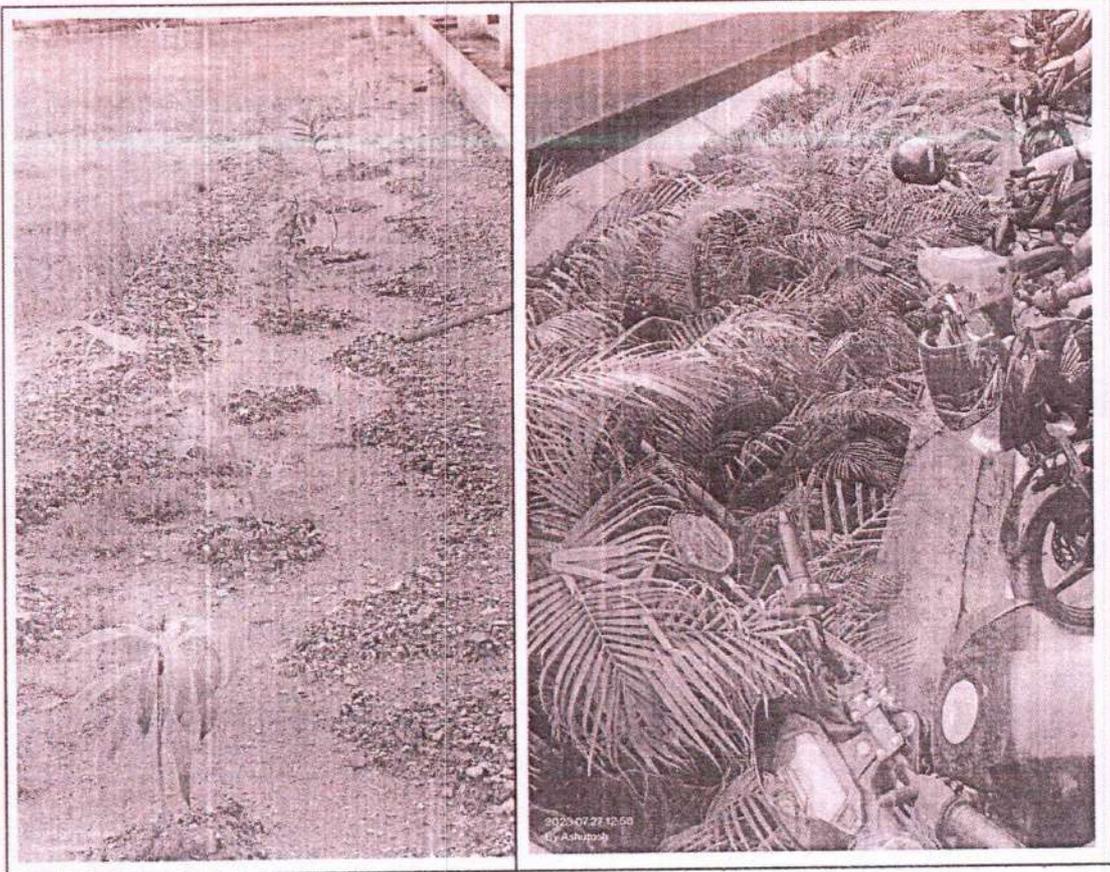
Annexure-1
Photographs of Housekeeping





Annexure-2
Photographs of Plantation within premises







Annexure-VII Form-V

**DETOX INDIA**operated by  VEOLIA

Ref No.: DIPL/CORR/2023/17

GPCB ID - 32798

Date:03/08/2023

To,
The Member Secretary,
Gujarat Pollution Control Board,
Pariyavaran Bhavan, Sector 10 - A,
Gandhinagar - 382010

Sub: Submission of Environmental Statement (Form-V) from Apr-22 to Mar-23 of M/s. Detox India Pvt. Ltd., Ankleshwar.

Sir,

With reference to the above, we are hereby submitting the Environmental Statement (Form-V) of M/s. Detox India Pvt. Ltd., Ankleshwar for your perusal. Please acknowledge receipt of the same and oblige.

We hope the above is in line with your requirement.

For, Detox India Pvt. Ltd.


(Authorized Signatory)

Encl. - Duly filled Environmental Statement (Form - V).

CC: The Director, MoEF&CC, Regional Office, Gandhinagar.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122

**FORM V
(SEE RULE 14)**

FROM:

M/s. Detox India Private Limited,
Plot No. 7921, 7922 and 7923, GIDC Estate, Ankleshwar,
Dist: Bharuch, Gujarat.

To,
Gujarat Pollution Control Board,
"Paryavaran Bhavan"
Sector 10 A,
GANDHINAGAR - 382010

Environmental Statement for the financial year ending the 31st March 2023

PART - A

- | | |
|--|--|
| 1) Name and address of the owner / occupier of the industry operation or process | Mr. Yogesh Gupta
M/s. Detox India Private Limited,
Plot No. 7921, 7922 and 7923, GIDC Estate,
Ankleshwar,
Dist: Bharuch, Gujarat. |
| 2) Industry Category
Primary - (STC Code)
Secondary - (SIC Code) | |
| 3) Production Capacity Units | Not Applicable |
| 4) Year of Establishment | 2016 |
| 5) Date of the last Environmental Statement submitted | 03/08/2022 |

PART - B**WATER AND RAW MATERIAL CONSUMPTION**

- | | |
|---|-------------------------------|
| (1) Water Consumption m ³ /day | |
| Cooling/ scrubbing/ cooling tower | : 1278.20 M ³ /day |
| Domestic and green belt | : 64.38 M ³ /day |
| Evaporation Loss (Back Up) | : NA |

No.	NAME OF PROCESSES	WATER CONSUMPTION PER UNIT OF PRODUCTS	
		During the previous financial year	During the current financial year.
		(1)	(2)
	Treatment of Waste water	NA	NA

(2) Raw Material Consumption:

NAME OF RAW MATERIAL	NAME OF PRODUCTS/FACILITY	CONSUMPTION OF RAW MATERIAL PER UNIT OF OUTPUT	
		During the previous financial year (1)	During the current financial year. (2)
Coal	Forced Evaporation System and Boiler	226.15 Kg/MT	344.19 Kg/MT

PART: C
POLLUTION GENERATED

(Parameters as specified in the consent issued)

No	POLLUTANTS	QUANTITY OF POLLUTANTS DISCHARGED	CONCENTRATION OF POLLUTANTS IN DISCHARGES	PERCENTAGE OF VARIATION FROM PRESCRIBED STANDARDS WITH REASONS
(a)	Water	N.A.	N.A.	N.A.
(b)	Air			
	Boiler	1) PM 2) SO ₂ 3) NO _x	1) 26.4 mg/NM ³ 2) 66.7 ppm 3) 27.6 ppm	Parameters are well within the consented limits.
	Spray Dryer	1) PM 2) SO ₂ 3) NO _x 4) NH ₃ 5) HCl	1) 75.4 mg/NM ³ 2) 35.6 ppm 3) 28.1 ppm 4) 47.3 mg/NM ³ 5) 2.9 mg/NM ³	Parameters are well within the consented limits.

PART - D

HAZARDOUS WASTES

(AS SPECIFIED UNDER HAZARDOUS WASTE (MANAGEMENT & HANDLING) RULES, 1989)

		TOTAL QUANTITY	
		DURING THE PREVIOUS FINANCIAL YEAR (KG)	DURING THE CURRENT FINANCIAL YEAR.(KG)
(a)	From Process	1) Solvent from VOC Stripper (20.2) 5399 MT (Disposed through common hazardous waste incineration facility of Detox India Private Limited, Dahej (formerly known as Ankleshwar Cleaner Process Technology Centre Private	1) Solvent from VOC Stripper (20.2) 18963 MT disposed of to cement industry of Shree Cement Ltd. & J.K. CEMENT WORKS Rajasthan and Shree Cement Ltd, Kodala, Karnataka

		Limited, Dahej) and cement industry of Shree Cement Ltd, Rajasthan). 2) ETP sludge (35.3) and Salts from forced evaporation system (35.3) 46352 MT (Disposed through common hazardous waste TSDF of Detox India Private Limited, Kutch (formerly known as Ankleshwar Cleaner Process Technology Centre Private Limited, Kutch) and Safe Enviro Pvt. Ltd, Magnad).	2) ETP sludge (35.3) and Salts from forced evaporation system (35.3) 33199 MT (Disposed through common hazardous waste TSDF of Safe Enviro Pvt. Ltd, Magnad).
(b)	From Pollution Control Facility	As above	

**PART - E
SOLID WASTE**

		Total Quantity	
		DURING THE PREVIOUS FINANCIAL YEAR	DURING THE CURRENT FINANCIAL YEAR
(a)	From Process	Zero	Zero
(b)	From Pollution Control Facility	Zero	Zero
(c)	1. Quantity recycled or reutilized	N.A.	N.A.
	2. Sold		
	3. Disposed		

PART - F

Please specify the characteristics (in terms of concentration and quantum) of Hazardous as well as solid waste and indicate disposal practice adopted for both these categories of wastes.

- 1) Solvent from VOC Stripper (20.2) is disposed of through the Cement industry of Shree Cement Ltd, & J.K. CEMENT WORKS Rajasthan and Shree Cement Ltd, Kodala, Karnataka
- 2) ETP Sludge (35.3) and Salts from forced evaporation system (35.3) are disposed of through common hazardous waste TSDF of Safe Enviro Pvt. Ltd, Magnad.

PART - G

Impact of the pollution control measures on conservation of natural resources and consequently on the cost of production.

We are re-using the recycled water in the process to conserve the natural resources.

PART - H

Additional measures / Investment proposal for Environmental Protection including abatement of pollution / prevention of pollution

There is no immediate likelihood of the additional measures/investment proposal for environmental pollution control since the currently operative ZLD CETP has been complying with all the permissible limits of environmental discharges stipulated in the latest CCA.

PART - I

Any other particulars for improving the quality of the Environment

We are achieving the prescribed standards with the presently available facility.

Signature: 

Name: **Mr. Yogesh Gupta**

Designation: **Director**

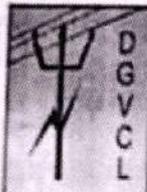
Date: **01/08/2023**

Submitted to,

Member Secretary,
Gujarat Pollution Control Board
Sector 10 A,
Gandhinagar.

From:

M/s Detox India Private Limited ,
Plot No. 7021, 7022 and 7023, GIDC Estate, Ankleshwar, Dist: Bharuch, Gujarat.

	<p>DAKSHIN GUJARAT VIJ COMPANY LTD. CIN U40102GJ2003SGC042909, ISO-9001-2008 Certified. INDUSTRIAL DIVISION OFFICE, DGVCL CAMPUS, OPP. ONGC WORKSHOP, ANKLESHWAR-393001. PH.NO.02646- 245252, 247950, Toll Free NO.19123, 1800-233-3003. Email: geank.dgvcl@gmail.com</p>	
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ANKI/IND/TECH/23/

DT:28.08.2023

To,
Gujarat pollution control board,
Plot no:5009/4
Gidc Ankleshwar 393002

Sub: Disconnection of Electricity connection i.e M/S DETOXINDIA PRIVATE LIMITED

Ref: 1) Your letter no GPCB/ANK/CCA-1360(10)/ID-32798/750656 DT:11.08.2023

Dear Sir,

On the above subject and reference details of disconnection of Electricity connection of M/S DETOX INDIA PRIVATE LIMITED P NO:7921-22-23 GIDC Ankleshwar is as under.

Sr no	Name of consumer	Con no	Cont acted load	Dt of disconnection	Reading of main meter in KWH	Disconnected by
1	M/S, DETOX INDIA LTD	62905	5000 10A	25/8/23 15:25	KWH 2999.160 KVAH 3108.321 KVARH 367.456 MD 0.125564	DE GIDC SDN DE Lab Ankleshwar DTV

Note: Power supply of plant of M/S, DETOX INDIA PRIVATE LIMITED P NO:7921-22-23 GIDC Ankleshwar is disconnected by disconnecting panel switch and seal 1) provide on panel switch(MCC switch) as shown by consumer without disconnecting power supply of main meter.

This is for your kind information and necessary action please

Connection Disconnected by To Main Isolator
restored and seal provided on To Isolator
box - 3350031 W subje.


Deputy Engineer
Ankleshwar GIDC SDN

Copy to: (1) The Executive Engineer, Ankleshwar Ind Division, DGVCL, Ankleshwar
(2) M/S, DETOX INDIA PRIVATE LIMITED P NO:7921-22-23
GIDC Ankleshwar, Ta- Ankleshwar Dis-bharuch.
(3) The SA(R), Industrial division, DGVCL, Ankleshwar.
For information please.

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નાયબ કાર્યપાલક ઈજનેરશ્રી-(પા.પૂ.)
નિર્દિષ્ટ વિસ્તાર કચેરી
પ્લોટ નં. ૬૧૮/૬૧૯, જી.આઈ.ડી.સી.,
અંકલેશ્વર.
જાવક ક્રમાંક/નાકાઈ/પા.પૂ./ 1084
તારીખ: 28 AUG 2023

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પ્રતિ,

મેસર્સ Anilshwar Cleaner Process Technologies Center Ltd.
(Detox)

પ્લોટ નં. 7921 to 7923

જી.આઈ.ડી.સી., અંકલેશ્વર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત

પ્લોટ /શેડ/ક્વાર્ટર/ પ્લોટ નં. 7921 to 7923

માનનીય,

સવિનય ઉપકોરત વિષય અન્વયે જણાવવાનું કે આપશ્રીનું પાણીનું જોડાણ તારીખ 28-08-2023 ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે. જેની નોંધ લેવા વિનંતી છે.

- (૧) પાણીના બીલના નાણાં બાકી હોવાથી.
- (૨) પાણીનું મીટર બગડેલ હોવાથી.
- (૩) પાણીની આંતરિક લાઈન લીકેજ હોવાથી.
- (૪) પાણીના મીટર વગર પાણી વાપરતા હોવાથી.
- (૫) ગેરકાયદેસર પાણીનો બોર કરેલ હોવાથી.
- (૬) ગેરકાયદેસર પાણીનો વપરાશ કરતા હોવાથી.
- (૭) ફાળવવામાં આવેલ પ્લોટ સિવાયના કામ માટે પાણી વાપરતા હોવાથી.
- (૮) પાણીના મીટર સાથે ચેડા કરેલ/કરતા હોવાથી.
- (૯) ગુજરાત પ્રદુષણ બોર્ડના આદેશ મુજબ પત્ર નંબર 750656 તારીખ 11/08/2023 મુજબ ✓
- (૧૦) છેલ્લા પાંચ મહિનાથી ચેમ્બર/દરવાજો બંધ હોવાથી.
- (૧૧) બી.ઈ.એ.આઈ.એલ.નાં પત્ર નંબર.....તારીખ.....મુજબ
- (૧૨)
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું કનેક્શન અત્રેથી કાપવામાં આવે છે. જે નિયમો અનુસાર રીવાઈઝડ ડીપોઝીટ, બાકીના નાણાં, દંડકીય રકમ, બાંહેધરી પત્ર વિગેરે આપવાથી પુનઃ જોડાણ કરવામાં આવશે, જેની નોંધ લેવા વિનંતી છે.

સહકારની અપેક્ષા સહ,

નાયબ કાર્યપાલક ઈજનેરશ્રી-(પા.પૂ.)
નિર્દિષ્ટ વિસ્તાર કચેરી,
જી.આઈ.ડી.સી., અંકલેશ્વર.



DETOX INDIA
operated by  **VEOLIA**

GPCB Observation Compliance

**Zero Liquid Discharge Management Facility
DETOX INDIA PRIVATE LIMITED**

ANKLESHWAR

Detox India Private Limited

Material gate out side ponding

Before

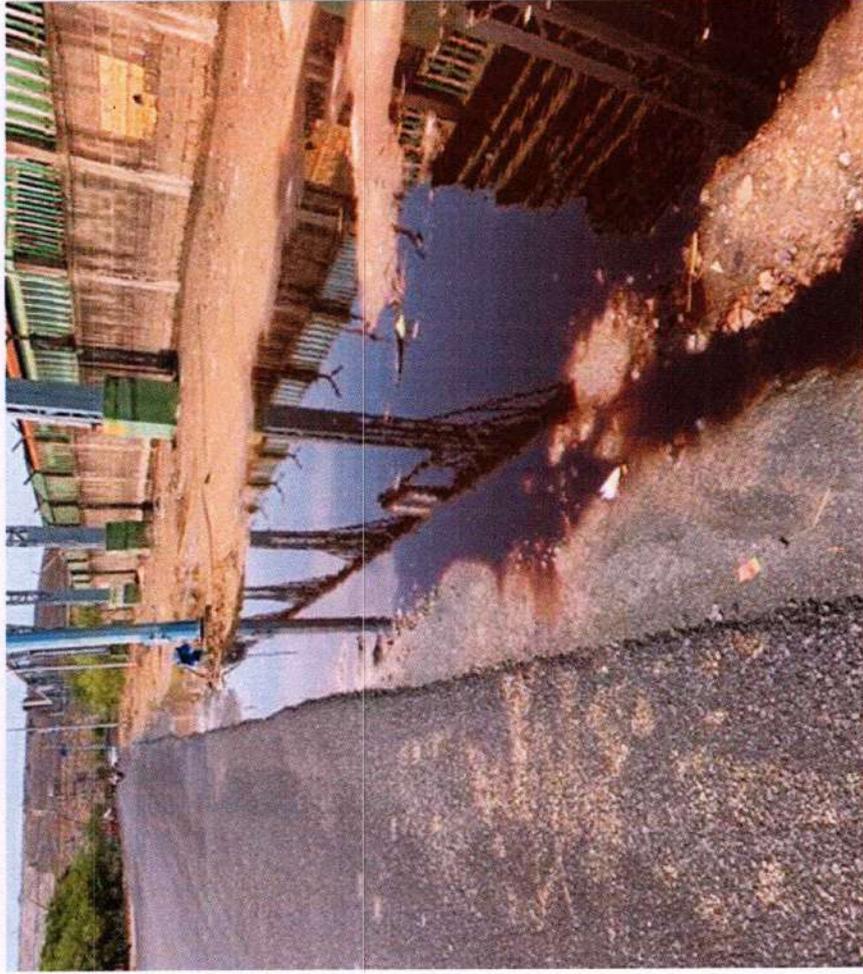


After

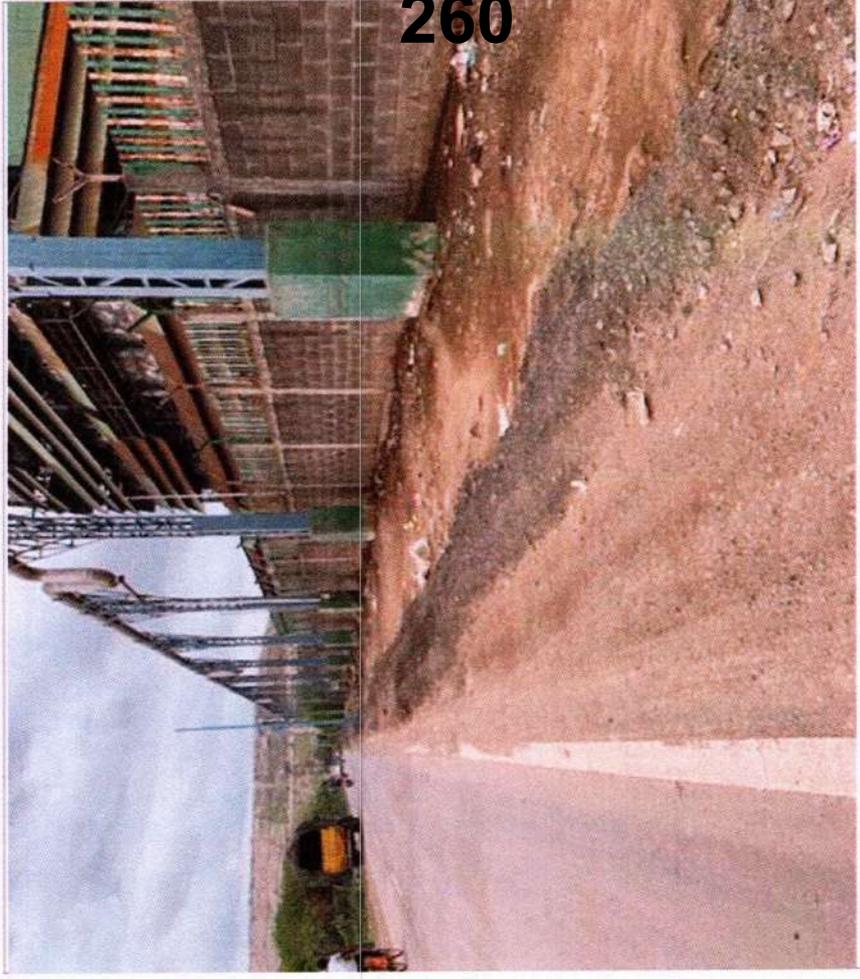


Material gate out side bonding

Before



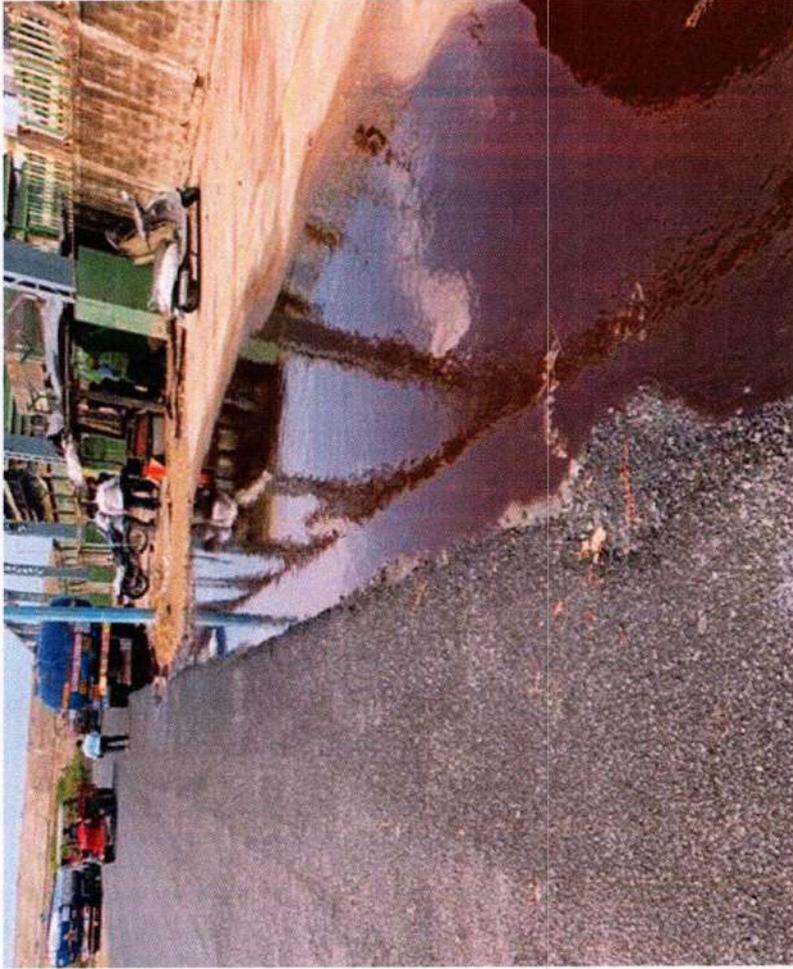
After



407

Material gate Out side Ponding

Before

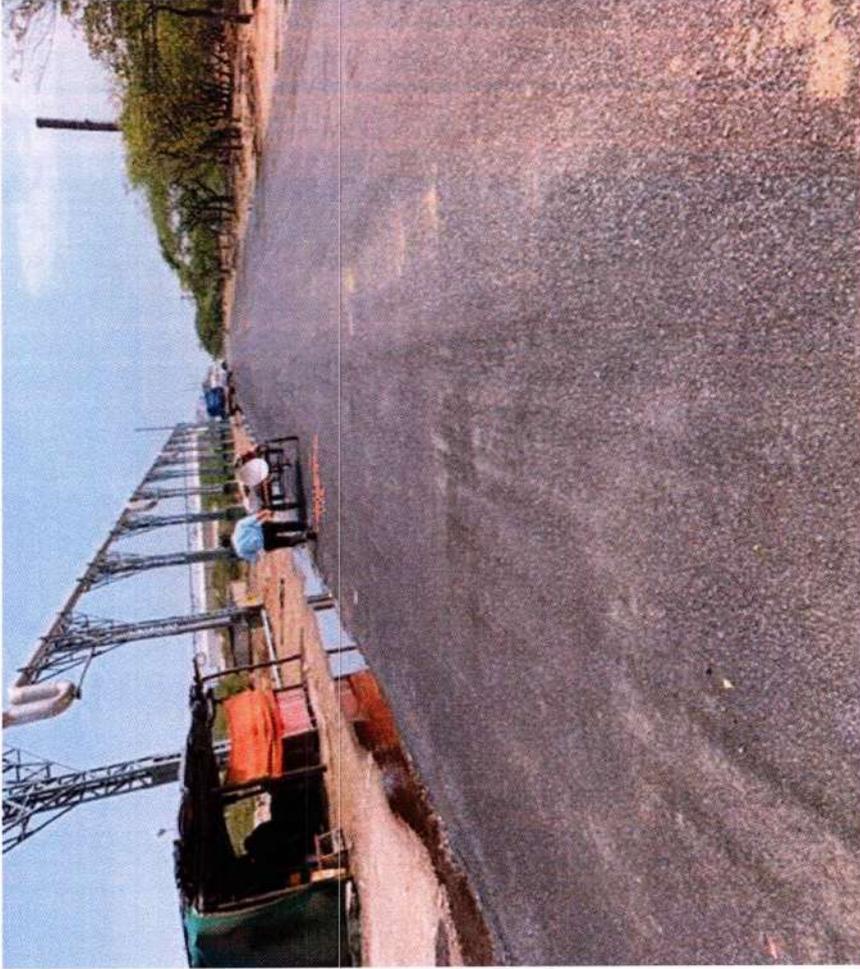


After



Maon gate left side Pooling

Before



After



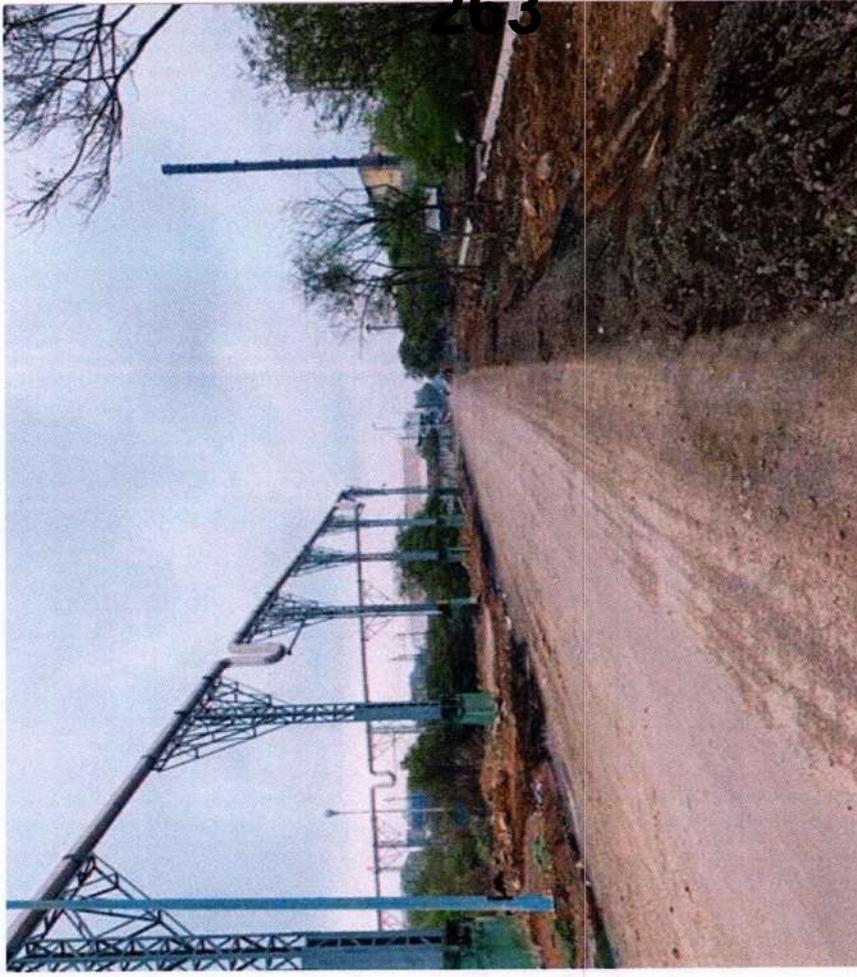
403

Main gate out side Empty Salt Truck

Before



After



Main gate outside Empty Salt Truck

Before

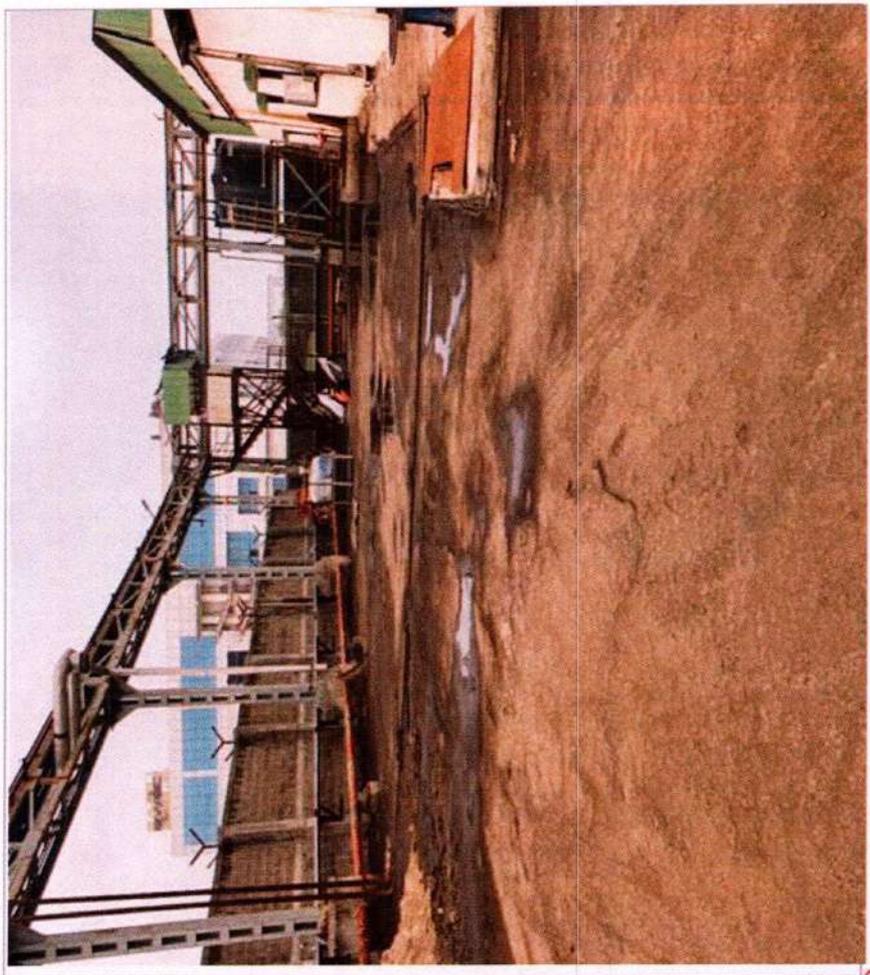


After



Canteen Right side

Before

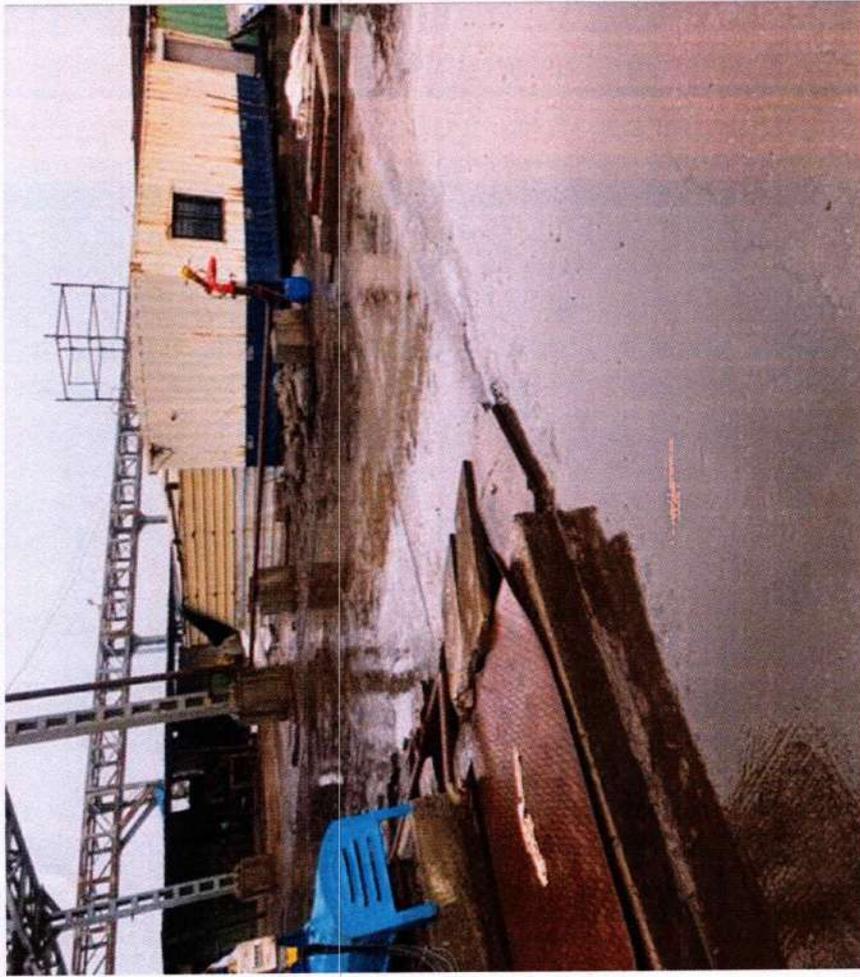


After



HVRE plant left side

Before



After



266

407

Material gate side wall plinth

Before

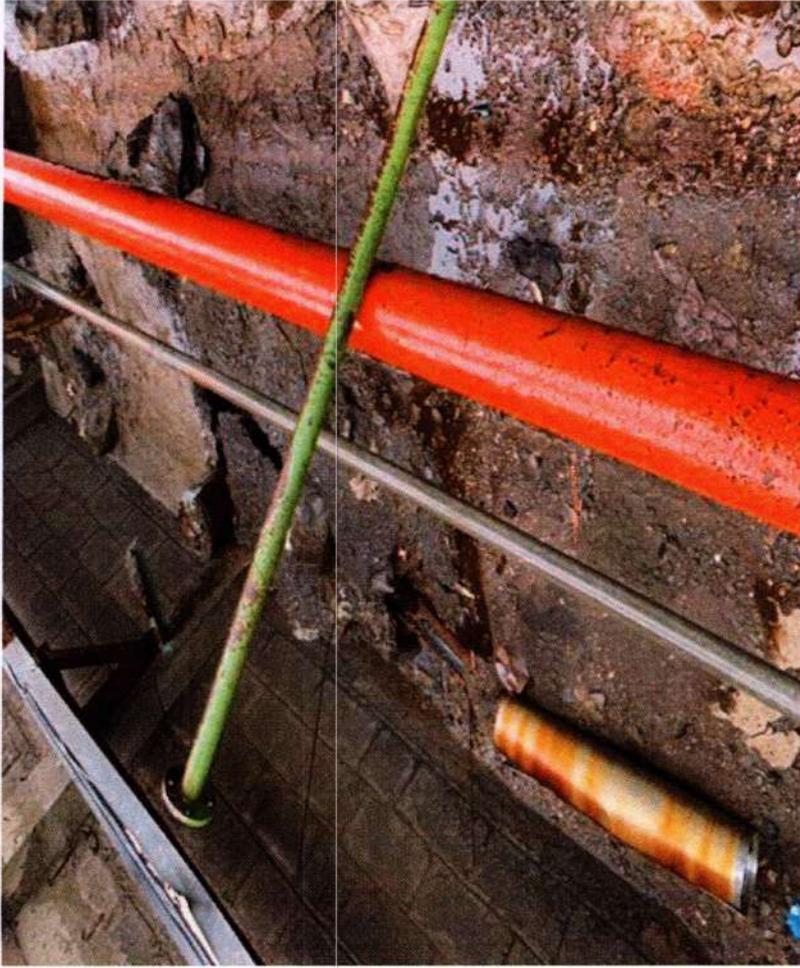


After

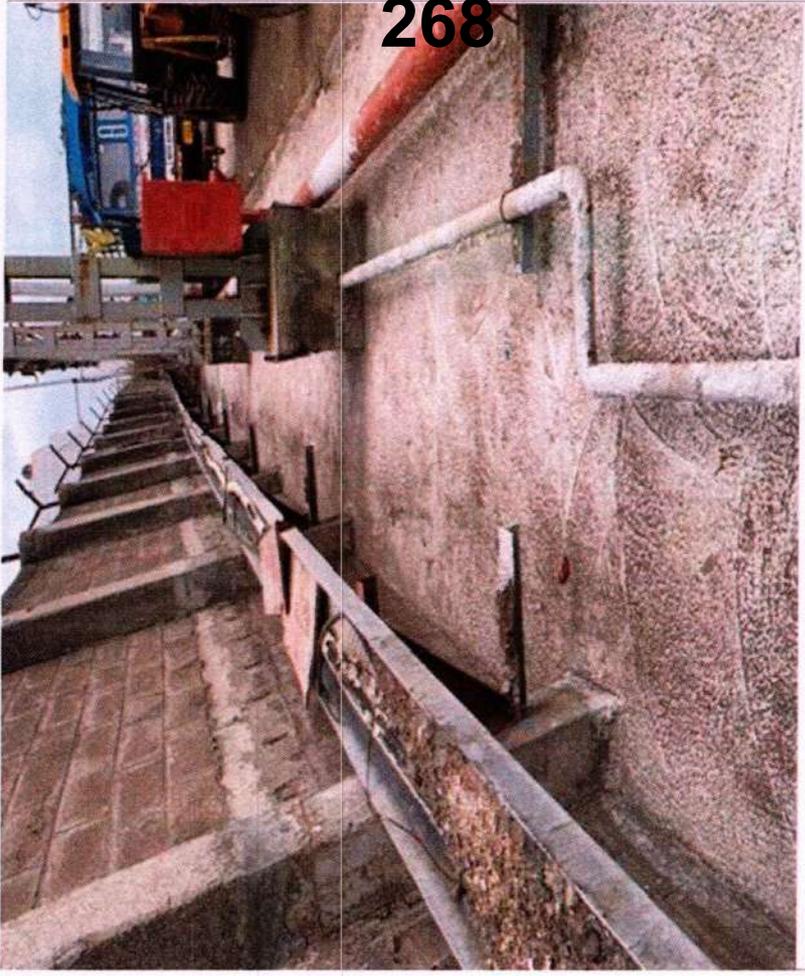


Neor final outlet side wall Plinth

Before



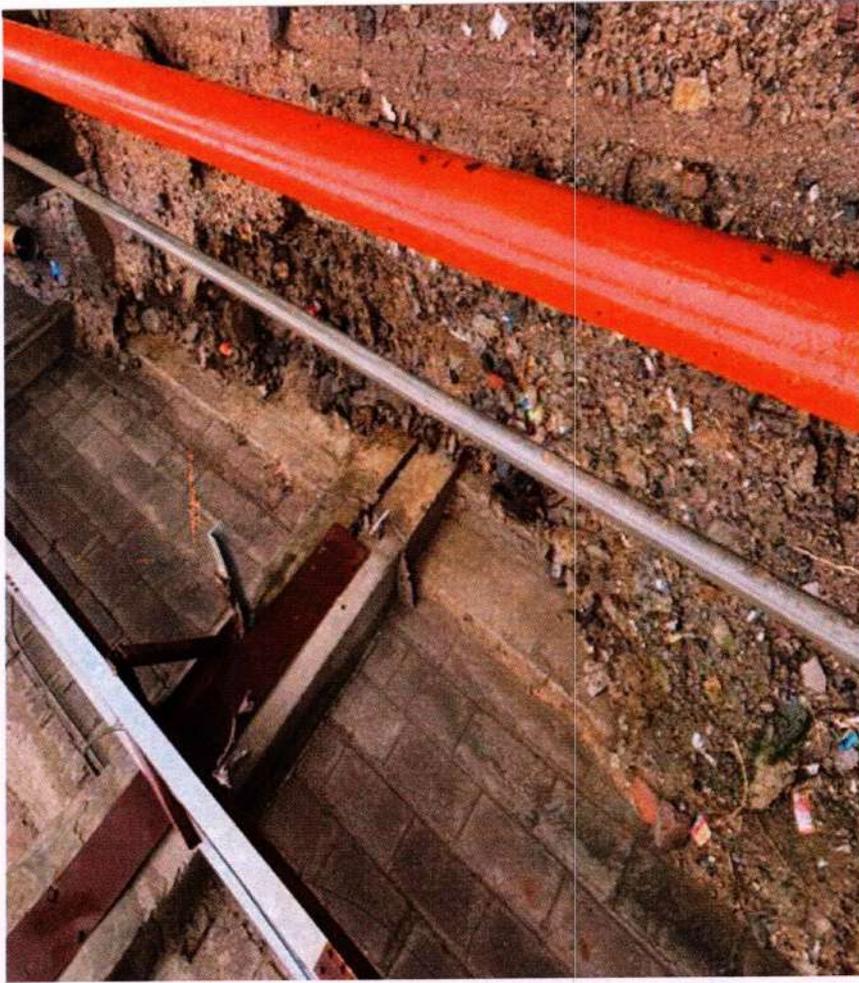
After



409

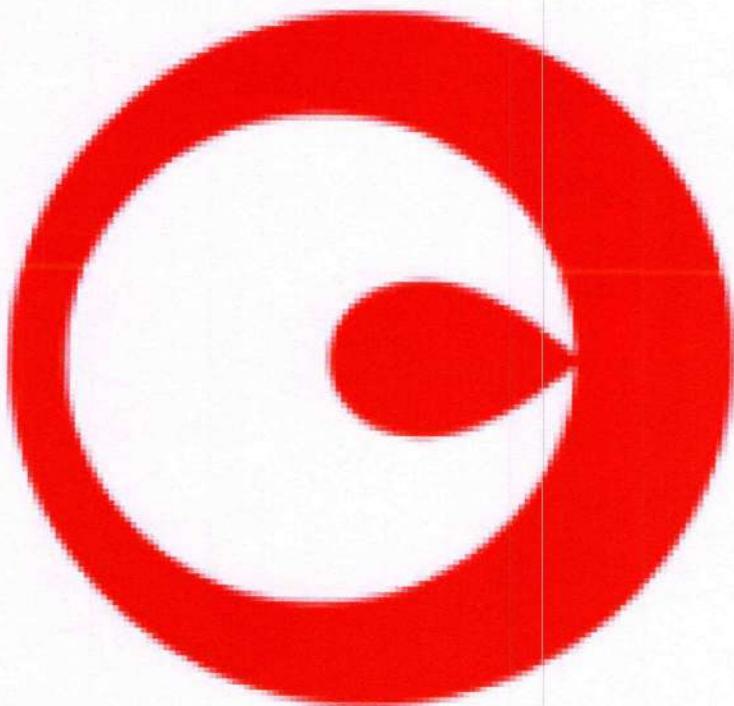
Final Outlet Side wall Plinth

Before



After





THANK YOU...



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IN-GJ32388865138560V



सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

₹300

₹300 ₹300 ₹300

Certificate No. : IN-GJ32388865138560V
 Certificate Issued Date : 28-Aug-2023 03:47 PM
 Account Reference : IMPACC (AC)/ gj13266611/ GANDHINAGAR01/ GJ-GN
 Unique Doc. Reference : SUBIN-GJGJ1326661189673766879936V
 Purchased by : DETOX INDIA PRIVATE LIMITED
 Description of Document : Article 5(h) Agreement (not otherwise provided for)
 Description : UNDERTAKING
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : DETOX INDIA PRIVATE LIMITED
 Second Party : Not Applicable
 Stamp Duty Paid By : DETOX INDIA PRIVATE LIMITED
 Stamp Duty Amount(Rs.) : 300
 (Three Hundred only)

R.NO. 01/324/2125/23
 DATE. 28/08/23

R.R. CHAVDA
 NOTARY
 GOVT. OF INDIA

28 AUG 2023



₹300

IN-GJ32388865138560V

IE 0004298749

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



NOTICE

- The contents of this e-stamp certificate can be verified at www.shcilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સૂચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈસ્ટેમ્પિંગ" મોબાઈલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.



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UNDERTAKING

This is to state that our unit, M/s. Detox India Private Limited, located at Plot No. 7921,7922,7923, GIDC Estate Ankleshwar, Tal-Ankleshwar, Dist. Bharuch, State: Gujarat, India , is a Large-Scale unit.

I, Yogesh Gupta , Authorized person of M/s. Detox India Private Limited hereby undertake that in case of revocation order granted by the Board for a short-term period, I shall apply for permanent revocation well before expiry of time limit. In case of revocation will not be extended further and time limit of revocation expired, I shall stop operation in compliance of closure issued to us and inform the Board. Failing of which all responsibilities lie with the undersigned and we shall abide by action / penalty levied by the Board for the same.

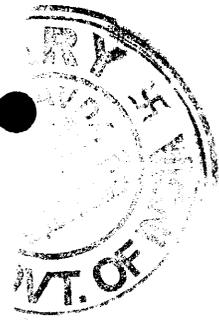
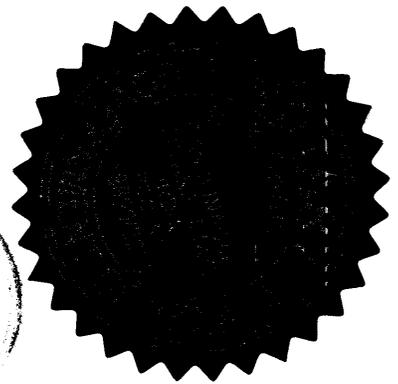
We shall follow all the conditions of CC&A.

Moreover, we are continuously making serious efforts to comply with various conditions given by the board.

What is stated above is true to the best of my knowledge and belief.

For Detox India Private Limited


Mr. Yogesh Gupta
(Authorized Person)



SOLEMNLY AFFIRMED

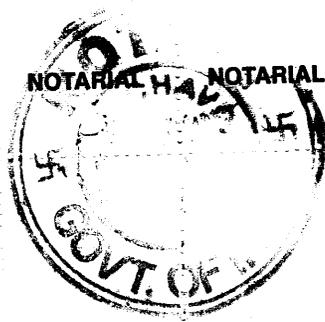
BEFORE ME



R.R. CHAVDA
NOTARY

GOVT. OF INDIA

28 AUG 2023



NOTARIAL

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NOTARIAL

NOTARIAL

NOTARIAL

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भारत सरकार

Government of India



Yogesh Gupta
DOB 11/09/1969
Male



2091 5273 1889

मेरा मेरी पहचान



Unique Identification Authority of India

Address:

S/O: Jagan Nath Gupta, House No. B-X-4551, Teltan Street,
Ikbai Ganj, D.No. 3, Ludhiana, Ludhiana, Central Post
Office, Punjab, 141008

2091 5273 1889



1947



help@uidai.gov.in



www.uidai.gov.in


DETOX INDIA

 operated by  **VEOLIA**

Ref.NO: DIPL/CORR/SITE/2023/42

Date: 29/08/2023

To,

**The Regional Officer,
 Gujarat Pollution Control Board,
 Pl. No. 5009/4, GIDC Estate,
 Ankleshwar – 393002.**

GPCB ID : 32798

Sub: Short term and long term action plan

 Reference: 1. Your query dated 29/07/2023
 2. Our letter dated 25/08/2023

Dear Sir,

Further to our submissions, please find below our short-term and long-term action plan as discussed today in your office.

SR NO	Short term action plan	Target Date
1	Cleaned all the storm water drains up to the discharge point.	25/09/2023
2	Wherever the applicable the seepage from the boundary wall area has been closed by plinth protection	30/09/2023
3	To avoid the seepage in the storm water drain, we have provided the Pressure grouting.	20/09/2023
4	Bamboo tarpaulin shed to cover the salt for contamination in the storm water drain.	27/09/2023
5	Replace all the damaged roof sheets in order to protect process contamination to the storm water drain.	25/09/2023
6	Created the bund wall wherever there is possibility to have contamination to the storm water drain.	30/09/2023

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office : Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA

- short term & long term time bound action plan for Uploaded in XGN on 29/08/2023 17:45:37 from IP No: 172.16.31.15.
 - Note: IP of machine is captured by the browser of client machine. IP is depends upon the Internet Service Provider.


DETOX INDIA

 operated by  **VEOLIA**

SR NO	Long term action plan	Target Date
1	BEL and other TSDF sites require membership for disposal of the salt. We have our own landfill facility in SEPL Magnad. However, in case of our site closure etc., we will dispose of the balance salt in BEL and other TSDF sites for which we will obtain said membership. We will ensure the salt quantity will not exceed our storage capacity (includes our landfill and membership capacities).	20/03/2024
2	All the waste water underground collection tanks will be made empty one by one and clean the tank as well as put in the bitumastic in order to avoid the seepage to avoid the contamination.	25/03/2024
3	Storm water drain will be applied bitumen coating in order to avoid contamination.	18/03/2024
4	Underground pit and permanent submersible pump at different locations in our premises for collecting the contaminated runoff to ETP.	20/03/2024
5	Installation of HD night vision camera with recording facility at the back side, where rainwater falls.	31/03/2024
6	A dedicated tank of 350 KL (x2) will be provisioned for recollection of contaminated rain water during monsoon	20/03/2024

Further, we will develop a detailed long term plan and will execute/ submit after joint discussion.

The compliance of the pre monsoon action plan has been uploaded.

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Co. & Long term action plan for Gujarat Samachar Press, Udhna Darwaia, Ring Road, Surat-395 002 (Guj.) INDIA
 - short term compliance plan for Gujarat Samachar Press, Udhna Darwaia, Ring Road, Surat-395 002 (Guj.) INDIA
 - Note: IP of machine is captured by the browser of Client machine. Client machine IP depends upon the Internet Service Provider.
 Ph. : 4912612351248, 2346182, E-mail: detox@detoxindia.com | CIN : U90000GJ2010PTC060122



DETOX INDIA

operated by  **VEOLIA**

Your high office is kindly requested to consider this as a compliance report and do the needful to revoke the closure notice at the earliest.

For, Detox India Private Limited



Authorised Signatory

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

Plot No. : 7921, 7922, 7923, G.I.D.C. Ankleshwar, Dist. : Bharuch-393002 (Guj.) INDIA

Corporate Office: Detox House, Opp. Gujarat Samachar Press, Udhna Darwaja, Ring Road, Surat-395 002 (Guj.) INDIA
- short term closure in compliance with action plan for Uploaded in XGN on 29/08/2023 17:45:37 from IP No: 172.16.31.18.
- Note: IP of machine is captured as 172.16.31.18. E-mail machine is detox@detoxindia.com. CIN: U19000GJ2010PTC060122.
Ph. : 91-261-2561248, 2546181. E-mail machine is depends upon the internet Service Provider.



DETOX INDIA
operated by  VEOLIA

GPCB ID: 32798

Date: 06/09/2023

Ref.NO: DIPL/CORR/SITE/2023/45

To,

The Unit Head(Ankleshwar Division),
Gujarat Pollution Control Board,
Sector 10-A,Paryavarn Bhavan
Gandhinagar-382010

Sub: Submission of additional long term plant to avoid the rain water cross contamination
Ref: NoD vide letter no. LETTER NO.: GPCB/ANK/CCA-1360(10)/ID-32798/750656,
Dated 11/08/2023

Respected Sir,

This has to the reference to the above subject matter; we are submitting the long term action plan to avoid the cross contamination.

Sr. No.	Long term action	Description	Target Date
1	Creation of Leachate Pit in the surrounding of sludge shed	We will construct a drain having proper gradient & a pit in the surrounding of sludge storage shed to recollect leachate at one point to reprocess in our system (ETP/MEE/SD)through a pump in order to avoid the cross contamination of rain water with Leachate.	17th Jan,2024
2	MEE effluent feed tank area covered with Sheet.	To avoid the cross contamination of leachate with rain water, we will cover the MEE feed tank with perling and sheet.	10th Feb,2024
3	PT filter press area also.	To avoid the cross contamination of leachate with rain water, we will cover the PT filter press area with perling and sheet.	12th Feb,2024

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

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Ph. : +91 261 2351248, 2346181, E-mail : info@detoxindia.com | CIN : U90000GJ2010PTC060122


DETOX INDIA
operated by  **VEOLIA**

4	Arrangement of slope, drain and collection pit in ATFD area	Slope will be developed in the RCC floor toward the process drain to divert leakages in the dedicated pit to avoid cross contamination of rainwater along with the pumping system to recollect back in the system (ETP/MEE/SD).	31st Jan,2024
5	Provision of Bituminous on the wall of pit.	All the additional created pits will be provided with a pump and put the bituminous on the wall to avoid seepage.	31st Mar,2024
6	Construction of bund wall in the Effluent unloading area	Bund wall will be provided at the tanker unloading area to avoid the cross contamination of effluent with rain water.	31st Jan,2024

Your high office is kindly requested to consider this as an additional action plan and do needful to revoke the closure notice at the earliest.

For, Detox India Private Limited



Authorised Signatory

Detox India Private Limited

(Formerly : Ankleshwar Cleaner Process Technology Centre Pvt. Ltd.)

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Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	- Is the Industry in Operation ??	No.	During visit not in operation.
a	- R.O File No	ID:32798	
b	- Industry Operating without CCA	No.	Having valid CCA of the Board.
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	No.	
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Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	as per crux.	
g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	No.	
h	- Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	--	
i	- Technical capability and equipment complying with the SOP/Guideline?	No.	
j	- Is unit complying the conditions gives in SOP/Guidelines?	No.	
k	- Facility is adequate for the applied process	No.	
l	- Passbook is maintained?	No.	
m	- Details of PLI, if applicable	--	
n	- Details of safety specs provided by the facility	--	
o	- Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?	No.	
p	- Quantity of Hazardous waste procured as per CCA?	No.	

Water Parameter

b	- Source of Water Supply	Recycled	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	No	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	0	



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (32798)

Inspection Crux:

General Observation:

This unit is visited with reference to revocation application for the closure direction under section 33-A of the water Act-1974 issued by the Board vide letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, dated-11/08/2023 along with compliance letter of the unit. During visit unit is not found in operation. Power supply of the unit was disconnected on dated-28/08/2023 by DGVCL vide letter No. ANKL/IND/Tech/23, dtd-28/08/2023 and water supply of the unit was disconnected on dated-28/08/2023 by GIDC vide letter No. DEE/WS/1084, dtd-28/08/2023. Detail visit report with document submitted by unit, photographs and NEI is uploaded here with as document file. [402]-01/09/2023
~ RO Comments/Reply :May be revoked. -06/09/2023

Water Observation:

Air Observation:

Hazard Observation:

I recommend : i. Recommend Revocation Order

W.C Notings: -----[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

4. મુલાકાત સમયે Power supply ન હોવાથી CCTV footage રજુ કરેલ નથી જે last 15 daysનાં (main gate SWD outlet area)નાં રજુ કરવા.
1. આજરોજ આપના એકમની મુલાકાત Revocationની અરજીના સંદર્ભમાં કરવામાં આવેલ. સદર અરજી સંદર્ભે રજુ કરેલ undertaking તથા action plansનું ચુસ્તપણે પાલન કરવું.
3. આપના એકમની Storm water drain cleaning દરમ્યાન એકત્ર થયેલ w/wનાં નિકાલ અંગેની વિગતો આધારસહ રજુ કરવી. (present stock of w/w in tabular formate with manifest detail, disposal of SD/MEE salt in last one month.)
2. મુલાકાત સમયે એકમમાં @ 500 MT SD/MEE salt permanent storage shedમાં તથા @ 300 MT SD/MEE salt temporary storage shedમાં એકત્રિત જોવા મળેલ જેનો ન્યામાનુસાર નિકાલ કરવો તથા તેની આધારસહ જાણ કરવી.

Compliance Observed in this Inspections.

06/09/2023

3/7 (Through XGN)



Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

PCB Id: 32798

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
2. SWD outlet point પર Recollection pump બંધ હતો તથા w/w એકમની બહાર જતું હતું તે બાબતે ખુલાસો કરવો.; We have uploaded point wise reply of NOE 24.07.2023 in extra attachment file. (04/08/2023)	745759(24/07/23)	Fully Complied
1. મુલાકાત સમયે એકમના મુખ્ય ગેટ પાસેની દીવાલમાં એકમની અંદરથી Wastewater seepage થઈ બહાર ના રોડ પર આવતું ધ્યાને આવેલ તથા એકમના પાછળના ભાગમાં આવેલ canteen પાસેની દીવાલ પાસે floor પર બખોલા માંથી સદર જગ્યાએ ભરાયેલ w/w એકમની બહાર પસાર થતી GIDC Greek/ SWD માં discharge થતું ધ્યાને આવેલ; ઉપરોક્ત મુજબના w/w બહારની SWD માં જઈ C pumping પાસે overflow થઈ sarangpur khadi through Amaravati river માં જાય છે તો ઉપરોક્ત બાબતે ખુલાસો કરવો તથા w/w discharge તાત્કાલિક રોકવો.; We have uploaded point wise reply of NOE 24.07.2023 in extra attachment file. (04/08/2023)	745759(24/07/23)	Fully Complied
4. આ વખતની વર્ષાઋતુમાં અગાઉ પણ ઘણી વાર contaminated rain water એકમની બહાર જતું ધ્યાને આવેલ જે દર્શાવે છે કે આપના દ્વારા જરૂરી પગલા લેવામાં આવતા નથી. તો તે બાબતે ખુલાસો કરવો અને તાત્કાલિક પગલા લેવા.; We have uploaded point wise reply of NOE 24.07.2023 in extra attachment file. (04/08/2023)	745759(24/07/23)	Fully Complied
3. મુલાકાત સમયે એકમની u/g w/w storage tank વિસ્તાર પાસે વિપુલ પ્રમાણમાં contaminated w/w સંગ્રહિત થયેલ ધ્યાને આવેલ તથા internal storm water drain પણ w/w થી ભરાયેલ ધ્યાને આવેલ તો તે બાબતે ખુલાસો કરવો.; We have uploaded point wise reply of NOE 24.07.2023 in extra attachment file. (04/08/2023)	745759(24/07/23)	Fully Complied
1. મુલાકાત સમયે એકમ વિસ્તારમાં @ 350 MT જેટલો MEE salt / Spray drying salt જમ્બો બેગોમાં ભરીને ખુલ્લામાં રાખેલો હોવાથી હાલમાં વરસી રહેલ વરસાદમાં સોલ્ટ ઓગળીને વરસાદી પાણી contaminated થતું જોવા મળેલ. સદર contaminated વરસાદી પાણી એકમના મુખ્ય દરવાજા નીચેથી તથા એકમની પાછળ આવેલ વરસાદી પાણીના નિકાલ કરવા માટે બનાવેલ આઉટલેટ મારફતે એકમની બહાર જીઆઈડીસીની સ્ટોર્મ વોટર ડ્રેઈનમાં નિકાલ થતો જોવા મળેલ. જે આગળ જતા ઓવરફ્લો થઈને સારંગપુર ખાડી મારફતે અમરાવતી નદીમાં જાય છે. ; We have uploaded point wise compliance report of NOE in extra attachment file. (02/08/2023)	745014(18/07/23)	Fully Complied
4. મુલાકાત સમયે contaminated વરસાદી પાણીનાં બે નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે. ; We have uploaded point wise compliance report of NOE in extra attachment file. (02/08/2023)	745014(18/07/23)	Compliance NOT Required
2. ખુલ્લામાં રાખેલ Spray drying salt કલ્ડ શેડમાં સુરક્ષિત રીતે સંગ્રહ કરવો અને તેનો નિયમાનુસાર નિકાલ કરી અત્રેની ઓફિસને આધારસહ જાણ કરવી. ; We have uploaded point wise compliance report of NOE in extra attachment file. (02/08/2023)	745014(18/07/23)	Fully Complied
3. મુલાકાત સમયે સ્ટોર્મ વોટર ડ્રેઈનનાં આઉટલેટ પાસેના કલેક્શન પીટમાં રાખેલ મોટર પંપ બંધ જોવા મળેલ અને આઉટલેટ મારફતે contaminated વરસાદી પાણીનો નિકાલ થતો જોવા મળેલ. સદર બાબતે પંપ નિયમિતપાને ચલાવવો. ; We have uploaded point wise compliance report of NOE in extra attachment file. (02/08/2023)	745014(18/07/23)	Fully Complied
મુલાકાત સમયે final storm water discharge point તથા મુખ્ય ગેટ પાસે થી w/w ના નમૂના લીધેલ છે.; We have uploaded point wise compliance report of NOE in extra attachment file. (02/08/2023)	742751(01/07/23)	Compliance NOT Required



Gujarat Pollution Control Board
(Inspection Report) - Air,Water,Hazardous

PCB Id: 32798

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

મુલાકાત સમયે એકમના પાછળના ભાગમાં આવેલ storm water final outlet point પાસેથી contaminated storm water નો discharge જોવા મળેલ તથા એકમના મુખ્ય ગેટ પરથી પણ contaminated storm water નો discharge એકમની બહાર થતો જોવા મળેલ તો તે બાબતે જુલાસો કરવો તથા rain water cross contamination ન થાય તેના માટે ચુસ્ત પગલા લેવા.; We have uploaded point vise compliance report of NOE in extra attachment file. (02/08/2023)	742751(01/07/23)	Fully Complied
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Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 32798

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (32798)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	14	unloading	SCR	AMM-175,
2	... Any Other	14	mee vent	SCR	AMM-175,
3	... Any Other	10	3nos. mee vent	SCR	AMM-175,
4	... Any Other	14	voc/ ammonia stripper	SCR	AMM-175,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	55	120 TPH (2 x 60 TPH) Common Facility Boiler	YES	ESP,WSC	Coal	650 T/Day	
2	*** Not Applicable	0	Not Applicable	NO	N.A	Not Used/N.A	0	
3	Hot Air Generator	50	2no attached to spray dryer (7.5 MKCal/h)	YES	FIL,MUL,SCR	Coal	50 T/DAY	
4	Boiler	50	Boiler-01 Nos -18.5 TPH EAC	YES	ESP,WSC	Coal	60 T/DAY	
5	D.G. Sets	11	2 X 1000 KVA (STANDBY)	YES	N.A	Diesel	41.66 LIT/Hour	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	54.600-M.T	COL,DCO,CYC,STO,TRA
2	Chemical sludge from waste water treatment	I -35.3	80850.000-M.T	COL,DSS,STO,TRA
3	Spent Solvents	I -20.2	182500.000-M.T	COL,DSI,CYC,STO
4	Chemical sludge from waste water treatment	I -35.3	7000.000-M.T	COL,DSS,STO,TRA
5	Concentration or evaporation residues	I -37.3	301.000-M.T	COL,DSS,TRA
6	Used or Spent Oil	I -5.1	1.201-M.T	COL,CYC,REU,STO
7	Chemical sludge from waste water treatment	I -35.3	7350.000-M.T	COL,DSS,STO,TRA
8	Chemical sludge from waste water treatment	I -35.3	22750.000-M.T	COL,DSS,STO,TRA
9	Spent Carbon or filter medium	I -36.2	48.300-M.T	COL,DSI,CYC,STO,TRA
10	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	ammonia/ voc stripper	54000.000	80250.000 - KLT	54000.000	CCA RENEWAL APPLICATION: 1800 KL/DAY
2	Ammonium Chloride	0.000	300.000 - M.T	0.000	Proposed CETP
3	Copper Carbonate or Copper Sulfate or Copper Hydroxide	0.000	75.000 - M.T	0.000	Proposed CETP
4	copper sulphate recovery plant	0.000	9000.000 - KLT	0.000	NA
5	Magnesium Carbonate	0.000	240.000 - M.T	0.000	Proposed CETP
6	mee / mvr with atfd & centrifuge	54000.000	80250.000 - KLT	54000.000	CCA Renewal : MEE 250*3, 350 * 3: 1800 KL/Day
7	power generation	4.800	4.800 - MWH	4.800	CCA Renewal: Power generation 4.8 MW X 1
8	recovered ammonium sulphate	0.000	0.000 - M.T	0.000	NA
9	recovery of ammonium sulphate	0.000	0.000 - M.T	0.000	NA
10	spray dryer	15000.000	30000.000 - KLT	15000.000	CCA Renewal: Spray Dryer 250 KL/DAY X 2 NOS
11	steam from 2 x 60 tph boiler	2880.000	5760.000 - M.T	2880.000	CCA Renewal : Boiler 2 x 60 TPH

F Raw material :

06/09/2023

6/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Raw Material Name	Capacity - Unit / Month
1	alum	0.000 - M.T
2	carbon	0.000 - M.T
3	coal	0.000 - M.T
4	Fresh caustic	0.000 - M.T
5	Hydrated Limi	0.000 - M.T
6	lime	0.000 - M.T
7	Magnesium Chloride	0.000 - M.T
8	sodium hydroxide	0.000 - M.T
9	spent / fresh caustic	0.000 - M.T
10	spent /fresh sulphuric aci	0.000 - MT3
11	sulphuric acid	0.000 - M.T
12	wastewater	0.000 - KLT

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3350.000	WWG : 125.000	Water Source	Remark
1	Agriculture	30.000	0.000	SIDC	
2	Boiler Feed	2717.000	75.000	SIDC	Water Consumption : Boiler (18.5 TPH) - 45 KLD & 120 TPH Common facility Boiler - 2672 KLD
3	Cooling Water	500.000	0.000	SIDC	176 KLD waste water generated from Cooling which is recirculated along with Boiler Blow down
4	Domestic Purpose	20.000	20.000	SIDC	
5	Others	73.000	20.000	Recycled	Water consumption - Scrubbing : 20 KLD, Lime preparation : 53 KLD
6	Wash Water	10.000	10.000	Recycled	

H Solid Waste

Inspection Team : Mr rana ravirajsinh p - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

R. P. Rana

Signature By(Mr rana ravirajsinh p)

This unit is visited with reference to revocation application for the closure direction under section 33-A of the water Act-1974 issued by the Board vide letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, dated-11/08/2023 along with compliance letter of the unit. During visit unit is not found in operation. Power supply of the unit was disconnected on dated-28/08/2023 by DGVCL vide letter No. ANKL/IND/Tech/23, dtd-28/08/2023 and water supply of the unit was disconnected on dated-28/08/2023 by GIDC vide letter No. DEE/WS/1084, dtd-28/08/2023. Point wise compliance / status of closer direction are as below.

Point-1, 2, 3 & 4: During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit hence w/w sample could not be collected.

Point-5: All the storm water drains provided within unit premises are found clean and dry. As per record made available they have recollected total 265 Kl of contaminated water from the internal SWD. Out of this recollected contaminated water 125 KL of contaminated water transferred to underground w/w storage tank of MEE and remaining 140 KLD of contaminated water transferred to collection tank of ETP for further treatment and disposal. Hence they instructed to submit detail regarding recollected and disposal of contaminated water from the storm water drains.

Point-6: During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry. During visit discharge of any kind of w/w is not observed from the outlet of SWD.

Point-7, 8, 9, 16, 17, 20, 21, 22, 29 & 30: Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.

Point-10, 11 & 12: The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks. W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed. Hence w/w sample could not be collected.

Point-13, 14, 15, 24, 25, 26 & 27: During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and pumping of water from the SWD to NCT pipe line is also found going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.

Point-18: During visit all over the unit premises is found clean and dry, accumulation of contaminated water is not observed near the SWD.

Point-19: Unit has provided CCTV cameras at various locations of the unit premises, specifically at the main gate of the unit as well as at the final outlet of SWD. According to contacted person they have facility for CCTV footage storage backup for last 20 days however during visit as there is no power supply hence CCTV footage backup could not be verified. Hence they are instructed to submit CCTV footages for the last 15 days as and when power supply available.

Point-23: Online pH meter and recollection pump is provided at SWD outlet sump, however during visit SWD outlet sump is found clean and dry and there is no power supply hence provided online pH meter and recollection pump is not in operation.

Point-28: During visit provided spray dryers and MEE plants are not in operation as power supply of the unit was disconnected by DGVCL. Unit is having covered permanent shed with roof sheet and RCC flooring and leachate collection system for the storage of MEE salt/Spray dryer salt and during visit @ 500 MT of MEE salt/Spray dryer salt is found stored in this storage area. Unit has also provided temporary storage shed with bamboos & tarpaulin sheet cover, RCC flooring and @ 1.5 feet height of dike wall (parapet wall) for storage of MEE salt/Spray dryer salt. As per mentioned in previously report 350 MT of MEE salt/Spray dryer salt in jumbo bags were stored in open is now shifted in provided temporary storage shed as well as in constructed storage shed. Hence they are instructed to dispose the stored Haz. Waste as per permission of the Board and inform the Board with required documents. During visit, any type of Haz. Waste is not observed stored in open land as well as leach out is also not observed from the stored Haz. Waste in storage sheds.

Point-31: Unit is receiving effluents from the member industries through tankers and collected w/w is pre-treated in primary ETP before feeding to MEE & spray dryer. Based on analysis report of received effluents, unit has directly sending high TDS containing effluent to spray dryer and low TDS & high COD containing effluent to MEE. Unit has provided dedicated storage tanks for MEE feed & spray dryer feed for the unloaded effluents from the tankers. Unit has provided ammonia/VOC stripper with all the 6 nos. of MEE plants. Unit has provided ETP consisting of P + S + T treatment units followed by RO plant and MVR for treatment of MEE condensate, cooling blow down & boiler blow down w/w. Generated sewage effluent is also treated in provide ETP. RO permeate is either reuse within premises or send to member units and RO reject is been send to spray dryer. Spray dryer salt & MEE salt send to TSDF site. During visit no discharge of w/w from the unit is observed.

Point-32: Unit has submitted short term and long term time bound action plant for the corrective actions with reference to closer order.

During visit unit is not found in operation. Provided D.G.Set is also not in operation. Unit has submitted Bank Guarantee of Rs. 10 Lac with revocation application. As per record made available, unit has obtained membership of TSDF-BEIL Ankleshwar for disposal of landfill waste and 246.1 MT of evaporation salt sent to TSDF-BEIL Ankleshwar during month of August-2023. Written remarks with instruction note is given to person contacted, which is uploaded here with. Photographs taken during visit are uploaded here with as document file.

Visited By:	-SD- L.U.Katariya (SSA)	-SD- R.P.Rana (AEE)
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Solid waste dispatched details in Aug'23

SOLID WASTE DISPATCHED TRUCKS DETAILS						
SR NO	DATE	NAME OF COMPANY	VEHICLE NO	NET WEIGHT (MT)	MAIFEST NO	BEIL LF NO.
1	01.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 5725	7.13	2186802	88408
2	02.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	6.31	2199128	88408
3	02.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 2961	7.53	2199125	88407
4	03.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 5725	6.55	2182010	88408
5	03.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	7.28	2190018	88407
6	04.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 5725	7.67	2182020	13808
7	07.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	7.85	2182055	88531
8	07.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 5725	5.85	2182667	88532
9	08.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	6.58	2183427	88609
10	09.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	7.8	2164271	88420
11	11.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	6.38	2188702	88411
12	13.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	8.24	2167294	88641
13	13.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	5.34	2167245	88640
14	13.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	8.86	2197910	88642
15	14.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 2961	6.64	2167710	88643
16	14.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 2961	7.3	2178217	88644
17	15.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 2961	7.51	2178640	88608
18	15.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	10.06	2178671	88646
19	15.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	9.04	2178694	88647
20	16.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 4133	7.57	2178937	88609
21	16.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 2961	7.88	2178986	88648

SOLID WASTE DISPATCHED TRUCKS DETAILS						
SR NO	DATE	NAME OF COMPANY	VEHICLE NO	NET WEIGHT (MT)	MAIFEST NO	BEIL LF NO.
22	21.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	8.51	2182736	88570
23	23.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	9.72	2184283	88550
24	23.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	7.33	2184910	88649
25	24.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	7.17	2185299	88845
26	25.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	7.16	2186516	88846
27	26.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	5.82	2186807	88641
28	27.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	5.66	2187527	88840
29	27.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	6.47	2187715	88842
30	27.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 1082	5.99	2187712	88847
31	28.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	6.75	2188091	88843
32	28.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 2961	7.58	2188458	88844
33	29.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AV 2961	6.58	2188769	88946
34	30.08.2023	BEIL INFRASTRUCTURE LTD	GI 16 AU 4233	6.03	2189467	88848
Total					146.16	

Record for disposal of evaporation salt to TSDF of BEIL-Ankleshwar during the month of August-2023.



BEIL INFRASTRUCTURE LIMITED
(Formerly Known as Bharuch Enviro Infrastructure Limited)

Ref: BEIL/ANK/2023 05th July, 2023

To,
DETOX INDIA PRIVATE LIMITED
PLOT NO. 7,921,22,2,3,
GIDC,
ANKLESHWAR, DIST-BHARUCH-393002.

Sub: **Provisional Membership Certificate for Common Solid Waste Disposal Facility.**

Dear Sir,

We hereby certify that you have become member for **5 years up to 04/07/2028** for the common Solid/Hazardous waste disposal facility of BEIL Infrastructure Limited. (Formerly Known as Bharuch Enviro Infrastructure Limited.), at GIDC, Ankleshwar. You have booked solid waste quantity of **2000 MT/Year**. Your Membership No. is **ANK/494**.

Waste will be accepted after submitting valid authorization of GPCB.

1) **Total TSDF Capacity of BEIL Ankleshwar: 5098000 MT**
 2) **Total Consented Capacity: 5098000 MT**
 3) **Total Occupied Capacity: 4048122.661 MT**
 4) **Spare Capacity: 1049877.339 MT**

Thanking you,

Yours faithfully,
For BEIL Infrastructure Limited.
 (Formerly Known as Bharuch Enviro Infrastructure Limited.)

Rajiv
AUTHORISED SIGNATORY

CIN No.: U45300GJ1997PLC02696
 Regd. Office: Plot No. 9791-16 GIDC Estate, Post Box No. 82, Ankleshwar 391 002, Dist. : Bharuch (Gujarat)
 Phone: (02646) 252128, 226238 - Fax : (02646) 222840 - E-mail : detoxindia@beil.co.in Website: www.beil.co.in

Unit has obtained provisional membership of TSDF BEIL Ankleshwar for disposal of 2000 MT/year of solid waste.

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Photographs



During visit GIDC storm water drain near C-Pumping station is found bottom level and pumping of water from the SWD to NCT pipe line is observed going on. Discharge of w/w from the SWD to natural drain leading to Sarangpur khadi is not observed.



During visit main gate of the unit, outside are nearby unit premises and GIDC SWD towards road side is found clean and dry. W/w ponding is not observed on open land as well as in GIDC SWD outside of the unit premises.





All over unit premises is found clean and dry, w/w pondings/patches are not observed on land within unit premises.



Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises



SWD within unit premises as well as final w/w collection pit of the SWD is found clean and dry and provided manual valve at final outlet of SWD is found closed.



Unit has provided temporary storage shed with bamboos & tarpaulin sheet cover, RCC flooring and @ 1.5 feet height of dike wall (parapet wall) for storage of MEE salt/Spray dryer salt and @ 300 MT SD/MEE salt is found stored in this storage shed.



Unit is having covered permanent shed with roof sheet and RCC flooring and leachate collection system for the storage of MEE salt/Spray dryer salt and during visit @ 500 MT of MEE/SD salt is found stored in this storage area

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GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

**BY R.P.A.D****STAY OVER DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974.**

Whereas you are having an industrial plant situated at **PLOT NO: 7921-22-23, GIDC ANKLESHWAR, DIST.BHARUCH, Gujarat.**

AND WHEREAS GPCB has issued closure direction under Section-33 A of the Water Act-1974 for the closure of your industrial plant vide letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, dated 11/08/2023 for the reasons stated therein.

AND WHEREAS your Water supply and electricity supply disconnected on dated: 28/08/2023.

AND WHEREAS you have submitted undertaking dated 24/08/2023 & 28/08/2023 ensuring that you have complied directions issued to you by the Board and also will comply CCA conditions.

AND WHEREAS you have submitted long term and short term action plan for corrective measures to prevent any contaminated wastewater discharge outside unit premises.

AND WHEREAS you have submitted the Bank Guarantee of Rs. 10,00,000/- of ICICI Bank, valid up to 17/08/2024.

AND WHEREAS, you have paid Rs. 25,80,000/- (Rs. Twenty Five lacs eighty thousand) to the Board as an Interim Environmental Damage Compensation (EDC).

AND WHEREAS authorized officer of the board had visited your industry on **31/08/2023** and observed that:

1. During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry.
2. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises.
3. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit.
4. All the storm water drains provided within unit premises are found clean and dry.
5. As per record made available unit has recollected total 265 Kl of contaminated water from the internal SWD. Out of this recollected contaminated water 125 KL of contaminated water transferred to underground w/w storage tank of MEE and

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- remaining 140 KLD of contaminated water transferred to collection tank of ETP for further treatment and disposal.
6. During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry. During visit discharge of any kind of w/w is not observed from the outlet of SWD.
 7. Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit.
 8. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises.
 9. The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks.
 10. W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed.
 11. During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed.
 12. During visit SWD near C-pumping station is found bottom level and pumping of water from the SWD to NCT pipe line is also found going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed.
 13. During visit all over the unit premises is found clean and dry, accumulation of contaminated water is not observed near the SWD.
 14. Unit has provided CCTV cameras at various locations of the unit premises, specifically at the main gate of the unit as well as at the final outlet of SWD.
 15. Online pH meter and recollection pump is provided at SWD outlet sump.
 16. During visit provided spray dryers and MEE plants are not in operation as power supply of the unit was disconnected by DGVCL. Unit is having covered permanent shed with roof sheet and RCC flooring and leachate collection system for the storage of MEE salt/Spray dryer salt and during visit @ 500 MT of MEE salt/Spray dryer salt is found stored in this storage area.
 17. Unit has also provided temporary storage shed with bamboos & tarpaulin sheet cover, RCC flooring and @ 1.5 feet height of dike wall (parapet wall) for storage of MEE salt/Spray dryer salt. previously stored 350 MT of MEE salt/Spray dryer salt in jumbo bags is now shifted in provided temporary storage shed as well as in constructed storage shed.
 18. During visit, any type of Haz. Waste is not observed stored in open land as well as leach out is also not observed from the stored Haz. Waste in storage sheds.
 19. Unit has submitted short term and long term time bound action plan for the corrective actions with reference to closer order.

Outward No. 73/2019



296 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

Under the circumstances, I, Arun G. Patel, Environment Engineer, Gujarat Pollution Control board is directed to revoke the closure direction issued vide letter No. GPCB/ANK/CCA-1360(10)/ID-32798/750656, dated 11/08/2023 to satisfy GPCB regarding the functioning (Compliance) of closure direction issued to your industrial plant with following condition.

- Unit shall comply with CCA condition and maintain ZLD.
- Unit shall comply with time bound long term and short action plan submitted on 29/08/2023 and 08/09/2023 within stipulated timeline and submit progress report within 3 months to this Board.
- Contaminated waste water or any effluent shall not be mixed with storm water under any circumstances and disposal system for storm water shall be provided separately.
- Unit shall make all requisite facilities for the safe, adequate storage and management of generated hazardous and other wastes including impervious flooring, closed shed and leachate collection facilities as per the provision of HOWMR-2016 and system to channelize such leachate to in house treatment facility.
- Unit shall install OCEMS for parameter pH and TOC at final storm water drain discharge point within 3 months and connect with GPCB server.

Also the concerned authorities are hereby directed to **RECONNECT** the electricity supply and water supply **FOR THREE MONTHS** from the date of the issue of this order.

This letter is issued with the approval of the competent authority.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD,

Arun G. Patel
20/09/2023
(Arun G. Patel)
ENVIRONMENT ENGINEER

No: GPCB/ANK/CCA-1360(11)/ID-32798/

Date: /09/2023

Issued to:

✓ M/s. DETOX INDIA PRIVATE LIMITED

PLOT NO: 7921-22-23,

GIDC ESTATE ANKLESHWAR,

DIST: BHARUCH, GUJARAT.

(P.T.O.)

Page 3 of 4

Clean Gujarat Green Gujarat

Website: <https://gpcb.gujarat.gov.in>

Copy to:

1. The Dy. Engineer (O&M)

Dakshin Gujarat Vij Company Ltd (DGVCL),
GIDC Sub-Division, DGVCL,
Plot No.U/4/2, opp: GIDC Police Station,
GIDC Ankleshwar, Dist. Bharuch

With a request to Re-connect the Electric supply of **M/s. DETOX INDIA PRIVATE LIMITED**, PLOT NO: 7921-22-23 GIDC ANKLESHWAR, Dist. Bharuch **FOR THREE MONTHS** from the date of issue of this order.

2. The Chief Officer

Ankleshwar Notified Area
Plot No.618/619,
GIDC Ankleshwar,
Dist: Bharuch.....

With a request to Re-connect the Water supply of **M/s. DETOX INDIA PRIVATE LIMITED**, PLOT NO: 7921-22-23, GIDC ANKLESHWAR Dist. Bharuch **FOR THREE MONTHS** from the date of issue of this order.

3. Regional Officer

Regional Office,
Gujarat pollution Control Board,
Ankleshwar..... pls send fresh IR/AR with compliance of this direction in time limit.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD,

Arun G. Patel
20/09/2023

(Arun G. Patel)
ENVIRONMENT ENGINEER

Outward No: 753679, 20/09/2023

Date: 18-08-2023
Ref: 0052NDDG00012724

To,
CHAIRMAN, GUJARAT POLLUTION CONTROL BOARD,
PARYAVARAN BHAVAN, SECTOR 10 A,

GANDHINAGAR
GUJARAT
INDIA
382010

Sub: Issuance of Bank Guarantee

Dear Sir/Madam,

Please find enclosed Bank Guarantee issued by ICICI Bank Limited ("ICICI Bank") favoring yourself on behalf of: DETOX INDIA PRIVATE LIMITED, 501,DETOX HOUSE,5TH FLOOR,RING ROAD,, SAGRAMPURA,HIRA MODI NI SERI, , SURAT, GUJARAT, INDIA, 395002 ("Bank Guarantee") with the tenor and claim period as requested by you. For ease of reference the details have been reproduced as below:

Bank Guarantee No. & Date of Issue	Expiry Date	Claim Expiry Date	Currency	Amount of Bank Guarantee
0052NDDG00012724 18-08-2023	17-08-2024	17-08-2024	INR	10,00,000.00

We confirm that the officials who have signed the above Bank Guarantee are authorized to sign such documents on behalf of ICICI Bank. You may verify genuineness of the Bank Guarantee from any branch of ICICI Bank in your own interest.

In the event of invocation, we request you to please ensure compliance with the terms and conditions of the Bank Guarantee in order to ensure timely payment. You are requested to ensure special care inter alia with respect to the following in the invocation claim letter -

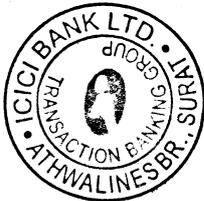
- Bank Guarantee Number
- Expiry/Claim Expiry date
- Claim Amount
- Designated Bank branch for submission of invocation claim
- Any declaration / certification that may be required as part of the guarantee text.
- Any other requisite document including the original Bank Guarantee.

Please note that ICICI Bank shall not be liable under the Bank Guarantee post expiry of the claim period as requested by you.

Thanking you,

Yours faithfully,

For ICICI Bank Limited
Authorized Signatory



Rt
ROHIT CHAUHAN
491486
DEPUTY MANAGER

ICICI Bank Limited
Anjan Shalaka, Lal Bungalow,
Athwa Lines, Surat - 395 007,
Gujarat, India.

Website www.icicibank.com
CIN :L65190GJ1994PLC021012

Regd. Office : ICICI Bank Tower, Near Chakli Circle,
Old Padra Road, Vadodra 390 007,
India.
Corp. Office : ICICI Bank Towers, Bandra-Kurla
Complex, Mumbai 400051, India.

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BG Number: 0052NDDG00012724

Sr.No. 854765

Issuance Date: August 18, 2023

BANK GUARANTEE
ICICI Bank Limited
(Incorporated in India)

ICICI Bank

1 Re : Bank Guarantee No.0052NDDG00012724 dated 18/08/2023 in your favour on behalf of M/s.

2 DETOX INDIA PVT. LTD.,

3 1. In consideration of the Chairman, Gujarat Pollution Control Board, Paryavaran Bhavan, Sector
4 10 A, Gandhinagar – 382010 (Herein referred to as Board) having agreed to exempt M/s. DETOX
5 INDIA PVT. LTD., 501, Detox House, 5th Floor, Ring Road, Sagrampura, Hira Modi Ni Seri, Surat
6 395002, Gujarat, India (herein referred to as Company) from the demand under the terms and
7 conditions of an agreement dated 20/07/2022 between Gujarat Pollution Control Board and M/s.
8 DETOX INDIA PVT. LTD., (herein called "the said agreement") of security deposit for the due
9 fulfillment by the said Company(s) of the terms and conditions in the said agreement, on
10 production of a bank guarantee for Rs.10,00,000/- (Rupees Ten Lakh Only), we Bank of Baroda
11 pay to the beneficiary an amount not exceeding Rs.10,00,000/- (Rupees Ten Lakh Only) against
12 any loss or damage caused to or suffered or would be caused or suffered by the beneficiary be
13 reason of breach obey the said company (s)of any terms or conditions contained in the said
14 agreement.

15 2. We, ICICI Bank Limited do hereby undertake to pay the amounts due and payable under this
16 guarantee without any demur, merely on a demand from the beneficiary stating that the amount
17 claimed is due way of loss or damage caused to or would be caused to or suffers by the been
18 by reason of any breach by the said Company (s) of any of the terms or conditions contained in
19 the said Agreement or by reason of the company(s) failure to perform the said agreement. Any
20 such demand on the Bank shall be conclusive as regards the amount due and payable by the
21 Bank under this guarantee. However our liability under this guarantee shall be restricted to an
22 amount not exceeding Rs.10,00,000/- (Rupees Ten Lakh Only).

23 3. We ICICI Bank Limited, further agree that the guarantee herein contained shall remain in full
24 force and except during the period that would be taken for the performance of the said
25 Agreement end that it shall continue to be enforceable till all the dues of the beneficiary under
26 or by virtue of tile said Agreement have been fully paid and its claim satisfied or discharged or
27 till 17/08/2024 beneficiary Gujarat Pollution Control Board certifies that the terms and conditions
28 of the sale Agreement have been fully and properly carried out by the said Company (s) and
29 accordingly discharges the guarantees.

30 4. This Contract of Bank Guarantee shall remain in operation for a period of 12 Months only
31 after the date on which this contract is signed by the parties. The demand if any for payment
32 under the terms of this contract shall be made by the beneficiary within the said period of 12
33 months only. The beneficiary may enforce the right pursuant to such demand in any Court or

ANAMIKA DUBEY
TEAM LEADER (392399)



MILIN SHARMA
AREA OPERATION MANAGER
TRANSACTION BANKING GROUP
(90053627)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

Regd. Office: ICICI Bank Ltd., ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara, Pin code- 390 007, Gujarat
Phone : +91-265-6722286, CIN L65190GJ1994PLC021012

BG Number: 0052NDDG00012724Sr.No. 854766

Issuance Date: August 18, 2023

BANK GUARANTEE**ICICI Bank Limited**

(Incorporated in India)



34 Tribunal in accordance with Law.

35 5. We, ICICI Bank Limited, further agree with the beneficiary shall have the fullest liberty without
 36 our consent and without accepting in any manner our obligation here under to vary any of the
 37 terms and conditions of the said Agreement or to extend time of performance by the said
 38 Company (s) from time to time or to postpone for any time or form time to any of the power
 39 exercisable by the beneficiary against the said Company(s) and to forbear or enforce any of the
 40 terms and conditions relating to the said agreement and we shall not be relieved from our
 41 liability by reason of any such variation or extension being granted to the said Company (s) or
 42 for any forbearance, act or omission on the part of beneficiary or any indulgence by the
 43 beneficiary to the said Company(s) or by any such matter or thing whatsoever which under the
 44 law relating to sureties which would but for this provision have affect of so relieving us.

45 6. The beneficiary shall, as far as possible, assess and quantify the actual loss / damage suffered
 46 before invocation and invoke the guarantee accordingly if it is / was not possible for the
 47 beneficiary to furnish the actual loss / damage suffered at the time of invocation then, the bank
 48 shall pay the amounts in terms of invocation by the beneficiary. The beneficiary shall,
 49 nevertheless, at least after receipt of the guarantee money from the bank, assess and finally
 50 quantify the actual loss / damage and while setting the accounts of the Company viz M/s.
 51 DETOX INDIA PVT. LTD., shall pay the residual dues payable to the Company (all relating to the
 52 contract in respect of which the guarantee has been issued and at least to the extent of
 53 payments made by the Bank) to (through the Bank and shall not pay the dues, in any event
 54 directly to the Company.

55 7. We ICICI Bank Limited lastly undertake not to revoke this guarantee during its currency
 56 except with the previous consent of the beneficiary in writing.

57 Notwithstanding anything to the contrary contained herein

58 1. Our liability under this Guarantee shall not exceed Rs.10,00,000/- (Rupees Ten Lakh Only).
 59 This Bank Guarantee shall be valid up to 17/08/2024 and

60 2. We are liable to pay the guarantee amount or any part thereof under this bank guarantee only
 61 and only if you serve upon us written claim or demand on or before 17/08/2024 (the date of
 62 expiry) Guarantee.

63 Date: 18-08-2023

64 Place: Surat


ANAMIKA DUBEY
 TEAM LEADER (392399)

Page 2 of 2




MILIN SHARMA
 AREA OPERATION MANAGER
 TRANSACTION BANKING GROUP
 (90053827)

The beneficiary may, in its own interest, verify the genuineness of the bank guarantee by seeking confirmation of its issuance from a branch of ICICI Bank other than the issuing branch.

Regd. Office: ICICI Bank Ltd., ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara, Pin code- 390 007, Gujarat
 Phone : +91-265-6722286, CIN L65190GJ1994PLC021012



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details DETOX INDIA PRIVATE LIMITED

Outward No: 42103-19/01/2024

Email : zldank@detoxgroup.in PLOT NO:7921-22-23,
GIDC Ankleshwar, ,
Ankleshwar - 393002
Telephone : 9714712866 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 767564 (On Application) Ro Name : Ankleshwar

2 Type / Scale / Sector / Status : RED / LARGE / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 09/01/2024 15:45 / Water , Hazd Person Contacted : Mr. Dharmendra Chothani, GM

4 Env Audit Detail : Sch : 1 , N. G. Patel Polytechnic- Civil Engineering , Year : 2017 , On Dt :

Commissioned Dt : 01/10/2015 Production Start Dt : 31/03/2012 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 3330.000 Dom : 20.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 105.000 Dom : 20.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Recycled

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): ZERO DISCHARGE UNIT. IN CASE OF EMERGENCY TO FETP. / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: H-126054-29/03/2026 Last Inward:264025-15/11/2022[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : CMBR-Course Membrat Bio Reactor,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Lamella Settler,P-Nuetralization,P-Pri Settling Tank,S-Aeration Tank,S-Sludge Dry Beds,S-Sludge Holding Tank,T-Carbon Filter,T-Sand Filter

12 Whether Industry is a member of CETP ? No

13 Boilers=3 , DG Sets=2 , Flue Gas =5, Process =4 , ETP Cap = 5891 , Capacity of All = NA

APCM Details : Bag Filter,E.S.P,Multi Cyclone ,Scrubber,Water Scrubber

Fuel Used : Coal,Diesel

Stack Attached to : *** Not Applicable,.... Any Other,Boiler,D.G. Sets,Hot Air Generator

14 TSDF Name : Safe Enviro Private Limited

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2022-2023 Water Cess Return : 2017-2018 HW Monthly Return : 2023-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
18/12/2023	SCN	15/01/2024	---	764398	SCN	ROU	781187
27/10/2023	SCN	09/01/2024	---	758568	SCN	REV	780974
21/11/2023	NOT	30/12/2023	33A,,	760897	NOT	COM	762327

Monthly Patrak Data : Last Return : 202312 HAZD Waste Disposal : 4518.000 (221 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 1879797, ETP - 445325, APCM - 81886	Meter Reading - 0, Kilo Litre - 27916	Meter Reading - 0, Kilo Litre - 0

19/01/2024

1/16 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)



Gujarat Pollution Control Board

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General Observation

a	- Is the Industry in Operation ??	Yes	
a	- R.O File No	ID:32798	
b	- Industry Operating without CCA	No.	Having Valid CCA of the Board.
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	No.	
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Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	As per crux	
g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	No.	
h	- Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	--	
i	- Technical capability and equipment complying with the SOP/Guideline?	No.	
j	- Is unit complying the conditions gives in SOP/Guidelines?	No.	
k	- Facility is adequate for the applied process	No.	
l	- Passbook is maintained?	No.	
m	- Details of PLI, if applicable	--	
n	- Details of safety specs provided by the facility	--	
o	- Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?	No.	
p	- Quantity of Hazardous waste procured as per CCA?	No.	

Water Parameter

b	- Source of Water Supply	Recycled	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	03	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

19/01/2024

3/16 (Through XGN)



Site Observations during Inspection , PCB-ID: (32798)

Inspection Crux:

Water Observation:

This unit is visited with reference to revocation extension application for the closure direction under section 33-A of the water Act-1974 hence details observations under A/W/H under this section not carried out.

[402]-12/01/2024

Air Observation:

This unit is visited with reference to revocation extension application for the closure direction under section 33-A of the water Act-1974 hence details observations under A/W/H under this section not carried out.

[402]-12/01/2024

Hazard Observation:

This unit is visited with reference to revocation extension application for the closure direction under section 33-A of the water Act-1974 hence details observations under A/W/H under this section not carried out.

[402]-12/01/2024

General Observation:

This unit is visited with reference to revocation extension application for the closure direction under section 33-A of the water Act-1974 issued by the Board vide letter No. GPCB/ANK/CCA-1360(10)/ID 32798/750656, dated-11/08/2023 along with compliance letter of the unit. Bored has given trail revocation dated-20/09/2023.

Detail visit report, photographs, NEI with written instruction given to contacted person in 3-Day notice is uploaded here with as document file. [402]-12/01/2024

~ RO Comments/Reply :May be revoked -19/01/2024

I recommend : Closure May be Revoked : Revocation Type: Trial Revocation

W.C Notings: -----[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

6. revocationની અરજી સંદર્ભે રજુ કરેલ undertakingની શરતોનું ચુસ્તપણે પાલન કરવું.
5. મુલાકાત સમયે છેલ્લા મહિનાનાં w/w received, treatment-reuse-disposal, fuel consumption, Haz. Waste generation-disposal વગેરે દસ્તાવેજો વિગતો રજુ કરેલ નથી જે આધારસહ રજુ કરવી.
4. Boiler જોડેની scrubber systemનાં installationની કામગીરી થતી ધ્યાને આવેલ જેનો progress report રજુ કરવો.
3. મુલાકાત સમયે એકમમાં અંદાજે 10285 MT જેટલો ETP sludge-SD salt permanent તથા temporary Haz. Waste storage એરીયામાં સંગ્રહિત જોવા મળેલ જેનો તાત્કાલિક નિયમાનુસાર નિકાલ કરી આધારસહ જાણ કરવી.
2. Short term & long term action plan મુજબ SWDમાં bitumen coatingની કામગીરી અંગે સ્પષ્ટતા કરવી તથા rain water collection માટે dedicated storage tanks 2 nos. ની વ્યવસ્થા કરવી.
1. એકમ દ્વારા કરાયેલ Revocation અરજીના સંદર્ભમાં રજુ કરેલ short term & long term action plan અંતર્ગત In-progress તથા બાકી કામગીરી તાત્કાલિક પૂર્ણ કરી આધારસહ વિગતો રજુ કરવી.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
મુલાકાત સમયે RO બંધ જોવા મળેલ જે બાબતે ખુલાસો કરવો	764398(18/12/23)	Still Pending
છેલ્લા એક માસના w/w receipt, treated, RO permeate, dispatch, water consumption, fuel consumption, haz waste generation, disposal વિગેરેની માહિતી આધારસહ રજુ કરવી	764398(18/12/23)	Still Pending
એકમમાં haz waste storage area તથા temporary storage area માં રહેલ @ 9748 MT haz waste નો નિયમોનુસાર નિકાલ કરવો.	764398(18/12/23)	Still Pending
4. મુલાકાત સમયે ઉપરોક્ત મુદ્દા નં- 1 માં જણાવ્યા પ્રમાણેની ફરિયાદનાં સંદર્ભમાં એકમની બહારથી તથા downstream એરીયામાંથી contaminated w/w નાં વિવિધ નમૂનાઓ લેવામાં આવેલ તથા એકમની અંદરની SWD માંથી પણ નમૂનો પુષ્ટકરણ અર્થે એકત્ર કરેલ છે.	760897(21/11/23)	Compliance NOT Required
3. એકમની અંદર west side boundary wall પાસે તપાસ કરતા માલૂમ પડેલ કે એકમના temporary hazardous waste storage area માં આપના જણાવ્યા પ્રમાણે તા. 20/11/2023 (ગઈકાલ નાં આશરે 7:00 pm - 7:30 pm કલાકે) માઈનોર ફાયર થયેલ હોવાનું જણાવેલ. જે અંગે અત્રેની કચેરીને હમણા સુધી કોઈ જાણ કરેલ નથી. જે બાબતે ખુલાસો કરવો. તેમજ સદર fire નો root cause analysis report તેમજ fire Control કરવા ઉપયોગમાં લેવાયેલ પાણી તથા generate થયેલ w/w (firefighting activity દરમ્યાન) નજીકની storm water drain માં ગયેલ છે. જેનો તથા burnt material માંથી નો નિયમોનુસાર નિકાલ કરવો તથા ભવિષ્યમાં આરીતની ઘટના ન થાય તેની તકેદારી રાખવી.	760897(21/11/23)	Still Pending
1. આપના એકમની મુલાકાત અત્રેની કચેરીને આપના એકમની પશ્ચિમ બાજુની બાઉન્ડ્રી વોલ પાસેથી પસાર થતા કુદરતી કાંસમાં Contaminated w/w બાબત ની ટેલિફોનિક ફરિયાદના સંદર્ભમાં લેવામાં આવેલ.	760897(21/11/23)	Compliance NOT Required
6. Temporary hazardous waste storage એરિયામાં fire લાવેલ જગ્યા પર વેસ્ટમાં અમુક- અમુક જગ્યાએ smoke નીકળતો ધ્યાને આવેલ જેને control કરવા તાત્કાલિક પગલા લેવા.	760897(21/11/23)	Still Pending
5. એકમમાં hazardous waste storage area તથા temporary storage એરિયામાં તથા રોડ પર ખુલ્લામાં આશરે >1000 MT જેટલો hazardous Solid waste સ્ટોર કરેલ જોવા મળેલ તેનો તાત્કાલિક નિયમોનુસાર નિકાલ કરવો.	760897(21/11/23)	Still Pending
2. એકમની બાઉન્ડ્રીવોલની પેરીફરીમાં વરસાદી storm water drain તેમજ એકમમાં આવેલ u/g storage tanks માં લીકેજીસ/ સ્પીલેજીસ ન હોય તેમજ જરૂર જણાયતો periphery area માં water proofing કરાવવું.	760897(21/11/23)	Still Pending

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Gujarat Pollution Control Board

PCB ID: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (32798)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-10	@ 7 to 8 on ph strip / 40	1630-1630	REP	from mee feed tank ~ --	Yellow-brown
2	W-10	@ 7 to 8 on ph strip / 40	1615-1615	REP	from spray dryer feed tank ~ --	Dark Yellow
3	W-10	@ 7 to 8 on ph strip / 33	1600-1600	REP	from ro permeate water storage tank ~ --	Colourless

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	14	unloading	SCR	AMM-175,
2	... Any Other	14	mee vent	SCR	AMM-175,
3	... Any Other	10	3nos. mee vent	SCR	AMM-175,
4	... Any Other	14	voc/ ammonia stripper	SCR	AMM-175,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	55	120 TPH (2 x 60 TPH) Common Facility Boiler	YES	ESP,WSC	Coal	650 T/Day	
2	*** Not Applicable	0	Not Applicable	NO	N.A	Not Used/N.A	0	
3	Hot Air Generator	50	2no attached to spray dryer (7.5 MKCal/h)	YES	FIL,MUL,SCR	Coal	50 T/DAY	
4	Boiler	50	Boiler-01 Nos -18.5 TPH EAC	YES	ESP,WSC	Coal	60 T/DAY	
5	D.G. Sets	11	2 X 1000 KVA (STANDBY)	YES	N.A	Diesel	41.66 LIT/Hour	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	54.600-M.T	COL,DCO,CYC,STO,TRA
2	Chemical sludge from waste water treatment	I -35.3	80850.000-M.T	COL,DSS,STO,TRA
3	Spent Solvents	I -20.2	182500.000-M.T	COL,DSI,CYC,STO
4	Chemical sludge from waste water treatment	I -35.3	7000.000-M.T	COL,DSS,STO,TRA
5	Concentration or evaporation residues	I -37.3	301.000-M.T	COL,DSS,TRA
6	Used or Spent Oil	I -5.1	1.201-M.T	COL,CYC,REU,STO
7	Chemical sludge from waste water treatment	I -35.3	7350.000-M.T	COL,DSS,STO,TRA
8	Chemical sludge from waste water treatment	I -35.3	22750.000-M.T	COL,DSS,STO,TRA
9	Spent Carbon or filter medium	I -36.2	48.300-M.T	COL,DSI,CYC,STO,TRA
10	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	ammonia/ voc stripper	54000.000	80250.000 - KLT	54000.000	CCA RENEWAL APPLICATION: 1800 KL/DAY
2	Ammonium Chloride	0.000	300.000 - M.T	0.000	Proposed CETP
3	Copper Carbonate or Copper Sulfate or Copper Hydroxide	0.000	75.000 - M.T	0.000	Proposed CETP
4	copper sulphate recovery plant	0.000	9000.000 - KLT	0.000	NA
5	Magnesium Carbonate	0.000	240.000 - M.T	0.000	Proposed CETP
6	mee / mvr with atfd & centrifuge	54000.000	80250.000 - KLT	54000.000	CCA Renewal : MEE 250*3, 350*3: 1800 KL/Day
7	power generation	4.800	4.800 - MWH	4.800	CCA Renewal: Power generation 4.8 MW X 1
8	recovered ammonium sulphate	0.000	0.000 - M.T	0.000	NA
9	recovery of ammonium sulphate	0.000	0.000 - M.T	0.000	NA
10	spray dryer	15000.000	30000.000 - KLT	15000.000	CCA Renewal: Spray Dryer 250 KL/DAY X 2 NOS
11	steam from 2 x 60 tph boiler	2880.000	5760.000 - M.T	2880.000	CCA Renewal : Boiler 2 x 60 TPH

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F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	alum	0.000 - M.T
2	carbon	0.000 - M.T
3	coal	0.000 - M.T
4	Fresh caustic	0.000 - M.T
5	Hydrated Limi	0.000 - M.T
6	lime	0.000 - M.T
7	Magnesium Chloride	0.000 - M.T
8	sodium hydroxide	0.000 - M.T
9	spent / fresh caustic	0.000 - M.T
10	spent /fresh sulphuric aci	0.000 - MT3
11	sulphuric acid	0.000 - M.T
12	wastewater	0.000 - KLT

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3350.000	WWG : 125.000	Water Source	Remark
1	Agriculture	30.000	0.000	SIDC	
2	Boiler Feed	2717.000	75.000	SIDC	Water Consumption : Boiler (18.5 TPH) - 45 KLD & 120 TPH Common facility Boiler - 2672 KLD
3	Cooling Water	500.000	0.000	SIDC	176 KLD waste water generated from Cooling which is recirculated along with Boiler Blow down
4	Domestic Purpose	20.000	20.000	SIDC	
5	Others	73.000	20.000	Recycled	Water consumption - Scrubbing : 20 KLD, Lime preparation : 53 KLD
6	Wash Water	10.000	10.000	Recycled	

H Solid Waste

I Closure Reasons and Measures taken.

Sr.	Reason For Closure Direction	Measures Tasken	Compliance Observed	Inspection Remarks
1	During inspection near the unit area is observed contaminated brown coloured waste water ponding lying.	During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry. We are strictly complying with condition of Revocation Order.	Complied	During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit hence w/w sample could not be collected.
2	Contaminated wastewater is found @ 100 x 3 -meter area OUTSIDE TO MAIN GATE of the unit & there is no GIDC storm water drain near the catchment.	Unit has constructed plinth protection wall to prevent seepages/leakages of contaminated w/w from unit premises to outside. Management is proactively taking care for such patches of wastewater can be occurred anywhere around boundary of premises	Complied	During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit hence w/w sample could not be collected.

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3	One contaminated waste water sample is collected from ponding lying outside the premises and analysis report of the sample shows parameter SS: 792 mg/l, COD: 3268 mg/l, BOD: 686 mg/l, O & G: 0.8 mg/l, Sulphide: 10 mg/l, NH3-N: 12.32 mg/l, Chloride: 5850 mg/l, Sulphate: 1776 mg/l.	---	Complied	During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit hence w/w sample could not be collected.
4	During inspection, same-coloured patches observed NEAR MAIN GATE within premises which were washed out from the main gate of the unit. Due to rain falling in early morning and same coloured w/w is observed in unit storm water drain NEAR ETP & SPRAY DRYER AREA. 10 nos. sludge bags are found lying near storm water drain of ETP area in which seepages observed from these bags.	Unit has constructed plinth protection wall to prevent seepages/leakages of contaminated w/w from unit premises to outside. During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry. Unit has constructed plinth protection wall to prevent seepages/leakages of contaminated w/w from unit premises to outside. During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry.	Complied	During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit hence w/w sample could not be collected.
5	During inspection due to rain falling most of the internal storm water drains are found filled with contaminated brown coloured w/w within premises.	As per record made available unit has recollected total 265 Kl of contaminated water from the internal SWD. Out of this recollected contaminated water 125 KLD of contaminated water transferred to underground w/w storage tank of MEE and remaining 140 KLD of contaminated water transferred to collection tank of ETP for further treatment and disposal. We have provided intermediate pit at different location of plant in SWD along with Pumps and piping to take back contaminated water to collection tank of ETP for further treatment and disposal.	Complied	All the storm water drains provided within unit premises are found clean and dry. They have recollected contaminated water from the internal SWD and transferred to collection tank of ETP/MEE for further treatment and disposal.
6	It is observed that contaminated rain water was flowing from storm water drain brown OUTLET OF THE Unit leading to GIDC storm water drain ultimately to GIDC SWD NEAR PUMPING STATION-C.	During visit discharge of any kind of w/w is not observed from the outlet of SWD. We are taking at most care to maintain cleanliness of the SWD as part of routine checks. We keep manual valve closed so that in any case waste water cannot be flowing out of premises.	Complied	During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry. During visit discharge of any kind of w/w is not observed from the outlet of SWD.
7	Unit has provided manual control valve at the FINAL OUTLET of storm water drain of the unit to prevent contaminated waste water discharge from the unit premises towards GIDC SWD and have provided motor pump for the lifting of contaminated waste water from collection pit provided at final outlet point of SWD of the unit to ETP. However, internal storm water drain of the unit is found full with contaminated water and provided motor pump is found not in operation and manual valve is found open.	Provided manual control valve at the final outlet of SWD is found closed. During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. We always ensure that outlet valve of SWD is closed. We always maintain cleanliness of the SWD as part of routine checks. We have installed online TOC analyser at SWD final pit discharge with connectivity to CPCB/GPCB to check the quality of water at discharge pit.	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.



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8	Discharge of contaminated rainwater coming from open area of plant premises and leading to Storm water drain of the unit is observed going on from the final outlet of the SWD of the unit.	Provided manual control valve at the final outlet of SWD is found closed. During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. We always ensure that outlet valve of SWD is closed. We always maintain cleanliness of the SWD as part of routine checks. We have installed online TOC analyser at SWD final pit discharge with connectivity to CPCB/GPCB to check the quality of water at discharge pit.	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.
9	One contaminated rain water sample is collected from THE FINAL OUTLET of storm water drain of the unit and analysis report shows parameter pH: 8.69, SS: 1860 mg/l, COD: 2848 mg/l, BOD: 682 mg/l, NH3-N: 47.6 mg/l, Sulphide: 3.20 mg/l, Chloride: 3050 mg/l, Sulphate: 1609 mg/l, Phenolic compounds: 8.69 mg/l.	---	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.
10	During inspection it is observed at upstream side of C pumping station brown coloured effluent ponding is observed near GIDC storm water drain.	W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks. We have installed online TOC analyser at SWD final pit discharge with connectivity to CPCB/GPCB to check the quality of water at discharge pit.	Complied	The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks. W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed. Hence w/w sample could not be collected.
11	It is also observed that w/w from these ponding is going into GIDC storm water drain. Various such ponding is observed nearby and flow in GIDC storm water drain is also observed. It is found that these effluent ponding are created from Hazardous waste trucks standing near GIDC storm water drain. Left over material in these trucks contaminated the rain water and created effluent ponding near the trucks and which leads to GIDC storm water drain. Person contacted in unit has confirmed that all the hazardous waste trucks are used by them for transferring their waste to Safe Enviro TSDF site at Magnad Jambusar.	W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks. We are regularly ensuring the cleanliness of tyres before leaving the truck from site.	Complied	The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks. W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed. Hence w/w sample could not be collected.
12	Analysis Report of the waste water sample collected from ponding near Hazardous waste truck no GJ12 Z 1923 located near GIDC SWD shows parameter pH: 8.55, SS: 1212 mg/l, COD: 10125 mg/l, BOD: 2123 mg/l, NH3-N: 16.8 mg/l, Sulphide: 3.60 mg/l, Chloride: 23750 mg/l, Sulphate: 7033 mg/l, Phenolic compounds: 0.18 mg/l	---	Complied	The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks. W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed. Hence w/w sample could not be collected.

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13	Brownish contaminated rain water runoff going outside unit premises through MAIN GATE OF UNIT is observed, which goes to GIDC storm water drain outside the unit premises.	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. We have provided intermediate pit at different location of plant in SWD along with Pumps and piping to take back contaminated water to collection tank of ETP for further treatment and disposal.	Complied	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.
14	The Contaminated rain water discharged from this unit first goes near C- pumping station from where it flows into Sarangpur khadi ultimately meeting River Amravati.	During visit SWD near C-pumping station is found bottom level and pumping of water from the SWD to NCT pipe line is also found going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. We are maintaining regular cleaning of roads and drain to avoid unexpected situation of contaminated water flow from site. We have installed online TOC analyser at SWD final pit discharge with connectivity to CPCB/GPCB to check the quality of water at discharge pit.	Complied	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.
15	Analysis report of the sample collected from contaminated rain water runoff going outside unit from main gate of the unit shows parameter SS:2450 mg/l, O & G: 9.52 mg/l, COD: 1900 mg/l, BOD: 435 mg/l, Sulphide: 6 mg/l, NH3-N: 290 mg/l, Chloride: 1900 mg/l	---	Complied	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.
16	During the inspection, rain water discharge point located on BACK SIDE OF UNIT NEAR CANTEEN is observed closed (rain had stopped recently) however contaminated rain water having brownish colour is observed in the sump following the gate valve of internal storm water drain.	As per record made available unit has recollected total 265 KL of contaminated water from the internal SWD. Out of this recollected contaminated water 125 KL of contaminated water transferred to underground w/w storage tank of MEE and remaining 140 KLD of contaminated water transferred to collection tank of ETP for further treatment and disposal. We have made two tank dedicated to collect contaminated water back to the system. Record is available.	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.

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(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

17	One sample of waste water from contaminated rain water accumulated at SUMP NEAR FINAL GATE of SWD outlet of unit is collected and analysis report of the same shows parameter SS: 596 mg/l, O & G: 3 mg/l, COD: 1145 mg/l, BOD: 262 mg/l, Sulphide: 9.2 mg/l, NH3-N: 10.08 mg/l, Sulphate: 1064 mg/l, Chloride: 2225mg/l, Phenolic compounds: 2.37 mg/l	---	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.
18	Unit has provided recollection pump which was not in operation during inspection. Contaminated rain water accumulation near the SWD outlet area is also observed.	Online pH meter and recollection pump is provided at SWD outlet sump. Pump is fully operational along with Online TOC & PH analyser with CPCB/GPCB connectivity.	Complied	During visit all over the unit premises is found clean and dry, accumulation of contaminated water is not observed the collection pit of SWD hence provided recollection pump is not in operation during inspection.
19	Unit has not furnished the CCTV recording during inspection for 2 hours (17:00 hrs to 19:00 hrs of 29.06.2023 - to check actual opening & closing of gate valve of internal SWD outlet).	Unit has provided CCTV cameras at various locations of the unit premises, specifically at the main gate of the unit as well as at the final outlet of SWD. Across site along with main gate and at the outlet of SWD more than 40 nos. camera is installed.	Complied	Unit has provided CCTV cameras at various locations of the unit premises, specifically at the main gate of the unit as well as at the final outlet of SWD. According to contacted person they have facility for CCTV footage storage backup for last 20 days.
20	Rain water discharge point located on BACK SIDE OF UNIT NEAR canteen is observed open and contaminated rain water having dark brown color and pH @ 7-8 on pH strip is observed discharge into GIDC storm water drain.	During visit all over the unit premises is found clean and dry, accumulation of contaminated water is not observed near the SWD. We are maintaining regular cleaning of roads and drain to avoid unexpected situation of contaminated water flow from site.	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.
21	The discharge valve was full open and contaminated rain water discharge at heavy rate through provided pipeline (@ 1.5 ft dia) is going on.	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. Online TOC & PH analyser with CPCB/GPCB connectivity installed to ensure compliance norms of discharge in case of heavy rain.	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.
22	Analysis report of the sample collected from contaminated rain WATER RUNOFF FROM FINAL STORM water drain outlet point shows parameter pH: 8.12, SS: 644 mg/l, BOD: 276 mg/l, COD: 1218 mg/l, Sulphate: 735 mg/l, NH3-N: 14.56 mg/l, Chloride: 1150 mg/l, Phenolic compounds: 1.26 mg/l.	--	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.

19/01/2024

12/16 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

23	Unit has provided recollection pump and online pH meter at same rain water discharge point. Online pH was showing 7.5 pH and recollection pump was not in operation.	Online pH meter and recollection pump is provided at SWD outlet sump. Right now, pump is operational along online PH & TOC analyser.	Complied	Online pH meter, TOC analyzer and recollection pump is provided at SWD outlet sump, however during visit SWD outlet sump is found clean and dry and hence they have put pH sensor and TOC analyzer inlet line in a fresh water bucket and is found operation.
24	During the inspection, contaminated rain water runoff (color - dark brown, pH- 7-8 on pH strip) also going outside premises through MAIN GATE of unit, which discharged to GIDC storm water drain which further leading near C-pumping station from where it was flowing into Sarangpur khadi followed by River Amravati.	During visit SWD near C-pumping station is found bottom level and pumping of water from the SWD to NCT pipe line is also found going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. We have provided intermediate pit at different location of plant in SWD along with Pumps and piping to take back contaminated water to collection tank of ETP for further treatment and disposal to eliminate the chances of water run away from main gate.	Complied	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.
25	Analysis report of the sample collected from contaminated rain water runoff going outside premises THROUGH MAIN GATE OF UNIT SHOWS PARAMETER O & G: 1 mg/l, SS: 2172 mg/l, BOD: 347 mg/l, COD: 1598 mg/l, Chloride: 600 mg/l, Sulphate: 350 mg/l, NH3-N: 33.6 mg/l, Phenolic compounds: 0.19 mg/l.	----	Complied	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.
26	It is observed that brown colored contaminated rain water flowing from the main gate of the unit.	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. We have constructed plinth protection wall to prevent seepages/leakages of contaminated w/w from unit premises to outside. We have provided intermediate pit at different location of plant in SWD along with Pumps and piping to take back contaminated water to collection tank of ETP for further treatment and disposal to eliminate the chances of water run away from main gate.	Complied	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

27	Analysis report of the sample collected from contaminated rain water runoff going outside unit from NEAR MAIN GATE of the unit shows parameter COD: 1112 mg/l, BOD: 252 mg/l, Suspended Solids: 364 mg/l, Ammonical Nitrogen: 21.84 mg/l, Chloride: 1470 mg/l, Sulphate: 1108 mg/l, Phenolic compound: 0.57 mg/l.	----	Complied	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.
28	observed that spray drying activity and MEE plant is found in operation. Unit has stored @ 350 MT of MEE salt/Spray drying salt in jumbo bags which are lying in open and due to heavy rain leachate generated from jumbo bags are leading to unit's storm water drain and also going on main road through main gate.	During visit provided spray dryers and MEE plants are not in operation as power supply of the unit was disconnected by DGVCL. During visit, any type of Haz. Waste is not observed stored in open land as well as leach out is also not observed from the stored Haz. Waste in storage sheds. Unit is having covered permanent shed with roof sheet and RCC flooring and leachate collection system for the storage of MEE salt/Spray dryer salt and during visit @ 500 MT of MEE salt/Spray dryer salt is found stored in this storage area. We have started disposal of salt by taking additional membership of M/s BEIL & Eco care and maintaining cleanliness of the SWD as part of routine checks. Regular disposal of salt started to avoid issue.	Complied	During visit provided both spray dryers and two nos. of MEE plants are found in operation. Unit is having covered permanent shed with roof sheet and RCC flooring and leachate collection system for the storage of MEE salt/Spray dryer salt and during visit @ 9000 MT of MEE salt/Spray dryer salt is found stored in this storage area. Unit has also provided 3 nos. of temporary storage sheds with bamboos & tarpaulin sheet cover, RCC flooring and @ 1.5 feet height of dike wall (parapet wall) for storage of MEE salt/Spray dryer salt. During visit @ 1285 MT of MEE salt/Spray dryer salt in jumbo bags are found stored in provided temporary storage shed. Hence they are instructed to dispose the stored Haz. Waste as per permission of the Board and inform the Board with required documents. During visit, any type of Haz. Waste is not observed stored in open land as well as leach out is also not observed from the stored Haz. Waste in storage sheds.
29	During inspection it is observed that storm water drain outlet is found open and contaminated rain water is going into GIDC storm water DRAIN AT BACK SIDE OF THE UNIT. It is also observed that the pump provided at SWD outlet to send back the effluent to ETP is found not in operation.	During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. Regular preventive maintenance of the SWD pit pumps ensured to make full availability.	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

30	Analysis report of the sample from storm water DRAIN OUTLET SHOWS PARAMETER COD: 921 mg/l, BOD: 202 mg/l, Ammonical Nitrogen: 24.64 mg/l, SS: 332 mg/l, Chloride 1375 mg/l, Sulphate: 1002 mg/l, Phenolic compound: 1.63 mg/l.	-	Complied	Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.
31	Unit is not complying with CC&A condition 2.2 to maintain ZLD.	We are complying with all conditions mentioned in CC&A & also maintaining ZLD.	Complied	Unit is receiving effluents from the member industries through tankers and collected w/w is pre-treated in primary ETP before feeding to MEE & spray dryer. Based on analysis report of received effluents, unit has directly sending high TDS containing effluent to spray dryer and low TDS & high COD containing effluent to MEE. Unit has provided dedicated storage tanks for MEE feed & spray dryer feed for the unloaded effluents from the tankers. Unit has provided ammonia/VOC stripper with all the 6 nos. of MEE plants. Unit has provided ETP consisting of P + S + T treatment units followed by RO plant and MVR for treatment of MEE condensate, cooling blow down & boiler blow down w/w. Generated sewage effluent is also treated in provide ETP. RO permeate is either reuse within premises or send to member units and RO reject is been send to spray dryer. Spray dryer salt & MEE salt send to TSDF site. During visit no discharge of w/w from the unit is observed.
32	Unit has failed to take any precautions to stop discharge of contaminated waste water into storm water drain further leading near pumping station-C which flows into Sarangpur khadi followed by Amravati River causing pollution in river.	Unit has submitted short term and long term time bound action plant for the corrective actions with reference to closer order. More than 80% of Long & short term actions completed and rest are planned to complete on time.	Complied	Unit has submitted short term and long term time bound action plan on 29/08/2023 and 08/09/2023 for the corrective actions with reference to closer order. All the points of short term action plan are observed completed and 80% points of Long & short term action plan are completed and rest are planned to complete on time. i. e. provision of bituminous coating in SWD and provision of 2 nos. of 350 KL tanks for recollection of contaminated rain water is yet pending. Hence they are instructed to clarify for the same and submit progress report of short term and long term time bound action plant.
33	We got Trial Revocation Order on dated: 20/09/2023.	Revocation compliance conditions:	Complied	Unit has obtained Trial Revocation Order on dated: 20/09/2023 and complied the same order.
34	Unit shall comply with CCA condition and maintain ZLD.	Noted We are complying with all conditions mentioned in CC&A & also maintaining ZLD.	Complied	Unit is complying with all conditions mentioned in CC&A & also maintaining ZLD.

19/01/2024

15/16 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 32798

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

35	Unit shall comply with time bound long term and short action plan submitted on 29/08/2023 and 08/09/2023 within stipulated timeline and submit progress report within 3 months to this Board.	We are complying with time bound long term and short action plan submitted on 29/08/2023 and 08/09/2023. We assure you to do same practice in future.	Complied	Unit has submitted short term and long term time bound action plan on 29/08/2023 and 08/09/2023 for the corrective actions with reference to closer order. All the points of short term action plan are observed completed and 80% points of Long & short term action plan are completed and rest are planned to complete on time. i. e. provision of bituminous coating in SWD and provision of 2 nos. of 350 KL tanks for recollection of contaminated rain water is yet pending.
36	Contaminated waste water or any effluent shall not be mixed with storm water under any circumstances and disposal system for storm water shall be provided separately.	We have provided Process and SWD network separately to avoid cross contamination at site.	Complied	Contaminated waste water or any effluent shall not be mixed with storm water under any circumstances hence they have provided separately process and SWD network to avoid cross contamination at site.
37	Unit shall make all requisite facilities for the safe, adequate storage and management of generated hazardous and other wastes including impervious flooring, closed shed and leachate collection facilities as per the provision of HOWMR-2016 and system to channelize such leachate to in house treatment facility.	We have taken the additional membership from M/s BEIL and Eco care for smooth disposal of salt from site along with adequate storage arrangement and leachate collection pit.	Complied	Unit provided facilities for the safe, adequate storage and management of generated hazardous and other wastes including impervious flooring, closed shed and leachate collection facilities as per the provision of HOWMR-2016 and system to channelize such leachate to in house treatment facility.
38	Unit shall install OCEMS for parameter pH and TOC at final storm water drain discharge point within 3 months and connect with GPCB server.	Online TOC & PH analyser with CPCB/GPCB server connectivity installed at final storm water drain pit to ensure compliance norms of discharge.	Complied	Unit has installed OCEMS for parameter pH and TOC at final storm water drain discharge pit to ensure compliance norms of discharge.

Inspection Team : Mr rana ravirajsinh p - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

R. P. Rana

Signature By (Mr rana ravirajsinh p)

Inspection report of M/s. Detox India Pvt. Ltd. (32798)

Dated-09/01/2024

This unit is visited with reference to revocation extension application for the closure direction under section 33-A of the water Act-1974 issued by the Board vide letter No. GPCB/ANK/CCA-1360(10)/ID 32798/750656, dated-11/08/2023 along with compliance letter of the unit. Bored has given trail revocation dated-20/09/2023. During visit unit is found in operation. Point wise compliance / status of closer direction are as below.

Point-1, 2, 3 & 4: During visit internal area of the unit as well as nearby outside area of the unit is observed clean and dry. Unit has constructed plinth protection of wall to prevent seepages/leakage of contaminated water from the unit premises to outside of the unit premises. Waste water ponding/lodging is not observed within unit premises as well as nearby outside of the unit hence w/w sample could not be collected.

Point-5: All the storm water drains provided within unit premises are found clean and dry. They have recollected contaminated water from the internal SWD and transferred to collection tank of ETP/MEE for further treatment and disposal.

Point-6: During visit all the SWD within the unit premises as well as final collection pit of SWD provided near the final outlet of SWD is found clean & dry. During visit discharge of any kind of w/w is not observed from the outlet of SWD.

Point-7, 8, 9, 16, 17, 20, 21, 22, 29 & 30: Provided manual control valve at the final outlet of SWD is found closed as well as the final collection pit of SWD provided near the final outlet of SWD is found clean & dry during visit. During visit internal area of the unit is observed clean and dry hence no contaminated w/w is observed in open area within unit premises. During visit discharge of any kind of w/w is not observed from the unit hence w/w sample could not be collected.

Point-10, 11 & 12: The trucks are found parked within the unit premises and according to contacted person they have started manually brush cleaning of the Haz. Waste trucks for left over materials in trucks. W/w ponding is not observed near GIDC storm water drain at upstream of C-pumping station as well as during visit discharge of contaminated w/w patches are also not observed. Hence w/w sample could not be collected.

Point-13, 14, 15, 24, 25, 26 & 27: During visit internal area of the unit as well as SWD of the unit is observed clean and dry & discharge of w/w from the main gate is not observed. During visit contaminated w/w is not going to GIDC SWD near C-pumping station from this unit. During visit SWD near C-pumping station is found bottom level and hence pumping of water from the SWD to NCT pipe line is not going on. Discharge of w/w from the SWD near C-Pumping station to natural drain leading to river Amravati is not observed. Hence sample of w/w could not be collected.

Point-18: During visit all over the unit premises is found clean and dry, accumulation of contaminated water is not observed the collection pit of SWD hence provided recollection pump is not in operation during inspection.

Point-19: Unit has provided CCTV cameras at various locations of the unit premises, specifically at the main gate of the unit as well as at the final outlet of SWD. According to contacted person they have facility for CCTV footage storage backup for last 20 days.

Point-23: Online pH meter, TOC analyzer and recollection pump is provided at SWD outlet sump, however during visit SWD outlet sump is found clean and dry and hence they have put pH sensor and TOC analyzer inlet line in a fresh water bucket and is found operation.

Point-28: During visit provided both spray dryers and two nos. of MEE plants are found in operation. Unit is having covered permanent shed with roof sheet and RCC flooring and leachate collection system for the storage of MEE salt/Spray dryer salt and during visit @ 9000 MT of MEE salt/Spray dryer salt is found stored in this storage area. Unit has also provided 3 nos. of temporary storage sheds with bamboos & tarpaulin sheet cover, RCC flooring and @ 1.5 feet height of dike wall (parapet wall) for storage of MEE salt/Spray dryer salt. During visit @ 1285 MT of MEE salt/Spray dryer salt in jumbo bags are found stored in provided temporary storage shed. Hence they are instructed to dispose the stored Haz. Waste as per permission of the Board and inform the Board with required documents. During visit, any type of Haz. Waste is not observed stored in open land as well as leach out is also not observed from the stored Haz. Waste in storage sheds.

Point-31: Unit is receiving effluents from the member industries through tankers and collected w/w is pre-treated in primary ETP before feeding to MEE & spray dryer. Based on analysis report of received effluents, unit has directly sending high TDS containing effluent to spray dryer and low TDS & high COD containing effluent to MEE. Unit has provided dedicated storage tanks for MEE feed & spray dryer feed for the unloaded effluents from the tankers. Unit has provided ammonia/VOC stripper with all the 6 nos. of MEE plants. Unit has provided ETP consisting of P + S + T treatment units followed by RO plant and MVR for treatment of MEE condensate, cooling blow down & boiler blow down w/w. Generated sewage effluent is also treated in provide ETP. RO permeate is either reuse within premises or send to member units and RO reject is been send to spray dryer. Spray dryer salt & MEE salt send to TSDF site. During visit no discharge of w/w from the unit is observed.

Point-32: Unit has submitted short term and long term time bound action plan on 29/08/2023 and 08/09/2023 for the corrective actions with reference to closer order. All the points of short term action plan are observed completed and 80% points of Long & short term action plan are completed and rest are planned to complete on time. i. e. provision of bituminous coating in SWD and provision of 2 nos. of 350 KL tanks for recollection of contaminated rain water is yet pending. Hence they are instructed to clarify for the same and submit progress report of short term and long term time bound action plant.

Point-33: Unit has obtained Trial Revocation Order on dated: 20/09/2023.

Point-34: Unit is complying with all conditions mentioned in CC&A & also maintaining ZLD.

Point-35: Unit has submitted short term and long term time bound action plan on 29/08/2023 and 08/09/2023 for the corrective actions with reference to closer order. All the points of short term action plan are observed completed and 80% points of Long & short term action plan are completed and rest

are planned to complete on time. i. e. provision of bituminous coating in SWD and provision of 2 nos. of 350 KL tanks for recollection of contaminated rain water is yet pending.

Point-36: Contaminated waste water or any effluent shall not be mixed with storm water under any circumstances hence they have provided separately process and SWD network to avoid cross contamination at site.

Point-37: Unit provided facilities for the safe, adequate storage and management of generated hazardous and other wastes including impervious flooring, closed shed and leachate collection facilities as per the provision of HOWMR-2016 and system to channelize such leachate to in house treatment facility.

Point-38: Unit has installed OCEMS for parameter pH and TOC at final storm water drain discharge pit to ensure compliance norms of discharge.

During visit coal fired both HAG followed by spray dryers with respective APCMs are found in operation. Unit has provided OCEMS in common stack attached with both spray dryers and during visit reading is noted HCL-17.5 mg/NM³, NH₃-43.1 mg/NM³, NO-9.5 ppm, NO₂- 4.5 ppm, SO₂-46.9 ppm. During visit provided coal fired one Boiler (60 TPH) with ESP as APCM is found in operation. Unit is using lime as dry scrubber and installation work for the scrubber system is observed going on hence they are instructed to submit progress report of the same. Unit has provided OCEMS in common stack attached with both boilers (60 TPH each) and during visit reading is noted PM-6.46 mg/NM³, NO_x-28.9 ppm, SO₂-113.9 ppm. During visit three nos. of w/w sample are collected as (1) from RO permeate storage tank, (2) from MEE feed Tank & (3) from spray dryer feed tank as mentioned in sample detail in IR.



-SD-

. Visited By:

L.U.Katariya
(SSA)

R.P.Rana
(AEE)



SWD are found empty and dry



Final collection pit of SWD is found empty and dry. They have provided online TOC analyser and pH meter in final collection pit.



All over unit promises is found clean and dry.



Running CCTV footages of provided CCTV camera at main gate and backside of the unit premises.



Unit has started to empty one by one underground w/w storage tanks to sea leakage/seepage in it.



Unit has replaced roof sheet of MEE area.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **324**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:415590 - Analysis Completion:23/01/2024

Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 53409

TEST REPORT

Test Report No. : 53409

Date: 23/01/2024

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : APP-On Application)
4. Sample Collected By : Mr rana ravirajsinh p
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 415590
7. Date & Time of Collection & Inwarding : 09/01/2024 , (1630 to 1630) & 10/01/2024
8. Date of Start & Completion of Analysis : 10/01/2024 & 23/01/2024
9. Sampling Point : From MEE feed tank ~ --
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : To MEE treatment
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 40 & pH Range on pH Strip :@ 7 to 8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Yellow-brown
: Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000
15. Water Consumption & W.W.G (KLPD) : 10 ,Cap No & Weight : --

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	40
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.21
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	75956
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	624.4
5	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard	1 - 50000 mg/l	21500
6	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	26110
7	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	81955
8	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	90
9	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	13.00
10	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 23/01/2024

R.C.VASAVA,S.O

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **325**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:415589 - Analysis Completion:23/01/2024

Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 53408

TEST REPORT

Test Report No. : 53408

Date: 23/01/2024

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : APP-On Application)
4. Sample Collected By : Mr rana ravirajsinh p
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 415589
7. Date & Time of Collection & Inwarding : 09/01/2024 , (1615 to 1615) & 10/01/2024
8. Date of Start & Completion of Analysis : 10/01/2024 & 23/01/2024
9. Sampling Point : From spray dryer feed tank ~ --
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : Spray drying
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 40 & pH Range on pH Strip :@ 7 to 8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Dark Yellow
: Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000
15. Water Consumption & W.W.G (KLPD) : 10 ,Cap No & Weight : --

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	40
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.06
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1,41,900
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	1036
5	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard	1 - 50000 mg/l	47500
6	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	23377
7	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	133904
8	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	82
9	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	17.24
10	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	20

Laboratory Remarks : Approved By:399-lab_399 Dt.: 23/01/2024

R.C.VASAVA,S.O

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **326**

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

Sample ID:415588 - Analysis Completion:23/01/2024

Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / LAB Inward : 53407

TEST REPORT

Test Report No. : 53407

Date: 23/01/2024

1. Name of the Customer : DETOX INDIA PRIVATE LIMITED - 32798
2. Address : 7921-22-23,GIDC Ankleshwar,
Ankleshwar-393002, Taluka : Ankleshwar, District : Ankleshwar, GIDC
3. Nature of Sample : REP-Representative/Grab, (Insp Type : APP-On Application)
4. Sample Collected By : Mr rana ravirajsinh p
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 415588
7. Date & Time of Collection & Inwarding : 09/01/2024 , (1600 to 1600) & 10/01/2024
8. Date of Start & Completion of Analysis : 10/01/2024 & 23/01/2024
9. Sampling Point : From RO permeate water storage tank ~ --
10. Flow Details (Remarks) : No
11. Mode of Disposal : Reuse
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 33 & pH Range on pH Strip :@ 7 to 8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Colourless
: Ind :3330.000 , Dom :20.000 & Ind :105.000 , Dom :20.000
15. Water Consumption & W.W.G (KLPD) : 10 ,Cap No & Weight : --

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	33
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.90
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	740
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	13.44
5	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard	1 - 50000 mg/l	255
6	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	157
7	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	13
8	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
9	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
10	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 23/01/2024

R.C.VASAVA,S.O

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6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

*** END OF TEST REPORT ***